



List of Latest updates on SCC OnLine® Web Edition.

December 24

2025

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- **Allahabad High Court**
- **Bombay High Court**
- **Calcutta High Court**
- **Delhi High Court**
- **Gauhati High Court**
- **Himachal Pradesh High Court**
- **Jharkhand High Court**
- **Jammu and Kashmir High Court**
- **Karnataka High Court**
- **Kerala High Court**
- **Madras High Court**
- **Manipur High Court**
- **Meghalaya High Court**
- **Madhya Pradesh High Court**
- **Orissa High Court**
- **Patna High Court**
- **Punjab and Haryana High Court**

- **Rajasthan High Court**
- **Customs Excise and Service Tax Appellate Tribunal**
- **Competition Commission of India**
- **Income Tax Appellate Tribunal**
- **National Company Law Tribunal**
- **National Company Law Appellate Tribunal**
- **Securities Appellate Tribunal**

Foreign Judgement

- **Peshawar High Court**

Statutory

- **Central Rules**
- **Central Notifications**
- **State Rules, Regulations and Order**

Supreme Court [41]

A. Jyothi v. ICICI Lombard General Insurance Co., (Ahsanuddin Amanullah and K. Vinod Chandran, JJ.), [2025 SCC OnLine SC 2884](#)

Amit Arya (Dr.) v. Kamlesh Kumari, (**Sanjay Karol** and Manoj Misra, JJ.), [2025 SCC OnLine SC 2886](#)

Belide Swagath Kumar v. State of Telangana, (**B.V. Nagarathna** and R. Mahadevan, JJ.), [2025 SCC OnLine SC 2890](#)

Bhika Ram v. State of Rajasthan, (Sanjay Kumar and **Alok Aradhe**, JJ.), [2025 SCC OnLine SC 2891](#)

C.N. Shantha Kumar v. M.S. Srinivas, (Hrishikesh Roy and S.V.N. Bhatti, JJ.), [2024 SCC OnLine SC 5819](#)

Commr. (CGST) v. Godrej Hygiene Products Ltd., (Abhay S. Oka and Ujjal Bhuyan, JJ.), [2025 SCC OnLine SC 2867](#)

Commr. (CGST) v. Parmarth Iron (P) Ltd., (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 2869](#)

Commr. (CGST) v. Spicejet Ltd., (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 2879](#)

Commr. of Customs v. Inter Globe Aviation Ltd., (B.V. Nagarathna and K.V. Viswanathan, JJ.), [2025 SCC OnLine SC 2875](#)

Commr. of Customs v. JSW Steel Ltd., (Rajesh Bindal and R. Mahadevan, JJ.), [2025 SCC OnLine SC 2874](#)

Commr. of Customs v. Shubhangi Gupta, (Sanjiv Khanna, C.J. and Sanjay Kumar, J.), [2025 SCC OnLine SC 2871](#)

Commr. of Customs v. TPV Technology India (P) Ltd., (Manoj Misra and Ujjal Bhuyan, JJ.), [2025 SCC OnLine SC 2876](#)

Commr. of GST & Central Excise v. Core Minerals, (J.B. Pardiwala and K.V. Viswanathan, JJ.), [2025 SCC OnLine SC 2881](#)

Container Corpn. of India Ltd. v. Commr. of Customs, (P.S. Narasimha and Joymalya Bagchi, JJ.), [2025 SCC OnLine SC 2870](#)

Indian Bank v. Vaskar Nayek, (Aravind Kumar and N.V. Anjaria, JJ.), [2025 SCC OnLine SC 2883](#)

Jeevan Kumar V.S. v. District Industries Centre, (Ahsanuddin Amanullah and Prashant Kumar Mishra, JJ.), [2025 SCC OnLine SC 2872](#)

K.P. Kirankumar v. State, (Manoj Misra and **Joymalya Bagchi**, JJ.), [2025 SCC OnLine SC 2898](#)

Kamalawwa Parasanagouda Patil v. Renawwa, (Sanjay Karol and Prashant Kumar Mishra, JJ.), [2025 SCC OnLine SC 2878](#)

Kishor Vishwasrao Patil v. Deepak Yashwant Patil, (Indira Banerjee and C.T. Ravikumar, JJ.), [2022 SCC OnLine SC 2528](#)

Kousik Pal v. B.M. Birla Heart Research Centre, (**Sanjay Karol** and Manoj Misra, JJ.), [2025 SCC OnLine SC 2900](#)

Lakshmanan v. State, (B.V. Nagarathna and **R. Mahadevan**, JJ.), [2025 SCC OnLine SC 2889](#)

M.K. Ranjitsinh v. Union of India, (P.S. Narasimha and A.S. Chandurkar, JJ.), [2025 SCC OnLine SC 2899](#)

Mahesh Kumar Agarwal v. Union of India, (**Vikram Nath** and Augustine George Masih, JJ.), [2025 SCC OnLine SC 2887](#)

Master Arakh v. State of U.P., (Abhay S. Oka, Ahsanuddin Amanullah and Augustine George Masih, JJ.), [2024 SCC OnLine SC 5820](#)

Mayankkumar Natwarlal Kankana Patel v. State of Gujarat, (**Vikram Nath** and Augustine George Masih, JJ.), [2025 SCC OnLine SC 2888](#)

Paras Ram v. Samunder Singh, (J.B. Pardiwala and K.V. Viswanathan, JJ.), [2025 SCC OnLine SC 2882](#)

Patchaipurumal v. State, (**Dipankar Datta** and Augustine George Masih, JJ.), [2025 SCC OnLine SC 2895](#)

Rajesh Upadhayay v. State of Bihar, (Manmohan and **N.V. Anjaria**, JJ.), [2025 SCC OnLine SC 2885](#)

Ratnank Mishra v. High Court of Judicature at Allahabad, (**J.K. Maheshwari** and Vijay Bishnoi, JJ.), [2025 SCC OnLine SC 2896](#)

S Narasimha v. Geetla Vijaya Lakshmi, (B.V. Nagarathna and Satish Chandra Sharma, JJ.), [2025 SCC OnLine SC 2868](#)

Sahakar Global Ltd. v. MCD, (Surya Kant and N. Kotiswar Singh, JJ.), [2025 SCC OnLine SC 2873](#)

Sameer Thadathil v. Superintendent of Customs, (Sanjay Karol and Prashant Kumar Mishra, JJ.), [2025 SCC OnLine SC 2877](#)

Sharp Business System v. CIT, (Manoj Misra and **Ujjal Bhuyan**, JJ.), [2025 SCC OnLine SC 2892](#)

Sri Om Sales v. Abhay Kumar, (**Manoj Misra** and Ujjal Bhuyan, JJ.), [2025 SCC OnLine SC 2897](#)

State of U.P. v. Mohd. Arshad Khan, (**Sanjay Karol** and N. Kotiswar Singh, JJ.), [2025 SCC OnLine SC 2894](#)

Syed Shahnawaz Ali v. State of M.P., (Sanjay Karol and **Manoj Misra**, JJ.), [2025 SCC OnLine SC 2901](#)

Tarachandra v. Bhawarlal, (Sanjay Karol and **Manoj Misra**, JJ.), [2025 SCC OnLine SC 2902](#)

Union of India v. Cargill India (P) Ltd., (P.S. Narasimha and A.S. Chandurkar, JJ.), [2025 SCC OnLine SC 2880](#)

Union of India v. Pranab Kumar Nath, (Sanjay Karol and Vipul M. Pancholi, JJ.), [2025 SCC OnLine SC 2893](#)

Union of India v. South Gujarat Warp Knitters Assn., (B.V. Nagarathna and N. Kotiswar Singh, JJ.), [2024 SCC OnLine SC 5818](#)

Zydus Lifesciences Ltd. v. F. Hoffman-LA Roche AG, (Sanjiv Khanna, C.J. and Sanjay Kumar, J.), [2024 SCC OnLine SC 5821](#)

Allahabad High Court [15]

Abhinav Singh v. Board of Revenue U.P., (**Neeraj Tiwari**, J.), [2025 SCC OnLine All 8080](#)

arwati Devi v. Chaturi Lal, (**Ajit Kumar**, J.), [2024 SCC OnLine All 9696](#)

Jashoda Devi v. State of U.P., (**Saurabh Srivastava**, J.), [2024 SCC OnLine All 9699](#)

Kamli Devi v. State of U.P., (**Saurabh Srivastava**, J.), [2024 SCC OnLine All 9704](#)

Majeed Khan v. Amrita Devi, (**Ajit Kumar**, J.), [2024 SCC OnLine All 9697](#)

Mohd Mustafa v. Veera D Gandhi, (**Ajit Kumar**, J.), [2024 SCC OnLine All 9695](#)

Nanhkoo Mishra v. State of U.P., (**Saurabh Srivastava**, J.), [2024 SCC OnLine All 9700](#)

Rakesh Kumar v. State of U.P., (**Saurabh Srivastava**, J.), [2024 SCC OnLine All 9698](#)

Ram Yggya v. Commr., (**Irshad Ali**, J.), [2025 SCC OnLine All 8081](#)

Satish Chandra Mittal v. State of U.P., (**Saurabh Srivastava**, J.), [2024 SCC OnLine All 9703](#)
Singasan Sharma v. State of U.P., (Ajit Kumar and **Swarupama Chaturvedi**, JJ.), [2025 SCC OnLine All 8079](#)
Sudhir Jain v. State of U.P., (**Saurabh Srivastava**, J.), [2024 SCC OnLine All 9702](#)
Suhaib Khan v. State of U.P., (**Saurabh Srivastava**, J.), [2024 SCC OnLine All 9706](#)
Tanu Sisodiya v. Tanu Sisodiya, (**Saurabh Srivastava**, J.), [2024 SCC OnLine All 9701](#)
Tej Singh v. State of U.P., (**Saurabh Srivastava**, J.), [2024 SCC OnLine All 9705](#)

Bombay High Court [40]

Airport Authority of India v. Lite Bite Foods (P) Ltd., (**Somasekhar Sundaresan**, J.), [2025 SCC OnLine Bom 5230](#)
Alka Baburao Dhanawade v. Sulochana Shankar Gadkari, (Sharmila U. Deshmukh, J.), [2024 SCC OnLine Bom 5158](#)
Arun v. Sau. Meena, (**Rohit W. Joshi**, J.), [2025 SCC OnLine Bom 5211](#)
Babaso Rangrao Patil v. Competent Authority Dy Collector Land Acquisition, (Nitin Jamdar and **M.M. Sathaye**, JJ.), [2024 SCC OnLine Bom 5160](#)
Banganga Anurag Coop. Housing Society Ltd. v. Registrar, Coop. Societies, (**Amit Borkar**, J.), [2025 SCC OnLine Bom 5224](#)
Central Board of Trustee v. Saket College of Arts, Commerce, & Science, (**Amit Borkar**, J.), [2025 SCC OnLine Bom 5219](#)
Chabubai Ambadas Tambe v. Damodhar Namdev Gaikwad, (**Arun R. Pedneker**, J.), [2025 SCC OnLine Bom 5215](#)
Dilip v. State of Maharashtra, (**R.G. Avachat** and Neeraj P. Dhote, JJ.), [2024 SCC OnLine Bom 5154](#)
Fomento Resorts & Hotels Ltd. v. Ramesh Babani Naik, (**M.S. Sonak**, J.), [2025 SCC OnLine Bom 5226](#)
Govind v. Anantrao, (Sandipkumar C. More, J.), [2024 SCC OnLine Bom 5151](#)
Govindlal v. Maruti, (S.G. Mehare, J.), [2024 SCC OnLine Bom 5166](#)
Jai Mahakali Shikshan Sanstha v. State of Maharashtra, (Anil L. Pansare and Raj D. Wakode, JJ.), [2025 SCC OnLine Bom 5223](#)
Kartik Harshad Jhaveri v. Charanjit Arora, (**N.J. Jamadar**, J.), [2025 SCC OnLine Bom 5218](#)
Kidderpore Holdings Ltd. v. CIT, (**K.R. Shriram** and Neela Gokhale, JJ.), [2024 SCC OnLine Bom 5165](#)
Manoj Baburao Amrutkar v. State of Maharashtra, (**Siddheshwar S. Thombre**, J.), [2025 SCC OnLine Bom 5221](#)
Mayuresh Mangesh Bhatkar v. Union of India, (**Devendra Kumar Upadhyaya**, C.J. and Arif S. Doctor, J.), [2024 SCC OnLine Bom 5168](#)
Mimonee Rakesh Kumbhare v. State of Maharashtra, (Suman Shyam and **S.M. Modak**, JJ.), [2025 SCC OnLine Bom 5220](#)
Muktai Bahu-uddeshiya Shikshan Sanstha v. State of Maharashtra, (Anil L. Pansare and Raj D. Wakode, JJ.), [2025 SCC OnLine Bom 5227](#)
Municipal Corpn. of Greater Mumbai v. Ravindra Sahadu Sonawane, (Sandeep V. Marne, J.), [2024 SCC OnLine Bom 5163](#)

Nagorao Shivram Gaikwad v. Anant Nagorao Patil, (**Siddheshwar S. Thombre**, J.), [2025 SCC OnLine Bom 5212](#)

Namdeo Suratsingh Chaudhary v. Nattu Ambersingh Patil, (**Amit Borkar**, J.), [2025 SCC OnLine Bom 5222](#)

Navnath Ramchandra Ghadage v. Union of India, (**Nitin Jamdar** and M.M. Sathaye, JJ.), [2024 SCC OnLine Bom 5162](#)

Pampya Damu Shinde v. State of Maharashtra, (**R.G. Avachat** and Neeraj P. Dhote, JJ.), [2024 SCC OnLine Bom 5152](#)

Pankaj Subhash Tatar v. State of Maharashtra, (**Amit Borkar**, J.), [2025 SCC OnLine Bom 5229](#)

Prakash Kumar Rameshbhai Patel v. State of Maharashtra, (Revati Mohite Dere and **Manjusha Deshpande**, JJ.), [2024 SCC OnLine Bom 5156](#)

Rachana Developers v. State of Maharashtra, (**Amit Borkar**, J.), [2025 SCC OnLine Bom 5228](#)

Rupali Pravin Kaware v. State of Maharashtra, (**Nitin Jamdar** and M.M. Sathaye, JJ.), [2024 SCC OnLine Bom 5164](#)

Sanjay Singh v. Dr. Kunda Wasudeo Tayde, (**Nivedita P. Mehta**, J.), [2025 SCC OnLine Bom 5210](#)

Santosh Punjahari Khire v. Rajendra Vithal Pawar, (**Arun R. Pedneker**, J.), [2025 SCC OnLine Bom 5225](#)

Sayed Jakir Sayed Kabir v. Sayed Akbar Sayed Kabir, (**Siddheshwar S. Thombre**, J.), [2025 SCC OnLine Bom 5217](#)

Secretary, Adhiwashi Mahila Mandal v. Dhanu, (S.G. Mehare, J.), [2024 SCC OnLine Bom 5167](#)

Siddharth v. State of Maharashtra, (**R.G. Avachat** and Neeraj P. Dhote, JJ.), [2024 SCC OnLine Bom 5155](#)

Sk. Farid Shamsher v. State of Maharashtra, (Vibha Kankanwadi and **S.G. Chapalgaonkar**, JJ.), [2024 SCC OnLine Bom 5161](#)

Soma Bhima Rathod v. State of Maharashtra, (**Siddheshwar S. Thombre**, J.), [2025 SCC OnLine Bom 5213](#)

Soma Bhima Rathod v. State of Maharashtra, (**Siddheshwar S. Thombre**, J.), [2025 SCC OnLine Bom 5214](#)

Sopan v. State of Maharashtra, (**R.G. Avachat** and Neeraj P. Dhote, JJ.), [2024 SCC OnLine Bom 5150](#)

Suryakant Kisan Bhosale v. State of Maharashtra, (M. S. Karnik, J.), [2024 SCC OnLine Bom 5157](#)

Sushant Sunil Pawar v. State of Maharashtra, (M.S. Karnik, J.), [2024 SCC OnLine Bom 5153](#)

Trishul Constructions v. State of Maharashtra, (Ravindra V. Ghuge and **R.M. Joshi**, JJ.), [2024 SCC OnLine Bom 5159](#)

Vrushali Vasant Yadav (Dr.) v. State of Maharashtra, (**M. S. Karnik** and Ajit B. Kadethankar, JJ.), [2025 SCC OnLine Bom 5216](#)

Calcutta High Court [8]

Bhabani Prasad Bhattacharjee v. Priyanka Singla, (Rajarshi Bharadwaj and **Dr Ajoy Kumar Mukherjee**, JJ.), [2025 SCC OnLine Cal 9918](#)

Bhavya Bothra v. Sudha Kankaria, (**Sugato Majumdar**, J.), [2025 SCC OnLine Cal 9919](#)

Helax Healthcare (P) Ltd. v. State of W.B., (**Krishna Rao**, J.), [2025 SCC OnLine Cal 9924](#)

Lux Industries Ltd. v. Mayer & CIE. GMBH & Co. KG, (**Aniruddha Roy**, J.), [2025 SCC OnLine Cal 9921](#)

Saroar Jahan Biswas v. State of W.B., (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 9923](#)

Shree Shree Radha Krishna Jew Thakur & Thakurani v. Manik Kundu, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), [2025 SCC OnLine Cal 9922](#)

Tasaul Sk v. State of W.B., (**Ajay Kumar Gupta**, J.), [2025 SCC OnLine Cal 9917](#)

Veeline Holdings (P) Ltd. v. Khetawat Properties Ltd., (**Aniruddha Roy**, J.), [2025 SCC OnLine Cal 9920](#)

Delhi High Court [18]

Arya Orphanage v. Mukti Dutta, (**Anil Kshetarpal** and Harish Vaidyanathan Shankar, JJ.), [2025 SCC OnLine Del 9229](#)

Black Gold Resouces (P) Ltd. v. International Coal Ventures (P) Ltd., (**Jasmeet Singh**, J.), [2025 SCC OnLine Del 9231](#)

CIT v. Steria India (P) Ltd., (**V. Kameswar Rao** and Vinod Kumar, JJ.), [2025 SCC OnLine Del 9221](#)

Dakshinii Delhi Dharmik Ramlila Samiti v. Sports Authority of India, (**Anil Kshetarpal** and Harish Vaidyanathan Shankar, JJ.), [2025 SCC OnLine Del 9230](#)

Ghafoor Ahmed v. Sabila, (**Saurabh Banerjee**, J.), [2025 SCC OnLine Del 9232](#)

Jupinder Kaur Maker v. Pritpal Singh, (**Dinesh Mehta** and Vimal Kumar Yadav, JJ.), [2025 SCC OnLine Del 9223](#)

Kunal Sharma v. State (NCT of Delhi), (**Ravinder Dudeja**, J.), [2025 SCC OnLine Del 9238](#)

M. Gangi Setty v. Union of India, (C. Hari Shankar and **Om Prakash Shukla**, JJ.), [2025 SCC OnLine Del 9234](#)

Prakash Kumar Srivastava v. State (NCT of Delhi), (**Ravinder Dudeja**, J.), [2025 SCC OnLine Del 9237](#)

Rajkumar Jaiswal Canteen & Contractor v. Union of India, (**Mini Pushkarna**, J.), [2025 SCC OnLine Del 9235](#)

Rati Sahni v. Ganesh Seth, (**Purushaindra Kumar Kaurav**, J.), [2025 SCC OnLine Del 9228](#)

Rubina Sultan v. Mohd. Shafi, (**Anup Jairam Bhambhani**, J.), [2025 SCC OnLine Del 9233](#)

Sanjeev Kumar v. State (NCT of Delhi), (**Amit Mahajan**, J.), [2025 SCC OnLine Del 9222](#)

Stay Shelley Marwah v. State (NCT of Delhi), (**Ravinder Dudeja**, J.), [2025 SCC OnLine Del 9226](#)

Sumit v. State (NCT of Delhi), (**Ravinder Dudeja**, J.), [2025 SCC OnLine Del 9227](#)

Sunil v. State (NCT of Delhi), (**Manoj Kumar Ohri**, J.), [2025 SCC OnLine Del 9224](#)

Tilak v. State (NCT of Delhi), (**Manoj Kumar Ohri**, J.), [2025 SCC OnLine Del 9225](#)

Ueta INC v. Union of India, (**Devendra Kumar Upadhyaya**, C.J. and Tushar Rao Gedela, J.), [2025 SCC OnLine Del 9236](#)

Gauhati High Court [2]

Dilip Gour v. Stte of Assam, (Kalyan Rai Surana and **Mitali Thakuria**, JJ.), [2025 SCC OnLine Gau 5077](#)

Sahab Uddin Choudhury v. State of Assam, (**Anjan Moni Kalita**, J.), [2025 SCC OnLine Gau 5078](#)

Himachal Pradesh High Court [42]

- Ajay Kumar v. State of H.P.*, (Sandeep Sharma, J.), 2025 SCC OnLine HP 6930
- Ashok Kumar v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 6924
- Bachan Singh v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 6938
- Darshan Kumar v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 6920
- Durga Singh v. Mohar Singh*, (Rakesh Kainthla, J.), 2025 SCC OnLine HP 6909
- Ghanshyam Swroop v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 6928
- Gurdev Sharma v. State of H.P.*, (Rakesh Kainthla, J.), 2025 SCC OnLine HP 6903
- Hitesh Sharma v. State of H.P.*, (Rakesh Kainthla, J.), 2025 SCC OnLine HP 6910
- Jitender Chauhan v. State of H.P.*, (Sandeep Sharma, J.), 2025 SCC OnLine HP 6931
- Kamini Sharma v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 6929
- Kamla Devi v. HPSEB Ltd.*, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 6916
- Kanta Kumari v. Jyoti Thakur*, (G.S. Sandhawalia, C.J. and Jiya Lal Bhardwaj, J.), 2025 SCC OnLine HP 6940
- Krishan Bhagat v. H.P. SEB Ltd.*, (Sandeep Sharma, J.), 2025 SCC OnLine HP 6927
- Krishan Lal v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 6921
- Krishan Pal v. Land Acquisition Collector*, (Satyen Vaidya, J.), 2025 SCC OnLine HP 6899
- Kuldeep v. Union of India*, (Ajay Mohan Goel, J.), 2025 SCC OnLine HP 6925
- Lal Singh v. Sher Singh*, (Sushil Kukreja, J.), 2025 SCC OnLine HP 6939
- Manoj Kumar Shukla v. State of H.P.*, (Rakesh Kainthla, J.), 2025 SCC OnLine HP 6905
- Manoj Kumar v. State of H.P.*, (Sandeep Sharma, J.), 2025 SCC OnLine HP 6932
- Mohan Lal v. State of H.P.*, (Rakesh Kainthla, J.), 2025 SCC OnLine HP 6902
- Naveen Thakur v. CIT*, (Vivek Singh Thakur and Romesh Verma, JJ.), 2025 SCC OnLine HP 6914
- Nisha Kumari v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 6933
- O.C. Doegar v. Ganesh Dutt Sharma*, (Rakesh Kainthla, J.), 2025 SCC OnLine HP 6901
- Rahul v. State of H.P.*, (Virender Singh, J.), 2025 SCC OnLine HP 6911
- Raj Kumar v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 6934
- Raj Kumar v. State of H.P.*, (Sandeep Sharma, J.), 2025 SCC OnLine HP 6935
- Rajat Kumar Bhalotia v. Sai Tech Medicare (P) Ltd.*, (Rakesh Kainthla, J.), 2025 SCC OnLine HP 6904
- Raman Dhiman v. State of H.P.*, (Sandeep Sharma, J.), 2025 SCC OnLine HP 6923
- Ravi Singh v. State of H.P.*, (Virender Singh, J.), 2025 SCC OnLine HP 6907
- Sachin Dogra v. Anju Bala*, (Rakesh Kainthla, J.), 2025 SCC OnLine HP 6906
- Sarita Devi v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 6922
- Sewa Kumar v. State of H.P.*, (Virender Singh, J.), 2025 SCC OnLine HP 6912
- Sheesh Ram v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 6926
- Shipra Sharma v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 6919
- State of H.P. v. Sandeep Kumar*, (Rakesh Kainthla, J.), 2025 SCC OnLine HP 6900
- Sudershan Kumar Pathania v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 6918

Sunil Kumar v. State of H.P., (**Jyotsna Rewal Dua**, J.), 2025 SCC OnLine HP 6936
Vidyarthi Collage of Nursing v. State of H.P., (**Ajay Mohan Goel**, J.), 2025 SCC OnLine HP 6913
Vikram Singh v. State of H.P., (**Sandeep Sharma**, J.), 2025 SCC OnLine HP 6917
Vinod Kumar v. State of H.P., (**Virender Singh**, J.), 2025 SCC OnLine HP 6915
Vipin Kumar v. State of H.P., (**Jyotsna Rewal Dua**, J.), 2025 SCC OnLine HP 6937
Yasin v. State of H.P., (**Rakesh Kainthla**, J.), 2025 SCC OnLine HP 6908

Jharkhand High Court [5]

Daran Kumar Sharma v. State of Jharkhand, (**Ananda Sen**, J.), 2025 SCC OnLine Jhar 3832
Francis Kujur v. State of Jharkhand, (**Ananda Sen**, J.), 2025 SCC OnLine Jhar 3830
Krishna Kumari v. State of Jharkhand, (**Ananda Sen**, J.), 2025 SCC OnLine Jhar 3834
Mrityunjay Kumar v. State of Jharkhand, (**Ananda Sen**, J.), 2025 SCC OnLine Jhar 3833
Sunita Kumari v. State of Jharkhand, (**Ananda Sen**, J.), 2025 SCC OnLine Jhar 3831

Jammu and Kashmir High Court [5]

Ghai Stone Crusher v. Union of India, (**Rahul Bharti**, J.), 2025 SCC OnLine J&K 1247
J&K Saryara Sabha v. State (UT of J&K), (**Rahul Bharti**, J.), 2025 SCC OnLine J&K 1246
Mohd. Yousuf Lone v. Union of India, (**Vinod Chatterji Koul**, J.), 2025 SCC OnLine J&K 1249
R.R. Trading Co. v. Union of India, (Sindhu Sharma and Shahzad Azeem, JJ.), 2025 SCC OnLine J&K 1245
Waseem Naik v. State (UT of J&K), (**Rahul Bharti**, J.), 2025 SCC OnLine J&K 1248

Karnataka High Court [44]

Alikhan v. State by Sadar Bazaar PS, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 22716
Archana v. Nuruddin, (**CM Joshi**, J.), 2025 SCC OnLine Kar 22721
Arun Kumar. T v. Anusuyamma, (**Ravi V. Hosmani**, J.), 2025 SCC OnLine Kar 22704
Ashok Ramappa Walikar v. State of Karnataka, (**M. Nagaprasanna**, J.), 2025 SCC OnLine Kar 22733
Basavanand M. v. Managing Director, (**S. Sunil Dutt Yadav** and Rajesh Rai K, JJ.), 2025 SCC OnLine Kar 22726
Basavaraj Giriyanavar v. Uma R. Byadigi, (Hemant Chandangoudar, J.), 2025 SCC OnLine Kar 22712
Devaraj v. State of Karnataka, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 22715
Devaraj v. State of Karnataka, (Hemant Chandangoudar, J.), 2025 SCC OnLine Kar 22709
Gudnappa Fakkirappa Palled v. State of Karnataka, (**M. Nagaprasanna**, J.), 2025 SCC OnLine Kar 22728
Gundappa v. State of Karnataka, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 22717
Hanamanthareddy v. State of Karnataka, (R. Nataraj, J.), 2025 SCC OnLine Kar 22743
Jangayya Goud Churuk v. State of Karnataka, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 22719

Jayashri v. Dalbir Singh, (CM Joshi, J.), [2025 SCC OnLine Kar 22723](#)
K. Basavaraj v. Uma R. Byadigi, (Hemant Chandangoudar, J.), [2025 SCC OnLine Kar 22711](#)
Kartik v. State, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22713](#)
Khazisab v. State of Karnataka, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 22736](#)
Lakshmi K. v. Arunodaya Institute of Legal Studies No. 57, (S.R. Krishna Kumar, J.), [2025 SCC OnLine Kar 23102](#)
Mahantagouda Devaraddi v. Karnataka State Government, (Hemant Chandangoudar, J.), [2025 SCC OnLine Kar 22710](#)
Manjunath v. State of Karnataka, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22720](#)
Manoj Kumar v. State Karnataka, (R. Nataraj, J.), [2025 SCC OnLine Kar 22744](#)
Murtujasab v. State of Karnataka, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 22729](#)
Nagaraj v. State of Karnataka, (R. Devdas and B. Muralidhara Pai, JJ.), [2025 SCC OnLine Kar 23100](#)
Proprietor v. Mashaksab, (C.M. Joshi, J.), [2025 SCC OnLine Kar 22724](#)
Rajkumar v. State of Karnataka, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22714](#)
Ravi v. Siddaram, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22705](#)
Sajjad Patel v. Sanganna, (J.M. Khazi, J.), [2025 SCC OnLine Kar 22725](#)
Sanganabasamma Karisiddappa Kandakur v. State of Karnataka, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 22727](#)
Savitri Purushottam v. State of Karnataka, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22718](#)
Shakeel Ahmed Mulla v. Commissioner, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 22737](#)
Shamanna v. State of Karnataka, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 22734](#)
Siddaram v. State of Karnataka, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22707](#)
Somaning v. State of Karnataka, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 22706](#)
Sonu v. State of Karnataka, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 22740](#)
Sreeneen A. Muna Valli v. State of Karnataka, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 22741](#)
Srinivas v. Sanganagouda, (CM Joshi, J.), [2025 SCC OnLine Kar 22722](#)
State of Karnataka v. Sunil, (S. Sunil Dutt Yadav and Rajesh Rai K, JJ.), [2025 SCC OnLine Kar 22708](#)
Umapati v. State of Karnataka, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 22731](#)
V.K. Chalageri v. Canara Bank, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 22738](#)
Vamappa Narasappa Mullur v. State of Karnataka, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 22730](#)
Veerabhadrayya v. State of Karnataka, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 22732](#)
Veerabhadreshwar Agency v. State of Karnataka, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 22739](#)
Veerendra v. Joint Registrar of Coop. Societies, (R. Nataraj, J.), [2025 SCC OnLine Kar 22742](#)
Yallappa v. Management of NWKRTC, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 23101](#)
Yamanappa v. State of Karnataka, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 22735](#)

Kerala High Court [1]

Executive Engineer v. Malampuzha Irrigation Thozhilali Union, (M.A. Abdul Hakhim, J.), 2025 SCC OnLine Ker 14006

Madras High Court [163]

A. Devika v. Senior Branch Manager, (D. Bharatha Chakravarthy, J.), 2025 SCC OnLine Mad 12359

A. Prasad v. Srinivasa Rao, (P.T. Asha, J.), 2025 SCC OnLine Mad 12208

A. Renuka v. Collector, (L. Victoria Gowri, J.), 2025 SCC OnLine Mad 12259

A. Sunthirasekar v. Chairman & Managing Director, (R.N. Manjula, J.), 2025 SCC OnLine Mad 12243

Ajitha Benslin v. State of T.N., (G.K. Ilanthiraiyan, J.), 2025 SCC OnLine Mad 12222

Alagantham Suresh v. Commissioner, (Krishnan Ramasamy, J.), 2025 SCC OnLine Mad 12326

Alagarsamy v. Kosalaiyammal, (R. Vijayakumar, J.), 2025 SCC OnLine Mad 12212

Anbuselvan v. Director, (Vivek Kumar Singh, J.), 2025 SCC OnLine Mad 12273

Arumugam Modern Rice Mill v. Commissioner, (Vivek Kumar Singh, J.), 2025 SCC OnLine Mad 12269

B. Vignesh v. Commissioner, (P.B. Balaji, J.), 2025 SCC OnLine Mad 12249

Balaji Agencies v. Provident Fund Commr., (Mummineni Sudheer Kumar, J.), 2025 SCC OnLine Mad 12247

Balamani v. State of T.N., (K. Murali Shankar, J.), 2025 SCC OnLine Mad 12229

Bishop v. Chairman Cum District Collector, (Vivek Kumar Singh, J.), 2025 SCC OnLine Mad 12279

Branch Manager v. Shyamala, (Dr G. Jayachandran and R. Poornima, JJ.), 2025 SCC OnLine Mad 12203

C. Elangovan v. Vice Chancellor, (N. Mala, J.), 2025 SCC OnLine Mad 12307

C. Jayakumar v. Secretary to the Govt. of T.N., (C. Saravanan, J.), 2025 SCC OnLine Mad 12301

C. Kanthimathi v. Inspector General of Registration, (V. Lakshminarayanan, J.), 2025 SCC OnLine Mad 12255

C. Mani v. Regional Transport Officer, (J. Sathya Narayana Prasad, J.), 2025 SCC OnLine Mad 12334

C. Ramasamy v. Collector, (Vivek Kumar Singh, J.), 2025 SCC OnLine Mad 12277

C.P. Gopinath v. M. Kalyani, (P.T. Asha, J.), 2025 SCC OnLine Mad 12218

Cargo Care Shipping & Forwarding (India) (P) Ltd. v. CTO, (Krishnan Ramasamy, J.), 2025 SCC OnLine Mad 12327

Central Board of Trustees v. Raja Plantations (P) Ltd., (M. Dhandapani, J.), 2025 SCC OnLine Mad 12312

Chandramohan v. Sub Registrar, (V. Lakshminarayanan, J.), 2025 SCC OnLine Mad 12363

Chief Engineer v. A. Paul Ramachandran, (M. Dhandapani, J.), 2025 SCC OnLine Mad 12306

Coimbatore & Periyar District v. Union of India, (M. Dhandapani, J.), 2025 SCC OnLine Mad 12338

D. Chandru v. Commissioner, (D. Bharatha Chakravarthy, J.), 2025 SCC OnLine Mad 12298

E. Elakkiya v. State T.N., (D. Bharatha Chakravarthy, J.), 2025 SCC OnLine Mad 12346

E. Muthusamy v. Union of India, (J. Nisha Banu and S. Srimathy, JJ.), 2025 SCC OnLine Mad 12267

Elamparithi v. Rajeswari, (P. Velmurugan, J.), [2025 SCC OnLine Mad 12231](#)
Elumalai v. M.B.R. Shankar, (S. Sounthar, J.), [2025 SCC OnLine Mad 12219](#)
Elumalai v. Periyazhvar, (P.T. Asha, J.), [2025 SCC OnLine Mad 12217](#)
Eswar v. Revenue Divisional Officer, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12353](#)
G. Karthick v. State, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 12225](#)
G. Lakshmi Praba v. Tahsildar, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12293](#)
G. Mommala Bi v. Principal Secretary to Government, (**S.M. Subramaniam** and K. Rajasekar, JJ.), [2025 SCC OnLine Mad 12336](#)
G. Ramachandran v. Registrar, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12246](#)
G. Vijayalakshmi v. Tahsildar, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12295](#)
G.R. Nalini v. Tahsildar, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12294](#)
G.S. Kirupakaran v. Tahsildar, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12292](#)
Gnanaraj Jebasingh v. Tirunelveli CMS Evangelical Church, (R. Vijayakumar, J.), [2025 SCC OnLine Mad 12216](#)
H. Sumathi v. K. Harikrishnan, (P. Velmurugan, J.), [2025 SCC OnLine Mad 12233](#)
Haribabu v. District Registrar, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 12288](#)
Indian Bank v. State, (**J. Nisha Banu** and S. Srimathy, JJ.), [2025 SCC OnLine Mad 12265](#)
Ion Exchange India Ltd. v. Angeripalayam Common Effluent Treatment Plant Ltd., (K.R. Shriram, C.J. and Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 12237](#)
J. Pon Rahunath v. State, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 12226](#)
Jayarama Naikcer v. Umapathy, (P.T. Asha, J., J.), [2025 SCC OnLine Mad 12207](#)
Jayavalli v. Director General of Prison, (**M.S. Ramesh** and **N. Senthilkumar**, JJ.), [2025 SCC OnLine Mad 12320](#)
Josaph v. Collector, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12256](#)
K. Ashok Kumar v. Secretary of State Transport Department, (C.V. Karthikeyan, J.), [2025 SCC OnLine Mad 12313](#)
K. Kalidhas v. Collector, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12280](#)
K. Vedanayagam v. Union Territory of Puducherry, (**S.M. Subramaniam** and K. Rajasekar, JJ.), [2025 SCC OnLine Mad 12347](#)
K. Veeramuthu v. Member Secretary, (R.N. Manjula, J.), [2025 SCC OnLine Mad 12245](#)
Kothainayaki v. Home Secretary, (**M.S. Ramesh** and **N. Senthilkumar**, JJ.), [2025 SCC OnLine Mad 12318](#)
Kpr Sugar Mills Ltd. v. Chief Commissioner of Customs, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 12244](#)
Kumar v. State, (M. Nirmal Kumar, J.), [2025 SCC OnLine Mad 12232](#)
L. Vajjiram v. Managing Director, (C.V. Karthikeyan, J.), [2025 SCC OnLine Mad 12300](#)
Lakshmipriya v. Revenue Divisional Officer, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12253](#)
M. Anandha v. V. Pravina, (P.T. Asha, J.), [2025 SCC OnLine Mad 12236](#)
M. Jeyandrappa v. District Registrar, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12352](#)
M. Jeyaraman v. Packiam, (K. Murali Shankar, J.), [2025 SCC OnLine Mad 12228](#)

- M. Karthick v. Chairman Cum Managing Director*, (C.V. Karthikeyan, J.), [2025 SCC OnLine Mad 12349](#)
- M. Kotteswaran v. Collector*, (**M. Sundar** and K. Govindarajan Thilakavadi, JJ.), [2025 SCC OnLine Mad 12323](#)
- M. Ilancheran v. Secretary, Government of T.N.*, (Teekaa Raman, J.), [2025 SCC OnLine Mad 12319](#)
- M. Muthukumar v. State*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 12242](#)
- M. Saravanan v. Principal Secretary*, (N. Sathish Kumar and D. Bharatha Chakravarthy, JJ.), [2025 SCC OnLine Mad 12356](#)
- M.V. Krishnamurthi v. State T.N.*, (C. Saravanan, J.), [2025 SCC OnLine Mad 12304](#)
- Madurai Radha Travels v. Commissioner*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12271](#)
- Management of K. Sivasubramaniam Spinner (P) Ltd. v. Commissioner of Labour*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 12340](#)
- Management Salem Urban Coop. Central Bank Ltd. v. K. Kanimozhi*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 12310](#)
- Management Sri Venkateswara Electrical - Industries (P) Ltd. v. G. Saravanan*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 12339](#)
- Mani v. Commissioner Hindu Religious Institution & Charitable Trusts*, (D. Bharatha Chakravarthy, J.), [2025 SCC OnLine Mad 12316](#)
- Manikandan Chinnasamy v. District Superintendent of Police*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 12315](#)
- Manikandan v. Ravichandran*, (P. Velmurugan, J.), [2025 SCC OnLine Mad 12235](#)
- Marimuthu v. Collector*, (**J. Nisha Banu** and S. Srimathy, JJ.), [2025 SCC OnLine Mad 12287](#)
- Muthu Solaiappan v. Superintendent Engineer*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12270](#)
- N. Kamalam v. Collector*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12252](#)
- N. Nagaraj v. Collector*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12282](#)
- N. Rajalingam v. Executive Engineer*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12262](#)
- N. Swaminathan v. General Manager*, (D. Bharatha Chakravarthy, J.), [2025 SCC OnLine Mad 12337](#)
- N.V. Boopathi Stores v. Commissioner*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12283](#)
- Naganathan v. Kasthuri*, (R. Vijayakumar, J.), [2025 SCC OnLine Mad 12215](#)
- Narayanan Chettiar Trust v. District Revenue Officer*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12248](#)
- National Assn. of Educated Self Employed Youth v. Dean*, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 12258](#)
- New India Assurance Co. Ltd. v. Tharmar*, (**Dr G. Jayachandran** and **R. Poornima**, JJ.), [2025 SCC OnLine Mad 12204](#)
- P. Ananthaperumal v. Management of Lakshmi Mills Co. Ltd.*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 12342](#)
- P. Balan v. Collector*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 12305](#)
- P. Kamachi Sundaresan v. Chief Engineer*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12291](#)
- P. Kumar v. Regional Transport Officer*, (J. Sathya Narayana Prasad, J.), [2025 SCC OnLine Mad 12333](#)
- P. Kumar v. State Represented*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 12335](#)

- P. Mohanraj v. State*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 12240](#)
- P. Subramaniam v. Collector*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12348](#)
- P. Vijayakumar v. Management, Tata Coffee Ltd.*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 12341](#)
- Periyandichi Amman Timber Mart v. State Tax Officer*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 12324](#)
- Periyandichi Amman Timber Mart v. State Tax Officer*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 12329](#)
- Pommiyammal v. Collector*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12254](#)
- Prabavathi v. C. Murugan*, (S. Sounthar, J.), [2025 SCC OnLine Mad 12205](#)
- Principal Chief v. B. Rathinavelu*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 12344](#)
- Principal Chief v. C. Sundaramoorthy*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 12345](#)
- Principal Chief v. G. Moorthy*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 12343](#)
- Priya v. State*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 12241](#)
- Purushothaman v. Nedumaran*, (N. Sathish Kumar, J.), [2025 SCC OnLine Mad 12202](#)
- R. Dhanalakshmi v. Collector*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12354](#)
- R. Ganesan v. Union of India*, (**J. Nisha Banu** and S. Srimathy, JJ.), [2025 SCC OnLine Mad 12261](#)
- R. Ilangovan v. Collector*, (**M. Sundar** and K. Govindarajan Thilakavadi, JJ.), [2025 SCC OnLine Mad 12331](#)
- R. Jayakanthan v. University of Madras*, (R.N. Manjula, J.), [2025 SCC OnLine Mad 12309](#)
- R. Karthick v. Principal Secretary*, (**J. Nisha Banu** and S. Srimathy, JJ.), [2025 SCC OnLine Mad 12289](#)
- R. Mayilan v. Branch Manager*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12263](#)
- R. Mayilan v. Branch Manager*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12264](#)
- R. Natarajan v. Pappayee*, (R. Vijayakumar, J.), [2025 SCC OnLine Mad 12210](#)
- R. Sargunam v. State*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 12238](#)
- R. Sivabalan v. Joint Registrar of Coop. Societies*, (C. Saravanan, J.), [2025 SCC OnLine Mad 12303](#)
- R. Suresh v. R. Thangavel*, (R. Vijayakumar, J.), [2025 SCC OnLine Mad 12211](#)
- R. Thangam v. Collector*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12260](#)
- Radhakrishnan v. Collector*, (Battu Devanand, J.), [2025 SCC OnLine Mad 12286](#)
- Raj Kumar v. Regional Passport Officer*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12284](#)
- Rajagopal Suganya Devi v. State Tax Officer*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 12322](#)
- Rajammal v. Collector*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12350](#)
- Rajammal v. Salammal*, (A.D. Jagadish Chandira, J.), [2025 SCC OnLine Mad 12213](#)
- Rajendra C. Pandya v. Prasanth P.S.*, (A.D. Jagadish Chandira, J.), [2025 SCC OnLine Mad 12214](#)
- Rajeshwari v. Collector*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12251](#)
- Rajmohan v. State*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 12314](#)
- Randstad India (P) Ltd. v. Provident Fund Commr.-I*, (**D. Bharatha Chakravarthy**, J.), [2024 SCC OnLine Mad 11794](#)
- Ravichandran v. State*, (K. Murali Shankar, J.), [2025 SCC OnLine Mad 12230](#)
- Rengarasam Poosari v. Commissioner*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12266](#)

- Renuka Silks v. State Tax Officer*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 12321](#)
- S. Manoj Immanuel v. Union of India*, (N. Sathish Kumar and D. Bharatha Chakravarthy, JJ.), [2025 SCC OnLine Mad 12357](#)
- S. Periyasamy v. LAO*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12361](#)
- S. Ramachandran v. State*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 12311](#)
- S. Sivadass v. T.N. Urban Habitat Development Board*, (**M. Sundar** and K. Govindarajan Thilakavadi, JJ.), [2025 SCC OnLine Mad 12328](#)
- S. Thamburaj v. Collector*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12296](#)
- S. Vasanthakumar v. State*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 12227](#)
- S.A. Stephen Pattamgattiar v. Collector*, (**J. Nisha Banu** and S. Srimathy, JJ.), [2025 SCC OnLine Mad 12268](#)
- S.S.V. Tools v. State Tax Officer*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12275](#)
- Sabrina Rajan v. B. Shamlal Darira*, (P.T. Asha, J, J.), [2025 SCC OnLine Mad 12206](#)
- Sarasu v. State*, (**M.S. Ramesh** and **N. Senthilkumar**, JJ.), [2025 SCC OnLine Mad 12317](#)
- Sathish Kumar v. Collector*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 12239](#)
- Selvaraj v. Poovathal*, (P.T. Asha, J.), [2025 SCC OnLine Mad 12209](#)
- Shabeera v. Regional Transport Officer*, (J. Sathya Narayana Prasad, J.), [2025 SCC OnLine Mad 12332](#)
- Sivasubramanian v. Collector*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12351](#)
- Sooram v. Collector*, (**J. Nisha Banu** and S. Srimathy, JJ.), [2025 SCC OnLine Mad 12281](#)
- Soumya Raja v. Director*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12276](#)
- Soundara Nayaki v. Collector*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12278](#)
- Subhashini v. District Registrar*, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 12362](#)
- Sudha Soundar Rajan v. Collector*, (D. Bharatha Chakravarthy, J.), [2025 SCC OnLine Mad 12299](#)
- Sunitha v. State of T.N.*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 12221](#)
- Sunrise Youth Sports Assn. v. State*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 12330](#)
- T. Murugesan v. Regional General Manager*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12272](#)
- T. Sumathi v. V. Aruldas*, (P. Velmurugan, J.), [2025 SCC OnLine Mad 12234](#)
- T.M. Neervannan v. State*, (C. Saravanan, J.), [2025 SCC OnLine Mad 12302](#)
- Thanga Tamil Selvan v. State of T.N.*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 12223](#)
- Thanga Tamil Selvan v. State of T.N.*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 12224](#)
- Tvl. National Store v. State Tax Officer*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 12325](#)
- Tvl. R.R. Enterprises v. Commissioner of CGST & Central Excise*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12290](#)
- Tvl. Sitharevu Gramam Aththikulam Kanmaai Pasana Vivasayigal Sangam v. State Tax Officer - I*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 12274](#)
- U. Baskar v. Zonal Manager*, (D. Bharatha Chakravarthy, J.), [2025 SCC OnLine Mad 12297](#)
- U. Sivakumar v. Collector*, (J. Sathya Narayana Prasad, J.), [2025 SCC OnLine Mad 12360](#)
- United India Insurance Co. Ltd. v. Thenmozhi*, (S. Sounthar, J.), [2025 SCC OnLine Mad 12220](#)
- V. Chidambaram v. Inspector General of Registration*, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 12250](#)

V. Kumaran v. State of T.N., (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 12308](#)
V. Pathmavathi v. Collector, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 12355](#)
V. Selvamani v. Managing Director, (Battu Devanand, J.), [2025 SCC OnLine Mad 12285](#)
V. Sithalingam v. Collector, (P.B. Balaji, J.), [2025 SCC OnLine Mad 12257](#)
Venkatesan v. Collector, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 12358](#)

Manipur High Court [1]

Ningthoujam Yaima Singh v. State of Manipur, (M. Sundar, C.J. and Ahanthem Bimol Singh, J.), [2025 SCC OnLine Mani 732](#)

Meghalaya High Court [20]

All Garo Hills Cluster Resource Centre Coordinator Assn. v. State of Meghalaya, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 1375](#)
Bulsingh Dkhar v. State of Meghalaya, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 1370](#)
Cleophas B. Syiem v. State of Meghalaya, (B. Bhattacharjee, J.), [2025 SCC OnLine Megh 1359](#)
CMJ Foundation v. State of Meghalaya, (W. Diengdoh, J.), [2025 SCC OnLine Megh 1364](#)
Dorbar Elaka Rymbai Dalloiship v. State of Meghalaya, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 1373](#)
Fullmanikstar Marngar v. State of Meghalaya, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 1371](#)
Hoping Kurbah v. Commr. (CGST), (H.S. Thangkhiew and B. Bhattacharjee, JJ.), [2025 SCC OnLine Megh 1374](#)
Jesmin Jahir v. State of Meghalaya, (Soumen Sen, C.J. and H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 1360](#)
Joplin Lipon v. Jaintia Hills Autonomous District Council, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 1372](#)
Khrawbor Shylla v. State of Meghalaya, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 1369](#)
Mawlynnai Dondor Lyngwa Syiem v. State of Meghalaya, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 1368](#)
Mendarland Kharlyngdoh v. State of Meghalaya, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 1367](#)
Minu Begum v. State of Meghalaya, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 1362](#)
Monoj Kumar Saha v. State of Meghalaya, (W. Diengdoh, J.), [2025 SCC OnLine Megh 1358](#)
Rajib Kumar Sarkar v. Union of India, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 1366](#)
Registrar General v. State of Meghalaya, (Soumen Sen, C.J. and H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 1361](#)
Sahara Suna v. State of Meghalaya, (W. Diengdoh, J.), [2025 SCC OnLine Megh 1357](#)
Santeman Mawnai v. Dorbar Shnong, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 1365](#)
Taimur Ali v. State of Meghalaya, (W. Diengdoh, J.), [2025 SCC OnLine Megh 1356](#)
Vaskar Shil v. Union of India, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 1363](#)

Madhya Pradesh High Court [88]

- Aashiq v. State of M.P.*, (**Sanjeev S. Kalgaonkar**, J.), 2025 SCC OnLine MP 9391
- Ajaypal Rawat v. State of M.P.*, (**Rajesh Kumar Gupta**, J.), 2025 SCC OnLine MP 9393
- Anil Malviya v. State of M.P.*, (**Jai Kumar Pillai**, J.), 2025 SCC OnLine MP 9423
- Anita Patel v. State of M.P.*, (**Maninder S. Bhatti**, J.), 2025 SCC OnLine MP 9426
- Annapurna v. Indore Municipal Corpn.*, (**Pranay Verma**, J.), 2025 SCC OnLine MP 9452
- Anokhi Lal v. State of M.P.*, (**Vishal Mishra**, J.), 2025 SCC OnLine MP 9434
- Arvind Sharma v. State of M.P.*, (**Vishal Mishra**, J.), 2025 SCC OnLine MP 9413
- Bhupendra Singh Baghel v. State of M.P.*, (**Vishal Mishra**, J.), 2025 SCC OnLine MP 9418
- Brijesh Kumar v. State of M.P.*, (**Vijay Kumar Shukla** and Binod Kumar Dwivedi, JJ.), 2025 SCC OnLine MP 9447
- Cheif Municipal Officer v. Devchand Kushwaha*, (**Maninder S. Bhatti**, J.), 2025 SCC OnLine MP 9417
- Devendra Verma v. State of M.P.*, (**Pranay Verma**, J.), 2025 SCC OnLine MP 9448
- Dheeraj Singh Malviya v. State of M.P.*, (**Maninder S. Bhatti**, J.), 2025 SCC OnLine MP 9406
- Dilip Mehta v. Rakesh Gupta*, (**Ravi Malimath**, C.J. and Vishal Mishra, J.), 2023 SCC OnLine MP 7214
- Dilip Mehta v. Rakesh Gupta*, (**Vishal Dhagat**, J.), 2023 SCC OnLine MP 7215
- Ekta Nigam v. Shekhar Nigam*, (Vishal Dhagat and **B.P. Sharma**, JJ.), 2025 SCC OnLine MP 9371
- Gajanan Phanse v. State of M.P.*, (**Vishal Mishra**, J.), 2025 SCC OnLine MP 9427
- Garima v. State of M.P.*, (**Pranay Verma**, J.), 2025 SCC OnLine MP 9444
- Govind Singh Kaurav v. State of M.P.*, (**Maninder S. Bhatti**, J.), 2025 SCC OnLine MP 9429
- Gurmeet Singh Lamba v. Controlling Authority Gratuity Payment Act*, (**Ashish Shroti**, J.), 2025 SCC OnLine MP 9419
- Harishankar v. State of M.P.*, (**Sanjeev S. Kalgaonkar**, J.), 2025 SCC OnLine MP 9387
- Heeralal Bhuriya v. State of M.P.*, (**Maninder S. Bhatti**, J.), 2025 SCC OnLine MP 9435
- Hemlata Wanshkar v. State of M.P.*, (**Maninder S. Bhatti**, J.), 2025 SCC OnLine MP 9405
- IFFCO Tokiyo General Insurance Co. Ltd. v. Parwatibai*, (**Pranay Verma**, J.), 2025 SCC OnLine MP 9433
- Imran Khan v. State of M.P.*, (**Maninder S. Bhatti**, J.), 2025 SCC OnLine MP 9416
- Jain v. State of M.P.*, (**Sanjeev S. Kalgaonkar**, J.), 2025 SCC OnLine MP 9388
- Jakir Hussain v. Urban Administration & Development Department*, (**Pranay Verma**, J.), 2025 SCC OnLine MP 9446
- Jaykishan v. State of M.P.*, (**Sanjeev S. Kalgaonkar**, J.), 2025 SCC OnLine MP 9386
- Jeetu v. State of M.P.*, (**Rajesh Kumar Gupta**, J.), 2025 SCC OnLine MP 9379
- Jitendra Nath Sharma v. State of M.P.*, (**Maninder S. Bhatti**, J.), 2025 SCC OnLine MP 9443
- Kailash Kapse v. State of M.P.*, (**Maninder S. Bhatti**, J.), 2025 SCC OnLine MP 9428
- Kalabai v. State of M.P.*, (**Sanjeev S. Kalgaonkar**, J.), 2025 SCC OnLine MP 9390
- Kemli Bai Sahu v. State of M.P.*, (**Maninder S. Bhatti**, J.), 2025 SCC OnLine MP 9438
- Khushbu Sikarwar v. State of M.P.*, (**Amit Seth**, J.), 2025 SCC OnLine MP 9425
- Kumari Shivani Dubey v. State of M.P.*, (**Pushpendra Yadav**, J.), 2025 SCC OnLine MP 9368

Laxmi Bai Bhargava v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2025 SCC OnLine MP 9382
Lisha Pahuja v. State of M.P., (**Vivek Agarwal** and **Ramkumar Choubey**, JJ.), 2025 SCC OnLine MP 9414
Mahendra Jatav v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2025 SCC OnLine MP 9377
Manvendra Singh Chauhan (Dr.) v. State of M.P., (**Subodh Abhyankar** and **Binod Kumar Dwivedi**, JJ.), 2025 SCC OnLine MP 9404
Mathura Bai v. State of M.P., (**Devnarayan Mishra**, J.), 2025 SCC OnLine MP 9398
Mohd. Hussian v. Urban Administration & Development Department, (**Pranay Verma**, J.), 2025 SCC OnLine MP 9445
Mohit Raghuvanshi v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2025 SCC OnLine MP 9399
Nandlal Patel v. State of M.P., (**Maninder S. Bhatti**, J.), 2025 SCC OnLine MP 9431
Narayan Chouhan v. Santosh Chohan, (**Gajendra Singh**, J.), 2025 SCC OnLine MP 9369
Naved Bus Service v. State of M.P., (**Vishal Mishra**, J.), 2025 SCC OnLine MP 9408
Nayan Patel v. State of M.P., (**Pranay Verma**, J.), 2025 SCC OnLine MP 9442
Neelesh Sharma v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2025 SCC OnLine MP 9389
Nilesh Mina (Dr.) v. State of M.P., (**Subodh Abhyankar** and **Binod Kumar Dwivedi**, JJ.), 2025 SCC OnLine MP 9402
Nirpal Singh Gurjar v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2025 SCC OnLine MP 9378
Nitin v. State of M.P., (**Milind Ramesh Phadke**, J.), 2025 SCC OnLine MP 9397
Panju Giri Goswami v. State of M.P., (**Devnarayan Mishra**, J.), 2025 SCC OnLine MP 9373
Pankajam Enerprises v. State of M.P., (**Vishal Mishra**, J.), 2025 SCC OnLine MP 9450
Pannaram Babri v. State of M.P., (**Milind Ramesh Phadke**, J.), 2025 SCC OnLine MP 9385
Pooja Raghuvanshi v. State of M.P., (**Pranay Verma**, J.), 2025 SCC OnLine MP 9453
Prakash v. State of M.P., (**Sanjeev S. Kalgaonkar**, J.), 2025 SCC OnLine MP 9374
Priya Soni v. State of M.P., (**Maninder S. Bhatti**, J.), 2025 SCC OnLine MP 9424
Priyanka Sharma (Dr.) v. State of M.P., (**Subodh Abhyankar** and **Binod Kumar Dwivedi**, JJ.), 2025 SCC OnLine MP 9403
Radheshyam Maheshwari v. State of M.P., (**Vishal Mishra**, J.), 2025 SCC OnLine MP 9412
Raghvendra v. State of M.P., (**Milind Ramesh Phadke**, J.), 2025 SCC OnLine MP 9395
Raja Babu v. State of M.P., (**Sanjeev S. Kalgaonkar**, J.), 2025 SCC OnLine MP 9384
Rajat Lahri v. Indusind Bank, (**Pranay Verma**, J.), 2025 SCC OnLine MP 9441
Rajvardhan Singh Hada v. State of M.P., (**Pranay Verma**, J.), 2025 SCC OnLine MP 9437
Ravi v. State of M.P., (**Milind Ramesh Phadke**, J.), 2025 SCC OnLine MP 9383
Ruchi Sharma v. Sub Divisional Officer, (**Pranay Verma**, J.), 2025 SCC OnLine MP 9451
Samarjeet Singh v. State of M.P., (**Maninder S. Bhatti**, J.), 2025 SCC OnLine MP 9421
Sandeep Kaurav v. State of M.P., (**Maninder S. Bhatti**, J.), 2025 SCC OnLine MP 9430
Sanni v. State of M.P., (**Sanjeev S. Kalgaonkar**, J.), 2025 SCC OnLine MP 9375
Santoo v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2025 SCC OnLine MP 9381
Santosh Chouhan v. State of M.P., (**Sanjeev S. Kalgaonkar**, J.), 2025 SCC OnLine MP 9372
Santu v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2025 SCC OnLine MP 9380

Saukhi Lal Verma v. State of M.P., (**Maninder S. Bhatti**, J.), [2025 SCC OnLine MP 9420](#)
Saurabh v. State of M.P., (**Subodh Abhyankar**, J.), [2025 SCC OnLine MP 9396](#)
Seetal Kumar Bhajeshwar v. State of M.P., (**Vivek Agarwal** and **Ramkumar Choubey**, JJ.), [2025 SCC OnLine MP 9409](#)
Shankuntala Soni v. State of M.P., (**Subodh Abhyankar**, J.), [2025 SCC OnLine MP 9400](#)
Sharda Bai v. State of M.P., (**Ashish Shroti**, J.), [2025 SCC OnLine MP 9436](#)
Shivendra Singh v. State of M.P., (**Vishal Mishra**, J.), [2025 SCC OnLine MP 9415](#)
Shubhankar v. State of M.P., (**Subodh Abhyankar**, J.), [2025 SCC OnLine MP 9401](#)
Sonali Rajput v. State of M.P., (**Amit Seth**, J.), [2025 SCC OnLine MP 9410](#)
Sourabh Solanki v. HDFC Bank Ltd., (**Pranay Verma**, J.), [2025 SCC OnLine MP 9422](#)
State of M.P. v. Babulal Malviya, (**Rajendra Kumar Vani**, J.), [2025 SCC OnLine MP 9370](#)
Subhash Nagesh v. State of M.P., (**Maninder S. Bhatti**, J.), [2025 SCC OnLine MP 9407](#)
Sumit Singh v. State of M.P., (**Pranay Verma**, J.), [2025 SCC OnLine MP 9449](#)
Surendra Prasad Tripathi v. State of M.P., (**Maninder S. Bhatti**, J.), [2025 SCC OnLine MP 9439](#)
Sushma Adiwasi v. State of M.P., (**Milind Ramesh Phadke**, J.), [2025 SCC OnLine MP 9394](#)
Sweeti Namdeo v. State of M.P., (**Maninder S. Bhatti**, J.), [2025 SCC OnLine MP 9440](#)
Tilak Singh v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2025 SCC OnLine MP 9376](#)
Uday Kalawat v. State of M.P., (**Milind Ramesh Phadke**, J.), [2025 SCC OnLine MP 9392](#)
Vardilal Chaudhary v. State of M.P., (**Pranay Verma**, J.), [2025 SCC OnLine MP 9432](#)
Vijay Mugaram Khatri v. State of M.P., (**Vishal Mishra**, J.), [2025 SCC OnLine MP 9411](#)

Orissa High Court [18]

Ballava v. State of Odisha, (**S.K. Sahoo** and **S.S. Mishra**, JJ.), [2025 SCC OnLine Ori 4640](#)
Baraju Mania v. State of Odisha, (**S.K. Sahoo** and **Chittaranjan Dash**, JJ.), [2025 SCC OnLine Ori 4643](#)
Bhula Bag v. State of Odisha, (**Sibo Sankar Mishra**, J.), [2025 SCC OnLine Ori 4633](#)
Boudh Infra Venture (P) Ltd. v. State of Odisha, (**K.R. Mohapatra** and **Savitri Ratho**, JJ.), [2025 SCC OnLine Ori 4645](#)
Chinmaya Pasayat v. Union of India, (**Dr S.K. Panigrahi**, J.), [2025 SCC OnLine Ori 4649](#)
Deepak Kumar Nag v. State of Odisha, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 4636](#)
Dipak Kumar Sahoo v. Priyadarshini Mohapatra, (**Sanjay Kumar Mishra**, J.), [2025 SCC OnLine Ori 4648](#)
Kalandi Rout v. State of Odisha, (**S.K. Sahoo** and **S.S. Mishra**, JJ.), [2025 SCC OnLine Ori 4641](#)
Kanduri Bhujabal v. Sarmistha Ray, (**B.P. Routray**, J.), [2025 SCC OnLine Ori 4638](#)
Maa Bastren WSHG v. State of Odisha, (**Sashikanta Mishra**, J.), [2025 SCC OnLine Ori 4647](#)
Manikantha Mukhi v. State of Odisha, (**Sibo Sankar Mishra**, J.), [2025 SCC OnLine Ori 4634](#)
Moti Suna v. State of Odisha, (**Sibo Sankar Mishra**, J.), [2025 SCC OnLine Ori 4637](#)
Nagesh Bharat v. UCO Bank, (**Dr S.K. Panigrahi**, J.), [2025 SCC OnLine Ori 4644](#)
Raula v. State of Odisha, (**Sibo Sankar Mishra**, J.), [2025 SCC OnLine Ori 4635](#)
Santosh Rout v. State of Odisha, (**S.K. Sahoo** and **S.S. Mishra**, JJ.), [2025 SCC OnLine Ori 4642](#)

Shaibal Sen v. State of Odisha, (K.R. Mohapatra and Savitri Ratho, JJ.), [2025 SCC OnLine Ori 4646](#)
Trinath Shakti Group v. State of Odisha, (**Sashikanta Mishra**, J.), [2025 SCC OnLine Ori 4650](#)
Upendra v. State of Odisha, (S.K. Sahoo and S.S. Mishra, JJ.), [2025 SCC OnLine Ori 4639](#)

Patna High Court [15]

ACC Ltd. v. State of Bihar, (**Bibek Chaudhuri** and **Dr Anshuman**, JJ.), [2025 SCC OnLine Pat 3558](#)
Ajay Kumar v. State of Bihar, (**Partha Sarthy**, J.), [2025 SCC OnLine Pat 3545](#)
Aman Kumar v. State of Bihar, (**Arun Kumar Jha**, J.), [2025 SCC OnLine Pat 3552](#)
Bhairab Thakur v. State of Bihar, (**Arun Kumar Jha**, J.), [2025 SCC OnLine Pat 3556](#)
Deepu Kumar v. State of Bihar, (**Arun Kumar Jha**, J.), [2025 SCC OnLine Pat 3551](#)
Manju Devi v. State of Bihar, (**Mohit Kumar Shah** and Soni Shrivastava, JJ.), [2025 SCC OnLine Pat 3547](#)
Mohd. Mumtazuddin v. Akbari Khatoon, (**Arun Kumar Jha**, J.), [2025 SCC OnLine Pat 3555](#)
Mohd. Phool Sharif v. State of Bihar, (**Bibek Chaudhuri** and **Dr Anshuman**, JJ.), [2025 SCC OnLine Pat 3548](#)
Patna High Court v. State of Bihar, (**Bibek Chaudhuri** and **Dr Anshuman**, JJ.), [2025 SCC OnLine Pat 3559](#)
Pawan Kumar Mandal v. State of Bihar, (**Bibek Chaudhuri** and **Dr Anshuman**, JJ.), [2025 SCC OnLine Pat 3549](#)
Ranjeet Kumar v. State of Bihar, (**Arun Kumar Jha**, J.), [2025 SCC OnLine Pat 3554](#)
Satya Prakash v. Union of India, (**Alok Kumar Sinha**, J.), [2025 SCC OnLine Pat 3546](#)
State of Bihar v. Manoj Kumar, (**Bibek Chaudhuri** and **Dr Anshuman**, JJ.), [2025 SCC OnLine Pat 3557](#)
Vijay Kumar Yadav v. State of Bihar, (**Bibek Chaudhuri** and **Dr Anshuman**, JJ.), [2025 SCC OnLine Pat 3550](#)
X5 v. State of Bihar, (**Arun Kumar Jha**, J.), [2025 SCC OnLine Pat 3553](#)

Punjab and Haryana High Court [79]

Amarjit Kaur v. State of Punjab, (**Sanjiv Berry**, J.), [2025 SCC OnLine P&H 16281](#)
Amarjit Kaur v. State of Punjab, (**Sheel Nagu**, C.J. and Sumeet Goel, J.), [2025 SCC OnLine P&H 16339](#)
Amrithesh Gothwal v. Indian Institute of Management, (**Harsimran Singh Sethi**, J.), [2025 SCC OnLine P&H 16337](#)
Anamika Chauhan v. State (UT of Chandigarh), (**Rajesh Bhardwaj**, J.), [2025 SCC OnLine P&H 16284](#)
Arun Verma v. CIT, (Arun Palli and **Sudeepti Sharma**, JJ.), [2025 SCC OnLine P&H 16325](#)
Arun Verma v. CIT, (Arun Palli and **Sudeepti Sharma**, JJ.), [2025 SCC OnLine P&H 16326](#)
Balvir Chand v. State of Punjab, (**Aman Chaudhary**, J.), [2025 SCC OnLine P&H 16298](#)
Balvir Kaur v. Union of India, (**Pankaj Jain**, J.), [2025 SCC OnLine P&H 16348](#)
Balwinder Singh v. State of Punjab, (**Deepinder Singh Nalwa**, J.), [2025 SCC OnLine P&H 16304](#)

- Bhakra Beas Management Board v. Presiding Officer*, (**Harsimran Singh Sethi**, J.), 2025 SCC OnLine P&H 16295
- Canara Bank v. DM, Ludhiana*, (**Anupinder Singh Grewal** and H.S. Grewal, JJ.), 2025 SCC OnLine P&H 16305
- Chander Mohan Sharma v. State of Punjab*, (**Harsimran Singh Sethi**, J.), 2025 SCC OnLine P&H 16307
- Court on its own motion v. Union of India*, (**Ravi Shanker Jha**, C.J. and Arun Palli, J.), 2022 SCC OnLine P&H 4421
- Dalbir Singh v. State of Punjab*, (**Harsh Bunger**, J.), 2025 SCC OnLine P&H 16303
- Daljit Kaur v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2025 SCC OnLine P&H 16285
- Davinder Kaur v. State of Punjab*, (**Sanjiv Berry**, J.), 2025 SCC OnLine P&H 16291
- Deep Mohinder Singh Grewal v. Union of India*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16312
- Deepak Gumber v. CIT*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16334
- Deepak Gumber v. CIT*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16335
- Deepika v. State of Haryana*, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 16287
- Dheer Singh v. Presiding Officer*, (**Harsimran Singh Sethi**, J.), 2025 SCC OnLine P&H 16292
- DHL Express (India) (P) Ltd. v. Joint Commissioner*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16317
- Divya Upchar Sansthan v. Union of India*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16310
- Findoc Realtors v. Union of India*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16318
- Findoc Realtors v. Union of India*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16319
- Findoc Realtors v. Union of India*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16320
- Findoc Realtors v. Union of India*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16322
- Gupreet Kaur v. Punjab State Power Corpn. Ltd.*, (**Deepinder Singh Nalwa**, J.), 2025 SCC OnLine P&H 16301
- Gurmail Singh v. CIT*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16327
- Hader Ali v. State of Haryana*, (**Harsh Bunger**, J.), 2025 SCC OnLine P&H 16336
- Harjinder Sahota v. Authorized Officer*, (**Anupinder Singh Grewal** and H.S. Grewal, JJ.), 2025 SCC OnLine P&H 16328
- Inder Pal Singh v. State of Punjab*, (**Harsh Bunger**, J.), 2025 SCC OnLine P&H 16308
- Jarina Begum v. CIT*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16330
- Jarina Begum v. CIT*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16332
- Joginder Singh v. Sat Pal Arora*, (**Pankaj Jain**, J.), 2025 SCC OnLine P&H 16344
- Kajal Rana v. State of Punjab*, (**H.S. Grewal**, J.), 2025 SCC OnLine P&H 16279
- Kuldeep Kaur v. State of Punjab*, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 16282
- Kuldeep Saini v. State of Punjab*, (**Jagmohan Bansal**, J.), 2025 SCC OnLine P&H 16313

- Kuldeep Singh v. State of Haryana*, (**Harsh Bunger**, J.), 2025 SCC OnLine P&H 16324
- Kumari Upasana v. State of Haryana*, (**Kuldeep Tiwari**, J.), 2025 SCC OnLine P&H 16340
- Mahak v. State of Haryana*, (**N.S. Shekhawat**, J.), 2025 SCC OnLine P&H 16278
- Mam Chand v. Kusum*, (**Alka Sarin**, J.), 2025 SCC OnLine P&H 16350
- Manjit Singh v. Union of India*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16321
- Manpreet Kaur v. CIT*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16331
- Manpreet Kaur v. State of Punjab*, (**Kirti Singh**, J.), 2025 SCC OnLine P&H 16288
- Narinder Singh v. Union of India*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16314
- Palwinder Kaur v. Gurpreet Singh*, (**Sudhir Singh** and Sukhvinder Kaur, JJ.), 2025 SCC OnLine P&H 16346
- Paramjeet Kaur v. State of Punjab*, (**Aman Chaudhary**, J.), 2025 SCC OnLine P&H 16316
- Paramjit Singh v. United India Insurance Co. Ltd.*, (**Vinod S. Bhardwaj**, J.), 2025 SCC OnLine P&H 16299
- Parneet Sandhu v. Union Territory Chandigarh*, (**Harsimran Singh Sethi**, J.), 2025 SCC OnLine P&H 16306
- Pooja Chaudhary v. State of Punjab*, (**Sanjay Vashisth**, J.), 2025 SCC OnLine P&H 16289
- Pooja v. Yogesh Kumar*, (**Sudhir Singh** and Sukhvinder Kaur, JJ.), 2025 SCC OnLine P&H 16347
- Poonam v. State of Punjab*, (**Aman Chaudhary**, J.), 2025 SCC OnLine P&H 16296
- Punjab State Coop. Supply & Marketing Federation Ltd. v. Appellate Authority*, (**Harsimran Singh Sethi**, J.), 2025 SCC OnLine P&H 16293
- Rajan Goyal v. University Grants Commission*, (**Sanjeev Prakash Sharma** and Meenakshi I. Mehta, JJ.), 2025 SCC OnLine P&H 16277
- Rajender Kumar v. State of Haryana*, (**Jagmohan Bansal**, J.), 2025 SCC OnLine P&H 16341
- Rajender Singh Yadav v. Hanuman Parshad*, (**Anil Kshetarpal**, J.), 2025 SCC OnLine P&H 16343
- Rajesh Kumar v. Appellate Authority*, (**Jagmohan Bansal**, J.), 2025 SCC OnLine P&H 16309
- Rakesh Khanna v. CIT*, (Arun Palli and **Sudeepti Sharma**, JJ.), 2025 SCC OnLine P&H 16311
- Sandeep Jindal v. Authorized Officer*, (**Anupinder Singh Grewal** and H.S. Grewal, JJ.), 2025 SCC OnLine P&H 16333
- Sandeep Kumar v. Krishna Devi*, (**Sudhir Singh** and Sukhvinder Kaur, JJ.), 2025 SCC OnLine P&H 16345
- Satpal Singh v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), 2025 SCC OnLine P&H 16297
- Secretary v. Shiv Kumar*, (**Harsimran Singh Sethi**, J.), 2025 SCC OnLine P&H 16274
- Sheela Devi v. State of Punjab*, (**Sheel Nagu**, C.J. and Sumeet Goel, J.), 2025 SCC OnLine P&H 16302
- Sukhpreet Singh v. State of Punjab*, (**Harsimran Singh Sethi**, J.), 2025 SCC OnLine P&H 16323
- Sukhwinder Kaur v. State of Punjab*, (**Manisha Batra**, J.), 2025 SCC OnLine P&H 16286
- Sukhwinder Singh v. State of Punjab*, (**Harsh Bunger**, J.), 2025 SCC OnLine P&H 16275
- Sunil Kumar Hooda v. Chaudhary Charan Singh Haryana Agriculture University*, (**Tribhuvan Dahiya**, J.), 2025 SCC OnLine P&H 16294
- Supinder Kaur v. Panjab University*, (**Jagmohan Bansal**, J.), 2025 SCC OnLine P&H 16300

Suraj v. State of Haryana, (**Manisha Batra**, J.), [2025 SCC OnLine P&H 16280](#)
Teena Khanna v. State of Haryana, (**Vinod S. Bhardwaj**, J.), [2025 SCC OnLine P&H 16315](#)
Union of India v. Central Administrative Tribunal, (**Sanjeev Prakash Sharma** and Meenakshi I. Mehta, JJ.), [2025 SCC OnLine P&H 16276](#)
United India Insurance Co. Ltd. v. Sohan Lal, (**Pankaj Jain**, J.), [2025 SCC OnLine P&H 16349](#)
Varinder Kaur v. Amritpal Singh, (**Sudhir Singh** and Sukhvinder Kaur, JJ.), [2025 SCC OnLine P&H 16351](#)
Vidhi v. State of Haryana, (**Manisha Batra**, J.), [2025 SCC OnLine P&H 16283](#)
Vijay Kumar Gupta v. CIT, (Arun Palli and **Sudeepti Sharma**, JJ.), [2025 SCC OnLine P&H 16329](#)
Vikas Goel v. CIT, (Arun Palli and **Sudeepti Sharma**, JJ.), [2025 SCC OnLine P&H 16338](#)
Vineet Pannu v. State of Haryana, (**Vinod S. Bhardwaj**, J.), [2025 SCC OnLine P&H 16342](#)
Yashvi v. State of Haryana, (**Anoop Chitkara**, J.), [2025 SCC OnLine P&H 16290](#)

Rajasthan High Court [43]

Amba Lal v. Hindustan Zinc Ltd., (**Rekha Borana**, J.), [2025 SCC OnLine Raj 6545](#)
Anup Bishnoi v. State of Rajasthan, (**Dr Nupur Bhati**, J.), [2025 SCC OnLine Raj 6549](#)
Ashok Kumar v. State of Rajasthan, (**Sunil Beniwal**, J.), [2025 SCC OnLine Raj 6571](#)
Au Small Finance Bank Ltd. v. State, (**Dr Nupur Bhati**, J.), [2025 SCC OnLine Raj 6553](#)
Babu Lal v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6557](#)
Bhagwana Ram v. SBI, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6585](#)
Chima Ram v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6568](#)
Chittar Lal v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6559](#)
Deepak v. Union of India, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6569](#)
Devanand v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6558](#)
Dharmraj v. State of Rajasthan, (**Praveer Bhatnagar**, J.), [2025 SCC OnLine Raj 6581](#)
Dinesh v. State of Rajasthan, (**Ganesh Ram Meena**, J.), [2025 SCC OnLine Raj 6580](#)
Durg Singh v. State of Rajasthan, (**Dr Nupur Bhati**, J.), [2025 SCC OnLine Raj 6552](#)
Govind Agarwal v. State of Rajasthan, (**Sunil Beniwal**, J.), [2025 SCC OnLine Raj 6555](#)
Hansraj v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6561](#)
Jaideep Singh v. State of Rajasthan, (**Sunil Beniwal**, J.), [2025 SCC OnLine Raj 6567](#)
Jyoti v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6584](#)
Kachara Khan v. State of Rajasthan, (**Ganesh Ram Meena**, J.), [2025 SCC OnLine Raj 6564](#)
Kailash v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6563](#)
Kamla Jain v. State of Rajasthan, (**Dr Nupur Bhati**, J.), [2025 SCC OnLine Raj 6544](#)
Kanti v. State of Rajasthan, (**Sunil Beniwal**, J.), [2025 SCC OnLine Raj 6572](#)
Kuldeep Singh v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6577](#)
Manish Hardasni v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6560](#)
Modish Tractoraurkisan (P) Ltd. v. Sawbhum Asha Agri India Product (P) Ltd., (**Anuroop Singhi**, J.), [2025 SCC OnLine Raj 6546](#)
Murlidhar v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6562](#)

Naresh Kumar Khatik v. State of Rajasthan, (**Munnuri Laxman**, J.), [2025 SCC OnLine Raj 6550](#)
Naresh Kumar v. State of Rajasthan, (**Sunil Beniwal**, J.), [2025 SCC OnLine Raj 6570](#)
Niranjan v. Ram Khilari Meena, (**Ravi Chirania**, J.), [2025 SCC OnLine Raj 6543](#)
Owaish Rza v. State of Rajasthan, (**Sunil Beniwal**, J.), [2025 SCC OnLine Raj 6573](#)
Parveen Kumar v. State of Rajasthan, (**Sunil Beniwal**, J.), [2025 SCC OnLine Raj 6565](#)
Pawan Kumar v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6575](#)
Priyanka Kanwar v. State of Rajasthan, (**Dr Nupur Bhati**, J.), [2025 SCC OnLine Raj 6556](#)
Ramesh v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6576](#)
Ramesh v. State of Rajasthan, (**Sunil Beniwal**, J.), [2025 SCC OnLine Raj 6574](#)
Ramlal v. State of Rajasthan, (**Ganesh Ram Meena**, J.), [2025 SCC OnLine Raj 6579](#)
Ravindra Singh v. State of Rajasthan, (**Praveer Bhatnagar**, J.), [2025 SCC OnLine Raj 6582](#)
Shanti Devi v. State of Rajasthan, (**Munnuri Laxman**, J.), [2025 SCC OnLine Raj 6548](#)
Sharwan Nath v. State of Rajasthan, (**Ganesh Ram Meena**, J.), [2025 SCC OnLine Raj 6578](#)
Shri Ram Chemical v. State of Rajasthan, (**Dr Nupur Bhati**, J.), [2025 SCC OnLine Raj 6547](#)
Sukhvindra Singh v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6566](#)
Surya Prakash Soni v. State of Rajasthan, (**Munnuri Laxman**, J.), [2025 SCC OnLine Raj 6551](#)
Vagaram v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 6583](#)
Vaseem Akram v. Axis Bank, (**Dr Nupur Bhati**, J.), [2025 SCC OnLine Raj 6554](#)

Customs Excise and Service Tax Appellate Tribunal [13]

Achuthan Pillai & Co. v. Commr. of Central Tax, (Dr D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 4166](#)
Godhani Gems (P) Ltd. v. CCE, (Somesh Arora, Member (Judicial)), [2025 SCC OnLine CESTAT 4155](#)
HDFC Bank Ltd. v. Commr. of Customs, (P. Dinesha, Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2025 SCC OnLine CESTAT 4158](#)
Hothur Traders v. Commr. of Customs, (M. Ajit Kumar, Member (Technical) and Ajayan T.V., Member (Judicial)), [2025 SCC OnLine CESTAT 4159](#)
I. Safruddin v. Commr. of Central Tax, (Dr D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 4165](#)
Keltron Equipment Complex v. CCE, (Dr D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 4163](#)
LAPP India (P) Ltd. v. Commr. of Central Tax, (Dr D.M. Misra, Member (Judicial)), [2025 SCC OnLine CESTAT 4156](#)
Maliakkal Industrial Enterprises v. Commr. of Customs, (R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 4157](#)
Nakoda Textiles Industries Ltd. v. CCE, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 4161](#)
Selan Exploration Technology Ltd. v. Commr. (CGST), (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 4160](#)

Silk Air Singapore (P) Ltd. v. CCE, (P.A. Augustian, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 4162](#)

Sino Import & Export (P) Ltd. v. Commr. of Customs, (M. Ajit Kumar, Member (Technical) and Ajayan T.V., Member (Judicial)), [2025 SCC OnLine CESTAT 4154](#)

SK Constructions v. CCE, (Dr D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 4164](#)

Competition Commission of India [1]

XYZ (Confidential) v. Maharashtra Wine Merchants Assn., (Ravneet Kaur, Chairperson, Anil Agrawal, Member, Sweta Kakkad, Member and Deepak Anurag, Member), [2025 SCC OnLine CCI 106](#)

Income Tax Appellate Tribunal [78]

Ajay Kumar v. CIT, (Laliet Kumar, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2025 SCC OnLine ITAT 17492](#)

Ajit Batra v. CIT, (**C.N. Prasad**, Member (Judicial) and M. Balaganesh, (Accountant Member)), [2025 SCC OnLine ITAT 17528](#)

AKM Associates v. CIT, (**C.N. Prasad**, Member (Judicial) and M. Balaganesh, (Accountant Member)), [2025 SCC OnLine ITAT 17543](#)

Alka Agarwal v. CIT, (Sudhir Kumar, Member (Judicial) and **Manish Agarwal**, (Accountant Member)), [2025 SCC OnLine ITAT 17529](#)

All India Women Conference v. CIT, (Sudhanshu Srivastava, Member (Judicial) and Anadee Nath Misshra, (Accountant Member)), [2025 SCC OnLine ITAT 17494](#)

Amarjit Mehta v. CIT, (Mahavir Singh, (Vice President) and **Manish Agarwal**, (Accountant Member)), [2025 SCC OnLine ITAT 17519](#)

Ambarwadikar Infrastructure Ltd. v. CIT, (**R.K. Panda**, (Vice President) and Astha Chandra, Member (Judicial)), [2025 SCC OnLine ITAT 17558](#)

Anchor Alloys (P) Ltd. v. CIT, (S. Rifaur Rahman, (Accountant Member) and **Anubhav Sharma**, Member (Judicial)), [2025 SCC OnLine ITAT 17541](#)

Anjani Agarwal v. CIT, (Duvvuru R.L. Reddy, (Vice President) and **Rajesh Kumar**, (Accountant Member)), [2025 SCC OnLine ITAT 17497](#)

Anket Pagariya v. CIT, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2025 SCC OnLine ITAT 17547](#)

Aslam v. CIT, (Mahavir Singh, (Vice President) and **Manish Agarwal**, (Accountant Member)), [2025 SCC OnLine ITAT 17544](#)

Ayan Education and Welfare Society v. CIT, (**R.K. Panda**, (Vice President) and Astha Chandra, Member (Judicial)), [2025 SCC OnLine ITAT 17522](#)

Balkar Singh v. CIT, (**C.N. Prasad**, Member (Judicial) and M. Balaganesh, (Accountant Member)), [2025 SCC OnLine ITAT 17535](#)

Bharati Nimba Patil v. CIT, (Manish Borad, (Accountant Member) and **Vinay Bhamore**, Member (Judicial)), [2025 SCC OnLine ITAT 17538](#)

Blue Breeze Trading LLP v. CIT, (S. Rifaur Rahman, (Accountant Member) and **Raj Kumar Chauhan**, Member (Judicial)), [2025 SCC OnLine ITAT 17540](#)

- CIT v. Aditya Harshvadan Mangaldas*, (Suchitra Kamble, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2025 SCC OnLine ITAT 17527](#)
- CIT v. Deepti Agrawal*, (S. Rifaur Rahman, (Accountant Member) and **Anubhav Sharma**, Member (Judicial)), [2025 SCC OnLine ITAT 17521](#)
- CIT v. Gateway Terminals India (P) Ltd.*, (R.K. Panda, (Vice President) and Astha Chandra, Member (Judicial)), [2025 SCC OnLine ITAT 17565](#)
- CIT v. JLG Developers Ltd.*, (Anubhav Sharma, Member (Judicial) and **Naveen Chandra**, (Accountant Member)), [2025 SCC OnLine ITAT 17536](#)
- CIT v. Mam Raj Chunni Lal*, (**Sudhir Kumar**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2025 SCC OnLine ITAT 17532](#)
- CIT v. Saroj Singh Shikshan, Sansthan*, (Kul Bharat, (Vice President) and **Nikhil Choudhary**, (Accountant Member)), [2025 SCC OnLine ITAT 17502](#)
- CIT v. Symphony Ltd.*, (**Dr. B.R.R. Kumar**, (Vice President) and Suchitra Kamble, Member (Judicial)), [2025 SCC OnLine ITAT 17501](#)
- CIT v. Thangamani Perumalgounder*, (S.S. Viswanethra Ravi, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2025 SCC OnLine ITAT 17515](#)
- CIT v. United Farm Product (P) Ltd.*, (**S. Rifaur Rahman**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2025 SCC OnLine ITAT 17496](#)
- Cosmo Films Ltd. v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Madhumita Roy, Member (Judicial)), [2025 SCC OnLine ITAT 17548](#)
- CPRS Rugnalay Denagi Samiti v. CIT*, (**R.K. Panda**, (Vice President) and Astha Chandra, Member (Judicial)), [2025 SCC OnLine ITAT 17526](#)
- Daljit Kaur v. CIT*, (**Laliet Kumar**, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2025 SCC OnLine ITAT 17545](#)
- Dhyas Bahuuddeshiya Sanstha v. CIT*, (**Dr. Manish Borad**, (Accountant Member) and Vinay Bhamore, Member (Judicial)), [2025 SCC OnLine ITAT 17559](#)
- Dr. Kannagi v. CIT*, (**George George K.**, (Vice President) and Inturi Rama Rao, (Accountant Member)), [2025 SCC OnLine ITAT 17552](#)
- East and Apartments CGHS Ltd. v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Raj Kumar Chauhan**, Member (Judicial)), [2025 SCC OnLine ITAT 17539](#)
- Father Leblond Trust v. CPC*, (George Mathan, Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2025 SCC OnLine ITAT 17503](#)
- Glorious Informatics (P) Ltd. v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Anubhav Sharma**, Member (Judicial)), [2025 SCC OnLine ITAT 17520](#)
- Grupo Antolin Irausa S.A. v. CIT*, (Dr. Dipak P. Ripote, (Accountant Member) and **Vinay Bhamore**, Member (Judicial)), [2025 SCC OnLine ITAT 17513](#)
- Gurdev Singh v. CIT*, (**Laliet Kumar**, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2025 SCC OnLine ITAT 17549](#)
- Gurpreet Singh Pannu v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member) and **Udayan Dasgupta**, Member (Judicial)), [2025 SCC OnLine ITAT 17499](#)
- Haldiram Snacks (P) Ltd. v. CIT*, (Sudhir Kumar, Member (Judicial) and **Manish Agarwal**, (Accountant Member)), [2025 SCC OnLine ITAT 17531](#)
- Heta Rawal v. CIT*, (Suchitra Kamble, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2025 SCC OnLine ITAT 17525](#)

- Himmatbhai M. Patel v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Siddhartha Nautiyal, Member (Judicial)), [2025 SCC OnLine ITAT 17512](#)
- HMA Agro Industries Ltd. v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2025 SCC OnLine ITAT 17495](#)
- Hotfut Foundation v. CIT*, (**Dr. Manish Board**, (Accountant Member) and Vinay Bhamore, Member (Judicial)), [2025 SCC OnLine ITAT 17508](#)
- Ideal Sheet Metal Stampings and Pressings (P) Ltd. v. CIT*, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2025 SCC OnLine ITAT 17507](#)
- Jasmina Trust v. CIT*, (Anubhav Sharma, Member (Judicial) and **Manish Agarwal**, (Accountant Member)), [2025 SCC OnLine ITAT 17514](#)
- JEKPL (P) Ltd. v. CIT*, (Anubhav Sharma, Member (Judicial) and **Amitabh Shukla**, (Accountant Member)), [2025 SCC OnLine ITAT 17564](#)
- Joshi Technologies International Inc India Projects v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2025 SCC OnLine ITAT 17557](#)
- Kannadahalli Govindasamy Krishnan v. CIT*, (Manu Kumar Giri, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2025 SCC OnLine ITAT 17523](#)
- Krishna Traders v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2025 SCC OnLine ITAT 17516](#)
- Kumaresan Muthukrishnan v. CIT*, (George George K., (Vice President) and **S.R. Raghunatha**, (Accountant Member)), [2025 SCC OnLine ITAT 17518](#)
- Kunal Arora v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member) and **Udayan Dasgupta**, Member (Judicial)), [2025 SCC OnLine ITAT 17500](#)
- Lata Nivrutti Hake v. CIT*, (**R.K. Panda**, (Vice President) and Astha Chandra, Member (Judicial)), [2025 SCC OnLine ITAT 17550](#)
- Laxman Bhau Pawale v. CIT*, (**R.K. Panda**, (Vice President) and Astha Chandra, Member (Judicial)), [2025 SCC OnLine ITAT 17511](#)
- LL Global Inc. v. CIT*, (**M. Balaganesh**, (Accountant Member) and Vimal Kumar, Member (Judicial)), [2025 SCC OnLine ITAT 17554](#)
- Mercy Chandira v. CIT*, (Manu Kumar Giri, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2025 SCC OnLine ITAT 17524](#)
- Mohan Mathew v. CIT*, (**George George K.**, (Vice President) and Inturi Rama Rao, (Accountant Member)), [2025 SCC OnLine ITAT 17504](#)
- MS Thanigaivel v. CIT*, (George George K., (Vice President) and S.R. Raghunatha, (Accountant Member)), [2025 SCC OnLine ITAT 17561](#)
- Muni Reddy Santosh Reddy v. CIT*, (**Prashant Maharishi**, (Vice President) and Keshav Dubey, Member (Judicial)), [2025 SCC OnLine ITAT 17556](#)
- Nimblelogik (P) Ltd. v. CIT*, (**R.K. Panda**, (Vice President) and Astha Chandra, Member (Judicial)), [2025 SCC OnLine ITAT 17517](#)
- Nomula Narmada Reddy v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2025 SCC OnLine ITAT 17510](#)
- Padmalatha Vojjala v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2025 SCC OnLine ITAT 17509](#)
- Pooran Mal Kanwat v. CIT*, (**Rathod Kamlesh Jayantbhai**, (Accountant Member) and Narinder Kumar, Member (Judicial)), [2025 SCC OnLine ITAT 17569](#)

- Pritam Shrikant Parvatkar v. CIT*, (Manish Borad, (Accountant Member) and **Vinay Bhamore**, Member (Judicial)), [2025 SCC OnLine ITAT 17562](#)
- Quadra Infratel Synergies (P) Ltd. v. CIT*, (**C.N. Prasad**, Member (Judicial) and M. Balaganesh, (Accountant Member)), [2025 SCC OnLine ITAT 17534](#)
- Raghav Dangayach v. CIT*, (Gagan Goyal, (Accountant Member) and **Narinder Kumar**, Member (Judicial)), [2025 SCC OnLine ITAT 17568](#)
- Rajendra Kumar Shrivastava v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2025 SCC OnLine ITAT 17546](#)
- Rama Reddy Dhasharatha v. CIT*, (**Waseem Ahmed**, (Accountant Member) and Keshav Dubey, Member (Judicial)), [2025 SCC OnLine ITAT 17567](#)
- Ramniwas Sharma v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Raj Kumar Chauhan**, Member (Judicial)), [2025 SCC OnLine ITAT 17542](#)
- Salil Kumar v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member) and **Udayan Dasgupta**, Member (Judicial)), [2025 SCC OnLine ITAT 17498](#)
- Scania Commercial Vehicles India (P) Ltd. v. CIT*, (**Prashant Maharishi**, (Vice President) and Keshav Dubey, Member (Judicial)), [2025 SCC OnLine ITAT 17555](#)
- Selvaraj Arokia Sagaya Raj v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2025 SCC OnLine ITAT 17533](#)
- Shabnam Bharatinder Singh v. CIT*, (Sudhir Kumar, Member (Judicial) and **Manish Agarwal**, (Accountant Member)), [2025 SCC OnLine ITAT 17563](#)
- Shree Bhogawati Sahakari Sakhar Karkhana Ltd. v. CIT*, (Manish Borad, (Accountant Member) and Vinay Bhamore, Member (Judicial)), [2025 SCC OnLine ITAT 17560](#)
- Subhash Kumar Aahi v. CIT*, (Kul Bharat, (Vice President) and **Nikhil Choudhary**, (Accountant Member)), [2025 SCC OnLine ITAT 17506](#)
- Tarun Kumar Sahay (HUF) v. CIT*, (Sudhir Kumar, Member (Judicial) and **Manish Agarwal**, (Accountant Member)), [2025 SCC OnLine ITAT 17530](#)
- TMEIC Industrial Systems India (P) Ltd. v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2025 SCC OnLine ITAT 17551](#)
- Vikas Goyal v. CIT*, (Prashant Maharishi, (Vice President) and **Keshav Dubey**, Member (Judicial)), [2025 SCC OnLine ITAT 17537](#)
- Viki Vijay Balwadkar v. CIT*, (**Dr. Manish Borad**, (Accountant Member) and Vinay Bhamore, Member (Judicial)), [2025 SCC OnLine ITAT 17505](#)
- Vinaya Kumar v. CIT*, (**Prashant Maharishi**, (Vice President) and Keshav Dubey, Member (Judicial)), [2025 SCC OnLine ITAT 17553](#)
- Western UP Tollway Ltd. v. CIT*, (Ravish Sood, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2025 SCC OnLine ITAT 17566](#)
- Yugendra Puppala v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2025 SCC OnLine ITAT 17493](#)

National Company Law Tribunal [44]

- Amresh Shukla v. Mahendra Kumar Meena*, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2025 SCC OnLine NCLT 6941](#)

- Arunima Adcon Services (P) Ltd., In re*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2025 SCC OnLine NCLT 6916](#)
- Axis Bank Ltd. v. Manojkumar Dhanraj Bindal*, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), [2025 SCC OnLine NCLT 6933](#)
- Axis Bank Ltd. v. Manojkumar Dhanraj Bindal*, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), [2025 SCC OnLine NCLT 6934](#)
- Bell Impex v. Rexsona Tiles (P) Ltd.*, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2025 SCC OnLine NCLT 6944](#)
- Canara Bank v. Nakoda Ltd.*, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2025 SCC OnLine NCLT 6928](#)
- Canara Bank v. Saya Automobiles Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2025 SCC OnLine NCLT 6949](#)
- Central Bank of India v. Shreem Spa & Resorts Ltd.*, (Chitra Hankare, Member (Judicial) and Dr. V.G. Venkata Chalapathy, Member (Technical)), [2025 SCC OnLine NCLT 6938](#)
- Chandan Kumar Singh v. Source Dot Com (P) Ltd.*, (Rammurti Kushawaha, Member (Judicial)), [2025 SCC OnLine NCLT 6911](#)
- CIT v. Registrar of Co.*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2025 SCC OnLine NCLT 6910](#)
- Clematis Trading Co. (P) Ltd. v. ACTIF Corpn. Ltd.*, (Chitra Hankare, Member (Judicial) and Dr Velamur G. Venkata Chalapathy, Member (Technical)), [2025 SCC OnLine NCLT 6932](#)
- COGENT Hospitality (P) Ltd., In re*, (Bachu Venkat Balaram Das, Member (Judicial) and Dr Sanjeev Ranjan, Member (Technical)), [2025 SCC OnLine NCLT 6918](#)
- Enquest Petrosolutions (P) Ltd. v. Sparklet Engineers (P) Ltd.*, (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), [2025 SCC OnLine NCLT 6908](#)
- Eramus Trading Co. (P) Ltd. v. Ravi Kapoor*, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2025 SCC OnLine NCLT 6930](#)
- Gaurav Ahlawat v. Kamco Chew Food (P) Ltd.*, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2025 SCC OnLine NCLT 6940](#)
- Genwave Telecommunications (P) Ltd., In re*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2025 SCC OnLine NCLT 6919](#)
- Hemanalini Traders v. Nexus Feeds Ltd.*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2025 SCC OnLine NCLT 6923](#)
- Heritage Max Condominium Assn. v. Dreamhome Infrastructure (P) Ltd.*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2025 SCC OnLine NCLT 6912](#)
- ICICI Bank Ltd. v. Jyoti Buildtech (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2025 SCC OnLine NCLT 6945](#)
- Jammu & Kashmir Bank Ltd. v. GVK Industries Ltd.*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2025 SCC OnLine NCLT 6926](#)
- Jewel Strips (P) Ltd., In re*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2025 SCC OnLine NCLT 6917](#)
- Kamlesh Rani Singla v. Parveen Kumar Garg*, (Ramalingam Sudhakar, President), [2025 SCC OnLine NCLT 6951](#)

- Kashyap A. Shah, In re*, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2025 SCC OnLine NCLT 6915](#)
- Nippon Life Asset Management Ltd. v. Chandrashekar Hariharan*, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2025 SCC OnLine NCLT 6943](#)
- Parth Merchant v. Detox India (P) Ltd.*, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2025 SCC OnLine NCLT 6921](#)
- Pragnesh Mahendrabhai Jagasheth v. Abhishek Goyal*, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), [2025 SCC OnLine NCLT 6931](#)
- Rahul Dilip Shah v. Katalyst Software Services Ltd.*, (Ramalingam Sudhakar, President), [2025 SCC OnLine NCLT 6950](#)
- Raj Gopal Sarda v. Ambily Technologies (P) Ltd.*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2025 SCC OnLine NCLT 6925](#)
- Rare Asset Reconstruction Ltd. v. Mukundkumar Dahyabhai Patel*, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2025 SCC OnLine NCLT 6939](#)
- RBH Infinity (P) Ltd., In re*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2025 SCC OnLine NCLT 6920](#)
- Sajjan Kumar Dokania v. CIT*, (Man Mohan Gupta, Member (Technical) and Brajendra Mani Tripathi, Member (Judicial)), [2025 SCC OnLine NCLT 6937](#)
- SBI v. Asha Mittal*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2025 SCC OnLine NCLT 6947](#)
- SBI v. Badri Kasturi & PPS Enviro Power (P) Ltd.*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2025 SCC OnLine NCLT 6924](#)
- SBI v. Naresh Mittal*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2025 SCC OnLine NCLT 6946](#)
- SBI v. Utkarsh Malvik Hathi*, (Sanjeev Sharma, Member (Technical) and Shammi Khan, Member (Judicial)), [2025 SCC OnLine NCLT 6935](#)
- Siemens Financial Services (P) Ltd. v. Sonali Exim (P) Ltd.*, (Chitra Hankare, Member (Judicial) and V.G. Venkata Chalapathy, Member (Technical)), [2025 SCC OnLine NCLT 6914](#)
- Sital Leasing & Finance Ltd. v. Reliable Finance Corpn. (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2025 SCC OnLine NCLT 6948](#)
- Teena Saraswat Pandey v. Teena Saraswat Pandey RP of Indison Agro Foods Ltd.*, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2025 SCC OnLine NCLT 6936](#)
- Unimax International v. Soho Infrastructure (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2025 SCC OnLine NCLT 6909](#)
- Vidya Devi Chowdhury v. Vimla Fuels & Metals Ltd.*, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2025 SCC OnLine NCLT 6929](#)
- Vijay Kumar Suri v. Earth Buildprop (P) Ltd.*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2025 SCC OnLine NCLT 6927](#)
- Viral Industries (P) Ltd., In re*, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2025 SCC OnLine NCLT 6913](#)
- Vital Solutions (P) Ltd. v. Shri Sakthi Papers India (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2025 SCC OnLine NCLT 6922](#)

Yes Bank Ltd. v. Mothers Pride Education Personna (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2025 SCC OnLine NCLT 6942](#)

National Company Law Appellate Tribunal [5]

Ashwin Smith v. Invent Assets Securitisation & Reconstruction (P) Ltd., (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 2058](#)

Kotak Mahindra Bank Ltd. v. Kew Precision Parts (P) Ltd., (Mohammad Faiz Alam Khan, Member (Judicial) and Naresh Salecha, Member (Technical)), [2025 SCC OnLine NCLAT 2059](#)

Omkara Assets Reconstruction (P) Ltd. v. BS Ltd., (Sharad Kumar Sharma, Member (Judicial) and Jatindranath Swain, Member (Technical)), [2025 SCC OnLine NCLAT 2056](#)

Satish Kumar Narula v. Healthians Research Centre (P) Ltd., (Yogesh Khanna, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2025 SCC OnLine NCLAT 2057](#)

Securities & Exchange Board of India v. Rajiv Bajaj, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 2055](#)

Securities Appellate Tribunal [2]

Anupam Gupta v. Securities & Exchange Board of India, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 577](#)

Nitin Kumar Garg v. Securities & Exchange Board of India, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 576](#)

Peshawar High Court [1]

Pirzada Syed ul Amin v. Haleem Gul, (Mazhar Ali Khan, Rehmat Ali and Muhammad Faheem Wali, JJ.), [2025 SCC OnLine Pesh 3](#)

Central Rules [1]

Telecom Regulatory Authority of India (Recruitment and Conditions of Service of Officers and Other Employees) Rules, 2025

Central Notifications [1698]

Central Board of Direct Taxes [Noti. No. S.O. 824(E)]

Central Board of Direct Taxes [Noti. No. G.S.R. 738(E)]

Central Board of Direct Taxes [Noti. No. S.O. 3813]

Central Board of Direct Taxes [Noti. No. S.O. 3815]

Central Board of Direct Taxes [Noti. No. S.O. 3816]

Central Board of Direct Taxes [Noti. No. S.O. 3818]

Central Board of Direct Taxes [Noti. No. S.O. 3819]

Central Board of Direct Taxes [Noti. No. S.O. 3820]

Central Board of Direct Taxes [Noti. No. S.O. 3821]

Central Board of Direct Taxes [Noti. No. S.O. 3823]
Central Board of Direct Taxes [Noti. No. S.O. 3824]
Central Board of Direct Taxes [Noti. No. S.O. 3825]
Central Board of Direct Taxes [Noti. No. S.O. 3826]
Central Board of Direct Taxes [Noti. No. S.O. 3827]
Central Board of Direct Taxes [Noti. No. S.O. 3822]
Central Board of Direct Taxes [Noti. No. S.O. 3809]
Central Board of Direct Taxes [Noti. No. S.O. 3817]
Central Board of Direct Taxes [Noti. No. S.O. 3843]
Central Board of Direct Taxes [Noti. No. S.O. 3828]
Central Board of Direct Taxes [Noti. No. S.O. 3829]
Central Board of Direct Taxes [Noti. No. S.O. 3830]
Central Board of Direct Taxes [Noti. No. S.O. 3831]
Central Board of Direct Taxes [Noti. No. S.O. 3832]
Central Board of Direct Taxes [Noti. No. S.O. 3836]
Central Board of Direct Taxes [Noti. No. S.O. 3837]
Central Board of Direct Taxes [Noti. No. S.O. 3838]
Central Board of Direct Taxes [Noti. No. S.O. 3839]
Central Board of Direct Taxes [Noti. No. S.O. 3840]
Central Board of Direct Taxes [Noti. No. S.O. 3841]
Central Board of Direct Taxes [Noti. No. S.O. 3834]
Central Board of Direct Taxes [Noti. No. S.O. 3411]
Central Board of Direct Taxes [Noti. No. S.O. 3812]
Central Board of Direct Taxes [Noti. No. S.O. 3833]
Central Board of Direct Taxes [Noti. No. S.O. 3835]
Central Board of Direct Taxes [Noti. No. S.O. 3410]
Central Board of Direct Taxes [Noti. No. G.S.R. 816(E)]
Central Board of Direct Taxes [Noti. No. S.O. 65(E)]
Central Board of Direct Taxes [Noti. No. S.O. 91(E)]
Central Board of Direct Taxes [Noti. No. S.O. 92(E)]
Central Board of Direct Taxes [Noti. No. 4473]
Central Board of Direct Taxes [Noti. No. G.S.R. 6(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 83]
Central Board of Direct Taxes [Noti. No. G.S.R. 788(E)]
Central Board of Direct Taxes [Noti. No. S.O. 263]
Central Board of Direct Taxes [Noti. No. S.O. 264]
Central Board of Direct Taxes [Noti. No. S.O. 4456]
Central Board of Direct Taxes [Noti. No. S.O. 4457]
Central Board of Direct Taxes [Noti. No. S.O. 4458]

Central Board of Direct Taxes [Noti. No. S.O. 4460]
Central Board of Direct Taxes [Noti. No. S.O. 4465]
Central Board of Direct Taxes [Noti. No. S.O. 4467]
Central Board of Direct Taxes [Noti. No. S.O. 4459]
Central Board of Direct Taxes [Noti. No. S.O. 4462]
Central Board of Direct Taxes [Noti. No. S.O. 4463]
Central Board of Direct Taxes [Noti. No. S.O. 4464]
Central Board of Direct Taxes [Noti. No. S.O. 4466]
Central Board of Direct Taxes [Noti. No. S.O. 4468]
Central Board of Direct Taxes [Noti. No. S.O. 4]
Central Board of Direct Taxes [Noti. No. S.O. 6]
Central Board of Direct Taxes [Noti. No. S.O. 7]
Central Board of Direct Taxes [Noti. No. S.O. 8]
Central Board of Direct Taxes [Noti. No. S.O. 4469]
Central Board of Direct Taxes [Noti. No. S.O. 5]
Central Board of Direct Taxes [Noti. No. S.O. 9]
Central Board of Direct Taxes [Noti. No. S.O. 4461]
Central Board of Direct Taxes [Noti. No. S.O. 522]
Central Board of Direct Taxes [Noti. No. S.O. 523]
Central Board of Direct Taxes [Noti. No. S.O. 524]
Central Board of Direct Taxes [Noti. No. S.O. 147]
Central Board of Direct Taxes [Noti. No. S.O. 4472]
Central Board of Direct Taxes [Noti. No. S.O. 519]
Central Board of Direct Taxes [Noti. No. S.O. 952(E)]
Central Board of Direct Taxes [Noti. No. F. 4-3-W&M\84]
Central Board of Direct Taxes [Noti. No. S.O. 958(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 786(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 781(E)]
Central Board of Direct Taxes [Noti. No. S.O. 847]
Central Board of Direct Taxes [Noti. No. S.O. 848]
Central Board of Direct Taxes [Noti. No. G.S.R. 254]
Central Board of Direct Taxes [Noti. No. S.O. 939]
Central Board of Direct Taxes [Noti. No. UT/259/DPD(P&R)77/84-85]
Central Board of Direct Taxes [Noti. No. S.O. 940]
Central Board of Direct Taxes [Noti. No. S.O. 1089]
Central Board of Direct Taxes [Noti. No. S.O. 1090]
Central Board of Direct Taxes [Noti. No. S.O. 1091]
Central Board of Direct Taxes [Noti. No. S.O. 1092]
Central Board of Direct Taxes [Noti. No. S.O. 1093]

Central Board of Direct Taxes [Noti. No. S.O. 1094]
Central Board of Direct Taxes [Noti. No. S.O. 1095]
Central Board of Direct Taxes [Noti. No. S.O. 1096]
Central Board of Direct Taxes [Noti. No. S.O. 1097]
Central Board of Direct Taxes [Noti. No. S.O. 1098]
Central Board of Direct Taxes [Noti. No. S.O. 1099]
Central Board of Direct Taxes [Noti. No. S.O. 1100]
Central Board of Direct Taxes [Noti. No. S.O. 1205]
Central Board of Direct Taxes [Noti. No. S.O. 1210]
Central Board of Direct Taxes [Noti. No. S.O. 1204]
Central Board of Direct Taxes [Noti. No. S.O. 1202]
Central Board of Direct Taxes [Noti. No. S.O. 1209]
Central Board of Direct Taxes [Noti. No. S.O. 1208]
Central Board of Direct Taxes [Noti. No. S.O. 1101]
Central Board of Direct Taxes [Noti. No. S.O. 1102]
Central Board of Direct Taxes [Noti. No. S.O. 1103]
Central Board of Direct Taxes [Noti. No. S.O. 1105]
Central Board of Direct Taxes [Noti. No. S.O. 1106]
Central Board of Direct Taxes [Noti. No. S.O. 1692]
Central Board of Direct Taxes [Noti. No. S.O. 3642]
Central Board of Direct Taxes [Noti. No. S.O. 3645]
Central Board of Direct Taxes [Noti. No. S.O. 3749]
Central Board of Direct Taxes [Noti. No. S.O. 3750]
Central Board of Direct Taxes [Noti. No. S.O. 3752]
Central Board of Direct Taxes [Noti. No. S.O. 3643]
Central Board of Direct Taxes [Noti. No. S.O. 3644]
Central Board of Direct Taxes [Noti. No. S.O. 3646]
Central Board of Direct Taxes [Noti. No. S.O. 3751]
Central Board of Direct Taxes [Noti. No. S.O. 1946]
Central Board of Direct Taxes [Noti. No. S.O. 1948]
Central Board of Direct Taxes [Noti. No. S.O. 2106]
Central Board of Direct Taxes [Noti. No. S.O. 4222]
Central Board of Direct Taxes [Noti. No. F. 12(7)-PD/85]
Central Board of Direct Taxes [Noti. No. S.O. 1107]
Central Board of Direct Taxes [Noti. No. S.O. 1104]
Central Board of Direct Taxes [Noti. No. 1207]
Central Board of Direct Taxes [Noti. No. S.O. 1947]
Central Board of Direct Taxes [Noti. No. S.O. 1949]
Central Board of Direct Taxes [Noti. No. UT/337/DPD(P&R)/84/85]

Central Board of Direct Taxes [Noti. No. G.S.R. 313(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 533]
Central Board of Direct Taxes [Noti. No. S.O. 2489]
Central Board of Direct Taxes [Noti. No. S.O. 2493]
Central Board of Direct Taxes [Noti. No. S.O. 2494]
Central Board of Direct Taxes [Noti. No. S.O. 2495]
Central Board of Direct Taxes [Noti. No. S.O. 2807]
Central Board of Direct Taxes [Noti. No. S.O. 2808]
Central Board of Direct Taxes [Noti. No. S.O. 2809]
Central Board of Direct Taxes [Noti. No. S.O. 2810]
Central Board of Direct Taxes [Noti. No. S.O. 2811]
Central Board of Direct Taxes [Noti. No. S.O. 2812]
Central Board of Direct Taxes [Noti. No. S.O. 2813]
Central Board of Direct Taxes [Noti. No. S.O. 2814]
Central Board of Direct Taxes [Noti. No. S.O. 2490]
Central Board of Direct Taxes [Noti. No. S.O. 2491]
Central Board of Direct Taxes [Noti. No. S.O. 2492]
Central Board of Direct Taxes [Noti. No. S.O. 2806]
Central Board of Direct Taxes [Noti. No. S.O. 2868]
Central Board of Direct Taxes [Noti. No. S.O. 2805]
Central Board of Direct Taxes [Noti. No. S.O. 2858]
Central Board of Direct Taxes [Noti. No. S.O. 2859]
Central Board of Direct Taxes [Noti. No. S.O. 2860]
Central Board of Direct Taxes [Noti. No. S.O. 2861]
Central Board of Direct Taxes [Noti. No. S.O. 2862]
Central Board of Direct Taxes [Noti. No. S.O. 2863]
Central Board of Direct Taxes [Noti. No. S.O. 2864]
Central Board of Direct Taxes [Noti. No. S.O. 2865]
Central Board of Direct Taxes [Noti. No. S.O. 2866]
Central Board of Direct Taxes [Noti. No. S.O. 2867]
Central Board of Direct Taxes [Noti. No. S.O. 2496]
Central Board of Direct Taxes [Noti. No. S.O. 2825 (1)]
Central Board of Direct Taxes [Noti. No. S.O. 2825 (1)]
Central Board of Direct Taxes [Noti. No. G.S.R. 537(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 593(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 366(E)]
Central Board of Direct Taxes [Noti. No. S.O. 3080]
Central Board of Direct Taxes [Noti. No. S.O. 3167]
Central Board of Direct Taxes [Noti. No. S.O. 3168]

Central Board of Direct Taxes [Noti. No. S.O. 3169]
Central Board of Direct Taxes [Noti. No. S.O. 3170]
Central Board of Direct Taxes [Noti. No. S.O. 3176]
Central Board of Direct Taxes [Noti. No. S.O. 3178]
Central Board of Direct Taxes [Noti. No. S.O. 3180]
Central Board of Direct Taxes [Noti. No. S.O. 3181]
Central Board of Direct Taxes [Noti. No. S.O. 3174]
Central Board of Direct Taxes [Noti. No. S.O. 3175]
Central Board of Direct Taxes [Noti. No. S.O. 3177]
Central Board of Direct Taxes [Noti. No. S.O. 3179]
Central Board of Direct Taxes [Noti. No. G.S.R. 598(E)]
Central Board of Direct Taxes [Noti. No. S.O. 530(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 557(E)]
Central Board of Direct Taxes [Noti. No. F. 4(17)-W&MI85]
Central Board of Direct Taxes [Noti. No. F. 16(8)-PD/84]
Central Board of Direct Taxes [Noti. No. S.O. 529(E)]
Central Board of Direct Taxes [Noti. No. S.O. 568(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1871]
Central Board of Direct Taxes [Noti. No. S.O. 1872]
Central Board of Direct Taxes [Noti. No. S.O. 1944]
Central Board of Direct Taxes [Noti. No. G.S.R. 676(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 508(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1478]
Central Board of Direct Taxes [Noti. No. S.O. 1690]
Central Board of Direct Taxes [Noti. No. S.O. 1691]
Central Board of Direct Taxes [Noti. No. S.O. 4224]
Central Board of Direct Taxes [Noti. No. S.O. 4225]
Central Board of Direct Taxes [Noti. No. S.O. 4226]
Central Board of Direct Taxes [Noti. No. S.O. 4227]
Central Board of Direct Taxes [Noti. No. S.O. 4228]
Central Board of Direct Taxes [Noti. No. S.O. 4229]
Central Board of Direct Taxes [Noti. No. S.O. 4230]
Central Board of Direct Taxes [Noti. No. S.O. 4231]
Central Board of Direct Taxes [Noti. No. S.O. 4232]
Central Board of Direct Taxes [Noti. No. S.O. 4233]
Central Board of Direct Taxes [Noti. No. S.O. 4234]
Central Board of Direct Taxes [Noti. No. S.O. 4235]
Central Board of Direct Taxes [Noti. No. S.O. 3839]
Central Board of Direct Taxes [Noti. No. S.O. 3840]

Central Board of Direct Taxes [Noti. No. S.O. 3841]
Central Board of Direct Taxes [Noti. No. S.O. 4236]
Central Board of Direct Taxes [Noti. No. S.O. 4237]
Central Board of Direct Taxes [Noti. No. S.O. 4238]
Central Board of Direct Taxes [Noti. No. S.O. 4239]
Central Board of Direct Taxes [Noti. No. S.O. 4240]
Central Board of Direct Taxes [Noti. No. S.O. 4241]
Central Board of Direct Taxes [Noti. No. S.O. 4242]
Central Board of Direct Taxes [Noti. No. S.O. 4243]
Central Board of Direct Taxes [Noti. No. S.O. 4251]
Central Board of Direct Taxes [Noti. No. S.O. 4252]
Central Board of Direct Taxes [Noti. No. S.O. 4253]
Central Board of Direct Taxes [Noti. No. S.O. 4676]
Central Board of Direct Taxes [Noti. No. S.O. 4677]
Central Board of Direct Taxes [Noti. No. S.O. 4678]
Central Board of Direct Taxes [Noti. No. S.O. 4752]
Central Board of Direct Taxes [Noti. No. S.O. 4753]
Central Board of Direct Taxes [Noti. No. S.O. 4755]
Central Board of Direct Taxes [Noti. No. S.O. 4756]
Central Board of Direct Taxes [Noti. No. S.O. 4675]
Central Board of Direct Taxes [Noti. No. S.O. 4754]
Central Board of Direct Taxes [Noti. No. S.O. 4817]
Central Board of Direct Taxes [Noti. No. S.O. 685(E)]
Central Board of Direct Taxes [Noti. No. S.O. 4379]
Central Board of Direct Taxes [Noti. No. S.O. 4382]
Central Board of Direct Taxes [Noti. No. S.O. 4383]
Central Board of Direct Taxes [Noti. No. S.O. 4385]
Central Board of Direct Taxes [Noti. No. S.O. 4387]
Central Board of Direct Taxes [Noti. No. S.O. 4388]
Central Board of Direct Taxes [Noti. No. S.O. 4215]
Central Board of Direct Taxes [Noti. No. S.O. 4217]
Central Board of Direct Taxes [Noti. No. S.O. 3842]
Central Board of Direct Taxes [Noti. No. S.O. 3843]
Central Board of Direct Taxes [Noti. No. S.O. 3844]
Central Board of Direct Taxes [Noti. No. S.O. 3845]
Central Board of Direct Taxes [Noti. No. S.O. 3846]
Central Board of Direct Taxes [Noti. No. S.O. 3847]
Central Board of Direct Taxes [Noti. No. S.O. 4218]
Central Board of Direct Taxes [Noti. No. S.O. 4745]

Central Board of Direct Taxes [Noti. No. S.O. 4746]
Central Board of Direct Taxes [Noti. No. S.O. 4747]
Central Board of Direct Taxes [Noti. No. S.O. 4748]
Central Board of Direct Taxes [Noti. No. S.O. 4749]
Central Board of Direct Taxes [Noti. No. S.O. 4813]
Central Board of Direct Taxes [Noti. No. S.O. 4216]
Central Board of Direct Taxes [Noti. No. S.O. 4377]
Central Board of Direct Taxes [Noti. No. S.O. 4384]
Central Board of Direct Taxes [Noti. No. S.O. 4751]
Central Board of Direct Taxes [Noti. No. S.O. 4815]
Central Board of Direct Taxes [Noti. No. S.O. 4816]
Central Board of Direct Taxes [Noti. No. S.O. 4750]
Central Board of Direct Taxes [Noti. No. S.O. 4814]
Central Board of Direct Taxes [Noti. No. S.O. 4378]
Central Board of Direct Taxes [Noti. No. S.O. 3850]
Central Board of Direct Taxes [Noti. No. S.O. 3851]
Central Board of Direct Taxes [Noti. No. S.O. 4101]
Central Board of Direct Taxes [Noti. No. S.O. 5000]
Central Board of Direct Taxes [Noti. No. S.O. 5001]
Central Board of Direct Taxes [Noti. No. S.O. 5002]
Central Board of Direct Taxes [Noti. No. S.O. 5003]
Central Board of Direct Taxes [Noti. No. S.O. 5004]
Central Board of Direct Taxes [Noti. No. S.O. 3968]
Central Board of Direct Taxes [Noti. No. S.O. 3969]
Central Board of Direct Taxes [Noti. No. S.O. 3970]
Central Board of Direct Taxes [Noti. No. S.O. 3965]
Central Board of Direct Taxes [Noti. No. S.O. 3966]
Central Board of Direct Taxes [Noti. No. S.O. 3967]
Central Board of Direct Taxes [Noti. No. UT/85/DPD(P & R)77/85-86]
Central Board of Direct Taxes [Noti. No. S.O. 4025]
Central Board of Direct Taxes [Noti. No. S.O. 4026]
Central Board of Direct Taxes [Noti. No. S.O. 4027]
Central Board of Direct Taxes [Noti. No. S.O. 602(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 680(E)]
Central Board of Direct Taxes [Noti. No. S.O. 5005]
Central Board of Direct Taxes [Noti. No. S.O. 5006]
Central Board of Direct Taxes [Noti. No. S.O. 5007]
Central Board of Direct Taxes [Noti. No. S.O. 5008]
Central Board of Direct Taxes [Noti. No. S.O. 5009]

Central Board of Direct Taxes [Noti. No. S.O. 5010]
Central Board of Direct Taxes [Noti. No. S.O. 5138]
Central Board of Direct Taxes [Noti. No. S.O. 5193]
Central Board of Direct Taxes [Noti. No. S.O. 5194]
Central Board of Direct Taxes [Noti. No. S.O. 838(E)]
Central Board of Direct Taxes [Noti. No. S.O. 5382]
Central Board of Direct Taxes [F. No. 225/105/83-ITA.II]
Central Board of Direct Taxes [Noti. No. S.O. 5506]
Central Board of Direct Taxes [Noti. No. S.O. 5507]
Central Board of Direct Taxes [Noti. No. S.O. 5508]
Central Board of Direct Taxes [Noti. No. S.O. 5599]
Central Board of Direct Taxes [Noti. No. S.O. 5505]
Central Board of Direct Taxes [Noti. No. S.O. 901(E)]
Central Board of Direct Taxes [Noti. No. S.O. 937(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1(E)]
Central Board of Direct Taxes [Noti. No. S.O. 5197]
Central Board of Direct Taxes [Noti. No. S.O. 5200]
Central Board of Direct Taxes [Noti. No. S.O. 5195]
Central Board of Direct Taxes [Noti. No. S.O. 5196]
Central Board of Direct Taxes [Noti. No. S.O. 5199]
Central Board of Direct Taxes [Noti. No. S.O. 5198]
Central Board of Direct Taxes [Noti. No. G.S.R. 665(E)]
Central Board of Direct Taxes [Noti. No. S.O. 466(E)]
Central Board of Direct Taxes [Noti. No. S.O. 5642]
Central Board of Direct Taxes [Noti. No. S.O. 5643]
Central Board of Direct Taxes [Noti. No. S.O. 5644]
Central Board of Direct Taxes [Noti. No. S.O. 5645]
Central Board of Direct Taxes [Noti. No. S.O. 5646]
Central Board of Direct Taxes [Noti. No. S.O. 5504]
Central Board of Direct Taxes [Noti. No. S.O. 5651]
Central Board of Direct Taxes [Noti. No. F. 4(17)-W & M/85]
Central Board of Direct Taxes [Noti. No. S.O. 304]
Central Board of Direct Taxes [F. No. 281/8/86-I.T. (INV.III)]
Central Board of Direct Taxes [F. No. 281/8/86-I.T. (INV.III)(1)]
Central Board of Direct Taxes [Noti. No. S.O. 463]
Central Board of Direct Taxes [Noti. No. S.O. 464]
Central Board of Direct Taxes [Noti. No. S.O. 465]
Central Board of Direct Taxes [Noti. No. S.O. 466]
Central Board of Direct Taxes [Noti. No. S.O. 467]

Central Board of Direct Taxes [Noti. No. S.O. 468]
Central Board of Direct Taxes [Noti. No. S.O. 469]
Central Board of Direct Taxes [Noti. No. S.O. 470]
Central Board of Direct Taxes [Noti. No. S.O. 471]
Central Board of Direct Taxes [Noti. No. S.O. 472]
Central Board of Direct Taxes [Noti. No. S.O. 473]
Central Board of Direct Taxes [Noti. No. S.O. 474]
Central Board of Direct Taxes [Noti. No. S.O. 480]
Central Board of Direct Taxes [Noti. No. S.O. 475]
Central Board of Direct Taxes [Noti. No. S.O. 476]
Central Board of Direct Taxes [Noti. No. S.O. 477]
Central Board of Direct Taxes [Noti. No. S.O. 478]
Central Board of Direct Taxes [Noti. No. S.O. 479]
Central Board of Direct Taxes [Noti. No. S.O. 74]
Central Board of Direct Taxes [Noti. No. S.O. 139]
Central Board of Direct Taxes [Noti. No. S.O. 140]
Central Board of Direct Taxes [Noti. No. S.O. 197]
Central Board of Direct Taxes [Noti. No. S.O. 198]
Central Board of Direct Taxes [Noti. No. S.O. 321]
Central Board of Direct Taxes [Noti. No. S.O. 199]
Central Board of Direct Taxes [Noti. No. S.O. 200]
Central Board of Direct Taxes [Noti. No. S.O. 316]
Central Board of Direct Taxes [Noti. No. S.O. 320]
Central Board of Direct Taxes [Noti. No. S.O. 556]
Central Board of Direct Taxes [Noti. No. S.O. 313]
Central Board of Direct Taxes [Noti. No. S.O. 303]
Central Board of Direct Taxes [Noti. No. S.O. 306]
Central Board of Direct Taxes [Noti. No. S.O. 307]
Central Board of Direct Taxes [Noti. No. S.O. 308]
Central Board of Direct Taxes [Noti. No. S.O. 309]
Central Board of Direct Taxes [Noti. No. S.O. 310]
Central Board of Direct Taxes [Noti. No. S.O. 311]
Central Board of Direct Taxes [Noti. No. S.O. 315]
Central Board of Direct Taxes [Noti. No. S.O. 317]
Central Board of Direct Taxes [Noti. No. S.O. 318]
Central Board of Direct Taxes [Noti. No. S.O. 319]
Central Board of Direct Taxes [Noti. No. S.O. 551]
Central Board of Direct Taxes [Noti. No. S.O. 552]
Central Board of Direct Taxes [Noti. No. S.O. 553]

Central Board of Direct Taxes [Noti. No. S.O. 301]
Central Board of Direct Taxes [Noti. No. S.O. 302]
Central Board of Direct Taxes [Noti. No. S.O. 305]
Central Board of Direct Taxes [Noti. No. S.O. 314]
Central Board of Direct Taxes [Noti. No. S.O. 312]
Central Board of Direct Taxes [Noti. No. S.O. 554]
Central Board of Direct Taxes [Noti. No. S.O. 555]
Central Board of Direct Taxes [Noti. No. G.S.R. 193(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 194(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 202(E)]
Central Board of Direct Taxes [Noti. No. F. 71-Ad(AT)/86]
Central Board of Direct Taxes [Noti. No. S.O. 147(E)]
Central Board of Direct Taxes [Noti. No. S.O. 148(E)]
Central Board of Direct Taxes [Noti. No. F. 12(1)1PD/86]
Central Board of Direct Taxes [Noti. No. G.S.R. 530(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1356]
Central Board of Direct Taxes [Noti. No. S.O. 1357]
Central Board of Direct Taxes [Noti. No. TJT/363/DPD (P&R) 77 Vol. VIH85-86]
Central Board of Direct Taxes [Noti. No. S.O. 1125]
Central Board of Direct Taxes [Noti. No. S.O. 120(E)]
Central Board of Direct Taxes [Noti. No. F. 6(3)-PD/86]
Central Board of Direct Taxes [Noti. No. G.S.R. 503(E)]
Central Board of Direct Taxes [Noti. No. UT/DPD/320 (P & R) 4/Vol. XII85/86]
Central Board of Direct Taxes [Noti. No. S.O. 647]
Central Board of Direct Taxes [Noti. No. S.O. 648]
Central Board of Direct Taxes [Noti. No. S.O. 961]
Central Board of Direct Taxes [Noti. No. S.O. 946]
Central Board of Direct Taxes [Noti. No. S.O. 948]
Central Board of Direct Taxes [Noti. No. S.O. 950]
Central Board of Direct Taxes [Noti. No. S.O. 951]
Central Board of Direct Taxes [Noti. No. S.O. 947]
Central Board of Direct Taxes [Noti. No. S.O. 949]
Central Board of Direct Taxes [Noti. No. S.O. 952]
Central Board of Direct Taxes [Noti. No. S.O. 1952]
Central Board of Direct Taxes [Noti. No. S.O. 1953]
Central Board of Direct Taxes [Noti. No. S.O. 1956]
Central Board of Direct Taxes [Noti. No. S.O. 1453]
Central Board of Direct Taxes [Noti. No. S.O. 1954]
Central Board of Direct Taxes [Noti. No. S.O. 1955]

Central Board of Direct Taxes [Noti. No. S.O. 1957]
Central Board of Direct Taxes [Noti. No. S.O. 1958]
Central Board of Direct Taxes [Noti. No. S.O. 1959]
Central Board of Direct Taxes [Noti. No. S.O. 1960]
Central Board of Direct Taxes [Noti. No. S.O. 1961]
Central Board of Direct Taxes [Noti. No. S.O. 1962]
Central Board of Direct Taxes [Noti. No. S.O. 1963]
Central Board of Direct Taxes [Noti. No. S.O. 1964]
Central Board of Direct Taxes [Noti. No. S.O. 1965]
Central Board of Direct Taxes [Noti. No. S.O. 1966]
Central Board of Direct Taxes [Noti. No. S.O. 1967]
Central Board of Direct Taxes [Noti. No. S.O. 1968]
Central Board of Direct Taxes [Noti. No. S.O. 1454]
Central Board of Direct Taxes [Noti. No. S.O. 1455]
Central Board of Direct Taxes [Noti. No. S.O. 1456]
Central Board of Direct Taxes [Noti. No. S.O. 1452]
Central Board of Direct Taxes [Noti. No. E4(24)-W and M/86]
Central Board of Direct Taxes [Noti. No. G.S.R. 627(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 727]
Central Board of Direct Taxes [Noti. No. S.O. 1542]
Central Board of Direct Taxes [Noti. No. S.O. 1543]
Central Board of Direct Taxes [Noti. No. S.O. 1685]
Central Board of Direct Taxes [Noti. No. S.O. 1451]
Central Board of Direct Taxes [Noti. No. S.O. 1457]
Central Board of Direct Taxes [Noti. No. G.S.R. 870(E)]
Central Board of Direct Taxes [Noti. No. F.4(3)-W and M/86]
Central Board of Direct Taxes [Noti. No. S.O. 2019]
Central Board of Direct Taxes [Press Release 09-07-1986]
Central Board of Direct Taxes [Noti. No. G.S.R. 895(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 918(E)]
Central Board of Direct Taxes [Noti. No. S.O. 2028]
Central Board of Direct Taxes [Noti. No. S.O. 2382]
Central Board of Direct Taxes [Noti. No. S.O. 2383]
Central Board of Direct Taxes [Noti. No. S.O. 1458]
Central Board of Direct Taxes [Noti. No. UT/392/DPD (P and R) 3B/Vol.-I/85/86]
Central Board of Direct Taxes [Noti. No. S.O. 2168]
Central Board of Direct Taxes [Noti. No. S.O. 2326]
Central Board of Direct Taxes [Noti. No. S.O. 2397]
Central Board of Direct Taxes [Noti. No. S.O. 2399]

Central Board of Direct Taxes [Noti. No. S.O. 2398]
Central Board of Direct Taxes [Noti. No. S.O. 2167]
Central Board of Direct Taxes [Noti. No. S.O. 2378]
Central Board of Direct Taxes [Noti. No. S.O. 2379]
Central Board of Direct Taxes [Noti. No. S.O. 2380]
Central Board of Direct Taxes [Noti. No. S.O. 2391]
Central Board of Direct Taxes [Noti. No. S.O. 2022]
Central Board of Direct Taxes [Noti. No. S.O. 2024]
Central Board of Direct Taxes [Noti. No. S.O. 2393]
Central Board of Direct Taxes [Press Release 16-07-1986]
Central Board of Direct Taxes [Noti. No. S.O. 2020]
Central Board of Direct Taxes [Noti. No. S.O. 2025]
Central Board of Direct Taxes [Noti. No. S.O. 2026]
Central Board of Direct Taxes [Noti. No. S.O. 2377]
Central Board of Direct Taxes [Noti. No. S.O. 2386]
Central Board of Direct Taxes [Noti. No. S.O. 2387]
Central Board of Direct Taxes [Noti. No. S.O. 2388]
Central Board of Direct Taxes [Noti. No. S.O. 2389]
Central Board of Direct Taxes [Noti. No. S.O. 2390]
Central Board of Direct Taxes [Noti. No. S.O. 2392]
Central Board of Direct Taxes [Noti. No. S.O. 2021]
Central Board of Direct Taxes [Noti. No. S.O. 2027]
Central Board of Direct Taxes [Noti. No. S.O. 2374]
Central Board of Direct Taxes [Noti. No. S.O. 412(E)]
Central Board of Direct Taxes [Noti. No. S.O. 2375]
Central Board of Direct Taxes [Noti. No. S.O. 2376]
Central Board of Direct Taxes [Noti. No. S.O. 2384]
Central Board of Direct Taxes [Noti. No. S.O. 2385]
Central Board of Direct Taxes [Press Release 15-08-1986]
Central Board of Direct Taxes [Press Release 22-08-1986]
Central Board of Direct Taxes [Press Release 22-08-1986 (1)]
Central Board of Direct Taxes [Noti. No. S.O. 2229]
Central Board of Direct Taxes [Noti. No. S.O. 2230]
Central Board of Direct Taxes [Noti. No. S.O. 2231]
Central Board of Direct Taxes [Noti. No. S.O. 2232]
Central Board of Direct Taxes [Noti. No. S.O. 2233]
Central Board of Direct Taxes [Noti. No. S.O. 2235]
Central Board of Direct Taxes [Noti. No. S.O. 2236]
Central Board of Direct Taxes [Noti. No. S.O. 2237]

Central Board of Direct Taxes [Noti. No. S.O. 2238]
Central Board of Direct Taxes [Noti. No. S.O. 2239]
Central Board of Direct Taxes [Noti. No. S.O. 2240]
Central Board of Direct Taxes [Noti. No. S.O. 2242]
Central Board of Direct Taxes [Noti. No. S.O. 2243]
Central Board of Direct Taxes [Noti. No. S.O. 2244]
Central Board of Direct Taxes [Noti. No. S.O. 2245]
Central Board of Direct Taxes [Noti. No. S.O. 2246]
Central Board of Direct Taxes [Noti. No. S.O. 2247]
Central Board of Direct Taxes [Noti. No. S.O. 2248]
Central Board of Direct Taxes [Noti. No. S.O. 2234]
Central Board of Direct Taxes [Noti. No. S.O. 2249 (1)]
Central Board of Direct Taxes [Noti. No. S.O. 2249 (2)]
Central Board of Direct Taxes [Noti. No. S.O. 2251]
Central Board of Direct Taxes [Noti. No. S.O. 2252]
Central Board of Direct Taxes [Noti. No. S.O. 2236 (1)]
Central Board of Direct Taxes [Noti. No. S.O. 2236 (2)]
Central Board of Direct Taxes [Noti. No. S.O. 2538]
Central Board of Direct Taxes [Noti. No. S.O. 2539]
Central Board of Direct Taxes [Noti. No. S.O. 2609]
Central Board of Direct Taxes [Noti. No. S.O. 2250]
Central Board of Direct Taxes [Noti. No. S.O. 2551]
Central Board of Direct Taxes [Noti. No. S.O. 2538 (1)]
Central Board of Direct Taxes [Noti. No. S.O. 2612]
Central Board of Direct Taxes [Noti. No. S.O. 2394]
Central Board of Direct Taxes [Noti. No. S.O. 2395]
Central Board of Direct Taxes [Noti. No. S.O. 2396]
Central Board of Direct Taxes [Noti. No. S.O. 2613]
Central Board of Direct Taxes [Noti. No. S.O. 2614]
Central Board of Direct Taxes [Noti. No. G.S.R. 915(E)]
Central Board of Direct Taxes [Noti. No. S.O. 2400]
Central Board of Direct Taxes [Noti. No. S.O. 2023]
Central Board of Direct Taxes [Noti. No. S.O. 2853]
Central Board of Direct Taxes [Noti. No. S.O. 2854]
Central Board of Direct Taxes [Noti. No. S.O. 2855]
Central Board of Direct Taxes [Noti. No. S.O. 2857]
Central Board of Direct Taxes [Noti. No. S.O. 2858]
Central Board of Direct Taxes [Noti. No. S.O. 2859]
Central Board of Direct Taxes [Noti. No. S.O. 2860]

Central Board of Direct Taxes [Noti. No. S.O. 2861]
Central Board of Direct Taxes [Noti. No. S.O. 3024]
Central Board of Direct Taxes [Noti. No. S.O. 480(E)]
Central Board of Direct Taxes [Noti. No. S.O. 501(E)]
Central Board of Direct Taxes [Noti. No. S.O. 2907]
Central Board of Direct Taxes [Noti. No. S.O. 2908]
Central Board of Direct Taxes [Noti. No. S.O. 2856]
Central Board of Direct Taxes [Noti. No. G.S.R. 764(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 1013(E)]
Central Board of Direct Taxes [Noti. No. S.O. 2851(E)]
Central Board of Direct Taxes [Noti. No. S.O. 2843(E)]
Central Board of Direct Taxes [Noti. No. S.O. 659(E)]
Central Board of Direct Taxes [Noti. No. S.O. 702(E)]
Central Board of Direct Taxes [Noti. No. S.O. 703(E)]
Central Board of Direct Taxes [Noti. No. S.O. 704(E)]
Central Board of Direct Taxes [Noti. No. S.O. 2844]
Central Board of Direct Taxes [Noti. No. S.O. 2845]
Central Board of Direct Taxes [Noti. No. S.O. 2846]
Central Board of Direct Taxes [Noti. No. S.O. 2847]
Central Board of Direct Taxes [Noti. No. S.O. 2848]
Central Board of Direct Taxes [Noti. No. S.O. 2849]
Central Board of Direct Taxes [Noti. No. S.O. 2850]
Central Board of Direct Taxes [Noti. No. S.O. 2852]
Central Board of Direct Taxes [Press Release 05-01-1987]
Central Board of Direct Taxes [Noti. No. S.O. 4012]
Central Board of Direct Taxes [Noti. No. S.O. 4013]
Central Board of Direct Taxes [Noti. No. S.O. 4014]
Central Board of Direct Taxes [Noti. No. S.O. 4015]
Central Board of Direct Taxes [Noti. No. S.O. 4016]
Central Board of Direct Taxes [Noti. No. S.O. 4018]
Central Board of Direct Taxes [Noti. No. S.O. 4019]
Central Board of Direct Taxes [Noti. No. S.O. 4021]
Central Board of Direct Taxes [Noti. No. S.O. 4022]
Central Board of Direct Taxes [Noti. No. S.O. 4024]
Central Board of Direct Taxes [Noti. No. S.O. 4025]
Central Board of Direct Taxes [Noti. No. S.O. 4027]
Central Board of Direct Taxes [Noti. No. S.O. 4028]
Central Board of Direct Taxes [Noti. No. S.O. 4017]
Central Board of Direct Taxes [Noti. No. S.O. 4020]

Central Board of Direct Taxes [Noti. No. S.O. 4023]
Central Board of Direct Taxes [Noti. No. S.O. 4026]
Central Board of Direct Taxes [Noti. No. S.O. 4031]
Central Board of Direct Taxes [Noti. No. S.O. 4100]
Central Board of Direct Taxes [Noti. No. S.O. 4184]
Central Board of Direct Taxes [Noti. No. S.O. 4091]
Central Board of Direct Taxes [Noti. No. S.O. 4186]
Central Board of Direct Taxes [Noti. No. S.O. 4096]
Central Board of Direct Taxes [Noti. No. S.O. 4097]
Central Board of Direct Taxes [Noti. No. S.O. 4098]
Central Board of Direct Taxes [Noti. No. S.O. 4099]
Central Board of Direct Taxes [Noti. No. S.O. 4101]
Central Board of Direct Taxes [Noti. No. S.O. 4114]
Central Board of Direct Taxes [Noti. No. S.O. 4102]
Central Board of Direct Taxes [Noti. No. S.O. 4106]
Central Board of Direct Taxes [Noti. No. S.O. 4118]
Central Board of Direct Taxes [Noti. No. S.O. 4181]
Central Board of Direct Taxes [Noti. No. S.O. 4092]
Central Board of Direct Taxes [Noti. No. S.O. 4093]
Central Board of Direct Taxes [Noti. No. S.O. 4094]
Central Board of Direct Taxes [Noti. No. S.O. 4095]
Central Board of Direct Taxes [Noti. No. S.O. 4103]
Central Board of Direct Taxes [Noti. No. S.O. 4104]
Central Board of Direct Taxes [Noti. No. S.O. 4105]
Central Board of Direct Taxes [Noti. No. S.O. 4107]
Central Board of Direct Taxes [Noti. No. S.O. 4108]
Central Board of Direct Taxes [Noti. No. S.O. 4109]
Central Board of Direct Taxes [Noti. No. S.O. 4110]
Central Board of Direct Taxes [Noti. No. S.O. 4111]
Central Board of Direct Taxes [Noti. No. S.O. 4112]
Central Board of Direct Taxes [Noti. No. S.O. 4113]
Central Board of Direct Taxes [Noti. No. S.O. 4115]
Central Board of Direct Taxes [Noti. No. S.O. 4116]
Central Board of Direct Taxes [Noti. No. S.O. 4117]
Central Board of Direct Taxes [Noti. No. S.O. 4119]
Central Board of Direct Taxes [Noti. No. S.O. 4120]
Central Board of Direct Taxes [Noti. No. S.O. 4121]
Central Board of Direct Taxes [Noti. No. S.O. 4122]
Central Board of Direct Taxes [Noti. No. S.O. 4123]

Central Board of Direct Taxes [Noti. No. S.O. 4182]
Central Board of Direct Taxes [Noti. No. S.O. 4183]
Central Board of Direct Taxes [Noti. No. S.O. 6]
Central Board of Direct Taxes [Noti. No. S.O. 7]
Central Board of Direct Taxes [Noti. No. S.O. 761(E)]
Central Board of Direct Taxes [Noti. No. S.O. 3576]
Central Board of Direct Taxes [Noti. No. S.O. 3577]
Central Board of Direct Taxes [Noti. No. S.O. 3578]
Central Board of Direct Taxes [Noti. No. S.O. 3579]
Central Board of Direct Taxes [Noti. No. S.O. 3580]
Central Board of Direct Taxes [Noti. No. S.O. 3581]
Central Board of Direct Taxes [Noti. No. S.O. 3582]
Central Board of Direct Taxes [Noti. No. S.O. 3583]
Central Board of Direct Taxes [Noti. No. S.O. 3584]
Central Board of Direct Taxes [Noti. No. S.O. 3585]
Central Board of Direct Taxes [Noti. No. S.O. 3596]
Central Board of Direct Taxes [Noti. No. S.O. 3597]
Central Board of Direct Taxes [Noti. No. S.O. 3600]
Central Board of Direct Taxes [Noti. No. S.O. 3601]
Central Board of Direct Taxes [Noti. No. S.O. 3586]
Central Board of Direct Taxes [Noti. No. S.O. 3587]
Central Board of Direct Taxes [Noti. No. S.O. 3588]
Central Board of Direct Taxes [Noti. No. S.O. 3589]
Central Board of Direct Taxes [Noti. No. S.O. 3590]
Central Board of Direct Taxes [Noti. No. S.O. 3592]
Central Board of Direct Taxes [Noti. No. S.O. 3593]
Central Board of Direct Taxes [Noti. No. S.O. 3602]
Central Board of Direct Taxes [Noti. No. S.O. 3603]
Central Board of Direct Taxes [Noti. No. S.O. 3604]
Central Board of Direct Taxes [Noti. No. S.O. 3605]
Central Board of Direct Taxes [Noti. No. S.O. 3606]
Central Board of Direct Taxes [Noti. No. S.O. 3591]
Central Board of Direct Taxes [Noti. No. S.O. 3160]
Central Board of Direct Taxes [Noti. No. S.O. 3161]
Central Board of Direct Taxes [Noti. No. S.O. 3162]
Central Board of Direct Taxes [Noti. No. S.O. 3642]
Central Board of Direct Taxes [Noti. No. S.O. 3163]
Central Board of Direct Taxes [Noti. No. S.O. 3164]
Central Board of Direct Taxes [Noti. No. S.O. 3594]

Central Board of Direct Taxes [Noti. No. S.O. 3595]
Central Board of Direct Taxes [Noti. No. S.O. 3598]
Central Board of Direct Taxes [Noti. No. S.O. 3599]
Central Board of Direct Taxes [Noti. No. S.O. 3638]
Central Board of Direct Taxes [Noti. No. S.O. 3639]
Central Board of Direct Taxes [Noti. No. S.O. 3165]
Central Board of Direct Taxes [Noti. No. UT/DPD/132/(P and R) 3B/Vol. 1/86-87]
Central Board of Direct Taxes [Noti. No. G.S.R. 934]
Central Board of Direct Taxes [Noti. No. S.O. 3166]
Central Board of Direct Taxes [Noti. No. S.O. 3167]
Central Board of Direct Taxes [Noti. No. S.O. 3168]
Central Board of Direct Taxes [Noti. No. S.O. 3169]
Central Board of Direct Taxes [Noti. No. S.O. 3171]
Central Board of Direct Taxes [Noti. No. S.O. 3172]
Central Board of Direct Taxes [Noti. No. S.O. 3173]
Central Board of Direct Taxes [Noti. No. S.O. 3175]
Central Board of Direct Taxes [Noti. No. S.O. 3386]
Central Board of Direct Taxes [Noti. No. S.O. 3387]
Central Board of Direct Taxes [Noti. No. S.O. 3388]
Central Board of Direct Taxes [Noti. No. S.O. 3390]
Central Board of Direct Taxes [Noti. No. S.O. 3391]
Central Board of Direct Taxes [Noti. No. S.O. 3392]
Central Board of Direct Taxes [Noti. No. S.O. 3607]
Central Board of Direct Taxes [Noti. No. UT/109/DPD(P and R)/77 Vol. VIII/86-87]
Central Board of Direct Taxes [Noti. No. S.O. 3396]
Central Board of Direct Taxes [Noti. No. S.O. 3398]
Central Board of Direct Taxes [Noti. No. S.O. 3399]
Central Board of Direct Taxes [Noti. No. S.O. 3400]
Central Board of Direct Taxes [Noti. No. S.O. 3401]
Central Board of Direct Taxes [Noti. No. S.O. 3402]
Central Board of Direct Taxes [Noti. No. S.O. 3403]
Central Board of Direct Taxes [Noti. No. S.O. 3404]
Central Board of Direct Taxes [Noti. No. S.O. 3405]
Central Board of Direct Taxes [Noti. No. S.O. 3406]
Central Board of Direct Taxes [Noti. No. S.O. 3408]
Central Board of Direct Taxes [Noti. No. S.O. 3409]
Central Board of Direct Taxes [Noti. No. S.O. 3409 (1)]
Central Board of Direct Taxes [Noti. No. S.O. 3494]
Central Board of Direct Taxes [Noti. No. S.O. 3499]

Central Board of Direct Taxes [Noti. No. S.O. 3501]
Central Board of Direct Taxes [Noti. No. S.O. 3502]
Central Board of Direct Taxes [Noti. No. S.O. 3170]
Central Board of Direct Taxes [Noti. No. S.O. 3176]
Central Board of Direct Taxes [Noti. No. S.O. 3389]
Central Board of Direct Taxes [Noti. No. S.O. 3393]
Central Board of Direct Taxes [Noti. No. S.O. 3394]
Central Board of Direct Taxes [Noti. No. S.O. 3395]
Central Board of Direct Taxes [Noti. No. S.O. 3397]
Central Board of Direct Taxes [Noti. No. S.O. 3407]
Central Board of Direct Taxes [Noti. No. S.O. 3493]
Central Board of Direct Taxes [Noti. No. S.O. 3495]
Central Board of Direct Taxes [Noti. No. S.O. 3496]
Central Board of Direct Taxes [Noti. No. S.O. 3497]
Central Board of Direct Taxes [Noti. No. S.O. 3500]
Central Board of Direct Taxes [Noti. No. S.O. 3503]
Central Board of Direct Taxes [Noti. No. S.O. 3174]
Central Board of Direct Taxes [Noti. No. S.O. 3498]
Central Board of Direct Taxes [Noti. No. S.O. 3829]
Central Board of Direct Taxes [Noti. No. S.O. 3830]
Central Board of Direct Taxes [Noti. No. S.O. 3831]
Central Board of Direct Taxes [Noti. No. S.O. 3177]
Central Board of Direct Taxes [Noti. No. S.O. 3828]
Central Board of Direct Taxes [Noti. No. S.O. 3641]
Central Board of Direct Taxes [Noti. No. G.S.R. 1151(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 1188(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 1108(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 1183(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 1184(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 1252(E)]
Central Board of Direct Taxes [Noti. No. S.O. 821(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 1213(E)]
Central Board of Direct Taxes [Noti. No. S.O. 912(E)]
Central Board of Direct Taxes [Noti. No. /DPD/240/I>& R-77/Vol. VIII/86-87]
Central Board of Direct Taxes [Noti. No. UT/269/DPD(P&R) 4/Vol. XI/86-87]
Central Board of Direct Taxes [Noti. No. S.O. 4246]
Central Board of Direct Taxes [Noti. No. S.O. 4247]
Central Board of Direct Taxes [Noti. No. S.O. 4250]
Central Board of Direct Taxes [Noti. No. S.O. 100]

Central Board of Direct Taxes [Noti. No. S.O. 102]
Central Board of Direct Taxes [Noti. No. S.O. 103]
Central Board of Direct Taxes [Noti. No. S.O. 105]
Central Board of Direct Taxes [Noti. No. S.O. 104]
Central Board of Direct Taxes [Noti. No. G.S.R. 1111(E)]
Central Board of Direct Taxes [Press Release 04-03-1987]
Central Board of Direct Taxes [Press Release 04-03-1987 (1)]
Central Board of Direct Taxes [Noti. No. S.O. 25(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 2(E)]
Central Board of Direct Taxes [Noti. No. S.O. 255]
Central Board of Direct Taxes [Noti. No. S.O. 236]
Central Board of Direct Taxes [Noti. No. S.O. 237]
Central Board of Direct Taxes [Noti. No. S.O. 239]
Central Board of Direct Taxes [Noti. No. S.O. 240]
Central Board of Direct Taxes [Noti. No. S.O. 241]
Central Board of Direct Taxes [Noti. No. S.O. 242]
Central Board of Direct Taxes [Noti. No. S.O. 243]
Central Board of Direct Taxes [Noti. No. S.O. 244]
Central Board of Direct Taxes [Noti. No. S.O. 245]
Central Board of Direct Taxes [Noti. No. S.O. 246]
Central Board of Direct Taxes [Noti. No. S.O. 247]
Central Board of Direct Taxes [Noti. No. S.O. 248]
Central Board of Direct Taxes [Noti. No. S.O. 249]
Central Board of Direct Taxes [Noti. No. S.O. 250]
Central Board of Direct Taxes [Noti. No. S.O. 251]
Central Board of Direct Taxes [Noti. No. S.O. 517]
Central Board of Direct Taxes [Noti. No. S.O. 252]
Central Board of Direct Taxes [Noti. No. S.O. 286]
Central Board of Direct Taxes [Noti. No. S.O. 238]
Central Board of Direct Taxes [Noti. No. S.O. 253]
Central Board of Direct Taxes [Noti. No. S.O. 254]
Central Board of Direct Taxes [Noti. No. S.O. 255 (1)]
Central Board of Direct Taxes [Noti. No. S.O. 256]
Central Board of Direct Taxes [Noti. No. S.O. 257]
Central Board of Direct Taxes [Noti. No. S.O. 258]
Central Board of Direct Taxes [Noti. No. S.O. 259]
Central Board of Direct Taxes [Noti. No. S.O. 260]
Central Board of Direct Taxes [Noti. No. S.O. 261]
Central Board of Direct Taxes [Noti. No. S.O. 262]

Central Board of Direct Taxes [Noti. No. S.O. 263]
Central Board of Direct Taxes [Noti. No. S.O. 264]
Central Board of Direct Taxes [Noti. No. S.O. 363]
Central Board of Direct Taxes [Noti. No. S.O. 364]
Central Board of Direct Taxes [Noti. No. S.O. 365]
Central Board of Direct Taxes [Noti. No. S.O. 367]
Central Board of Direct Taxes [Noti. No. S.O. 368]
Central Board of Direct Taxes [Noti. No. S.O. 369]
Central Board of Direct Taxes [Noti. No. S.O. 370]
Central Board of Direct Taxes [Noti. No. S.O. 371]
Central Board of Direct Taxes [Noti. No. S.O. 372]
Central Board of Direct Taxes [Noti. No. S.O. 373]
Central Board of Direct Taxes [Noti. No. S.O. 374]
Central Board of Direct Taxes [Noti. No. S.O. 376]
Central Board of Direct Taxes [Noti. No. S.O. 377]
Central Board of Direct Taxes [Noti. No. S.O. 467]
Central Board of Direct Taxes [Noti. No. S.O. 518]
Central Board of Direct Taxes [Press Release 17-03-1987]
Central Board of Direct Taxes [Noti. No. S.O. 166(E)]
Central Board of Direct Taxes [Press Release 24-03-1987]
Central Board of Direct Taxes [Noti. No. 361/DDP (P&R) 89/Vol. V/86-87]
Central Board of Direct Taxes [Noti. No. G.S.R. 8(E)]
Central Board of Direct Taxes [Press Release 14-01-1987]
Central Board of Direct Taxes [Noti. No. G.S.R. 839(E)]
Central Board of Direct Taxes [Noti. No. S.O. 598]
Central Board of Direct Taxes [Noti. No. S.O. 599]
Central Board of Direct Taxes [Noti. No. S.O. 600]
Central Board of Direct Taxes [Noti. No. S.O. 602]
Central Board of Direct Taxes [Noti. No. S.O. 601]
Central Board of Direct Taxes [Noti. No. S.O. 603]
Central Board of Direct Taxes [Noti. No. S.O. 604]
Central Board of Direct Taxes [Noti. No. S.O. 664]
Central Board of Direct Taxes [Noti. No. S.O. 832]
Central Board of Direct Taxes [Noti. No. S.O. 833]
Central Board of Direct Taxes [Noti. No. S.O. 834]
Central Board of Direct Taxes [Noti. No. S.O. 835]
Central Board of Direct Taxes [Noti. No. S.O. 836]
Central Board of Direct Taxes [Noti. No. S.O. 739]
Central Board of Direct Taxes [Noti. No. S.O. 740]

Central Board of Direct Taxes [Noti. No. S.O. 744]
Central Board of Direct Taxes [Press Release 22-04-1987]
Central Board of Direct Taxes [Press Release 14-05-1987]
Central Board of Direct Taxes [Press Release 27-04-1987]
Central Board of Direct Taxes [Press Release 26-05-1987]
Central Board of Direct Taxes [Press Release 27-06-1987]
Central Board of Direct Taxes [Noti. No. G.S.R. 346(E)]
Central Board of Direct Taxes [Noti. No. S.O. 684(E)]
Central Board of Direct Taxes [Noti. No. F.4(13)-W and M/87]
Central Board of Direct Taxes [Noti. No. S.O. 240(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 314(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 526(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 282(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 335(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 336(E)]
Central Board of Direct Taxes [Press Release 13-07-1987]
Central Board of Direct Taxes [Noti. No. G.S.R. 363(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 365(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 366(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 408(E)]
Central Board of Direct Taxes [Press Release 19-09-1987]
Central Board of Direct Taxes [Noti. No. S.O. 781(E)]
Central Board of Direct Taxes [Noti. No. F. 71-Ad (AT)/84]
Central Board of Direct Taxes [Noti. No. UT/391/DPD (P & R) 77/Vol. IX/86-87]
Central Board of Direct Taxes [Noti. No. S.O. 1601]
Central Board of Direct Taxes [Noti. No. S.O. 1602]
Central Board of Direct Taxes [Noti. No. S.O. 1603]
Central Board of Direct Taxes [Noti. No. UT/528/DPD (P&R) 77/Vol. IX 86-87]
Central Board of Direct Taxes [Noti. No. S.O. 1605]
Central Board of Direct Taxes [Noti. No. S.O. 1606]
Central Board of Direct Taxes [Noti. No. S.O. 1607]
Central Board of Direct Taxes [Noti. No. S.O. 1608]
Central Board of Direct Taxes [Noti. No. UT/91/DVD(P & R) 3/Vol. VI/87-88]
Central Board of Direct Taxes [Noti. No. S.O. 919(E)]
Central Board of Direct Taxes [Noti. No. UT/635/DPD (P&R) 4/Vol. XI/86-87]
Central Board of Direct Taxes [Noti. No. UT/37/DPD(P&R)4/Vol. XIII/86-87]
Central Board of Direct Taxes [Noti. No. G.S.R. 609(E)]
Central Board of Direct Taxes [Noti. No. S.O. 973(E)]
Central Board of Direct Taxes [Noti. No. S.O. 835(E)]

Central Board of Direct Taxes [Noti. No. G.S.R. 741(E)]
Central Board of Direct Taxes [Noti. No. S.O. 894(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1610]
Central Board of Direct Taxes [Noti. No. S.O. 1611]
Central Board of Direct Taxes [Noti. No. S.O. 1612]
Central Board of Direct Taxes [Noti. No. G.S.R. 743(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1613]
Central Board of Direct Taxes [Noti. No. S.O. 1826]
Central Board of Direct Taxes [Noti. No. S.O. 1827]
Central Board of Direct Taxes [Noti. No. S.O. 1828]
Central Board of Direct Taxes [Noti. No. S.O. 1829]
Central Board of Direct Taxes [Noti. No. S.O. 1831]
Central Board of Direct Taxes [Noti. No. S.O. 1832]
Central Board of Direct Taxes [Noti. No. S.O. 1833]
Central Board of Direct Taxes [Noti. No. S.O. 1834]
Central Board of Direct Taxes [Noti. No. S.O. 1878]
Central Board of Direct Taxes [Noti. No. S.O. 1879]
Central Board of Direct Taxes [Noti. No. S.O. 1880]
Central Board of Direct Taxes [Noti. No. S.O. 1881]
Central Board of Direct Taxes [Noti. No. S.O. 1882]
Central Board of Direct Taxes [Noti. No. S.O. 1883]
Central Board of Direct Taxes [Noti. No. S.O. 1884]
Central Board of Direct Taxes [Noti. No. S.O. 1885]
Central Board of Direct Taxes [Noti. No. S.O. 1839]
Central Board of Direct Taxes [Noti. No. S.O. 1887]
Central Board of Direct Taxes [Noti. No. S.O. 1886]
Central Board of Direct Taxes [Noti. No. S.O. 1599]
Central Board of Direct Taxes [Noti. No. S.O. 1604]
Central Board of Direct Taxes [Noti. No. S.O. 1609]
Central Board of Direct Taxes [Noti. No. S.O. 1830]
Central Board of Direct Taxes [Noti. No. S.O. 1835]
Central Board of Direct Taxes [Noti. No. S.O. 1840]
Central Board of Direct Taxes [Noti. No. S.O. 1888]
Central Board of Direct Taxes [Noti. No. S.O. 1596]
Central Board of Direct Taxes [Noti. No. S.O. 1600]
Central Board of Direct Taxes [Noti. No. S.O. 1889]
Central Board of Direct Taxes [Noti. No. S.O. 2174]
Central Board of Direct Taxes [Noti. No. S.O. 2178]
Central Board of Direct Taxes [Noti. No. S.O. 2179]

Central Board of Direct Taxes [Noti. No. S.O. 1836]
Central Board of Direct Taxes [Noti. No. S.O. 1837]
Central Board of Direct Taxes [Noti. No. S.O. 1838]
Central Board of Direct Taxes [Noti. No. S.O. 1841]
Central Board of Direct Taxes [Noti. No. S.O. 1842]
Central Board of Direct Taxes [Noti. No. S.O. 936]
Central Board of Direct Taxes [Noti. No. S.O. 1793]
Central Board of Direct Taxes [Noti. No. S.O. 1794]
Central Board of Direct Taxes [Noti. No. S.O. 1753]
Central Board of Direct Taxes [Noti. No. S.O. 1754]
Central Board of Direct Taxes [Noti. No. S.O. 1755]
Central Board of Direct Taxes [Noti. No. S.O. 1756]
Central Board of Direct Taxes [Noti. No. S.O. 1757]
Central Board of Direct Taxes [Noti. No. S.O. 1758]
Central Board of Direct Taxes [Noti. No. S.O. 1759]
Central Board of Direct Taxes [Noti. No. S.O. 1760]
Central Board of Direct Taxes [Noti. No. S.O. 1761]
Central Board of Direct Taxes [Noti. No. S.O. 1762]
Central Board of Direct Taxes [Noti. No. S.O. 1763]
Central Board of Direct Taxes [Noti. No. S.O. 1764]
Central Board of Direct Taxes [Noti. No. S.O. 1765]
Central Board of Direct Taxes [Noti. No. S.O. 1766]
Central Board of Direct Taxes [Noti. No. S.O. 1767]
Central Board of Direct Taxes [Noti. No. S.O. 1768]
Central Board of Direct Taxes [Noti. No. S.O. 1769]
Central Board of Direct Taxes [Noti. No. S.O. 1770]
Central Board of Direct Taxes [Noti. No. S.O. 1771]
Central Board of Direct Taxes [Noti. No. S.O. 1772]
Central Board of Direct Taxes [Noti. No. S.O. 1773]
Central Board of Direct Taxes [Noti. No. S.O. 1774]
Central Board of Direct Taxes [Noti. No. S.O. 1775]
Central Board of Direct Taxes [Noti. No. S.O. 1776]
Central Board of Direct Taxes [Noti. No. S.O. 1777]
Central Board of Direct Taxes [Noti. No. S.O. 1778]
Central Board of Direct Taxes [Noti. No. S.O. 1779]
Central Board of Direct Taxes [Noti. No. S.O. 1780]
Central Board of Direct Taxes [Noti. No. S.O. 1781]
Central Board of Direct Taxes [Noti. No. S.O. 1782]
Central Board of Direct Taxes [Noti. No. S.O. 1783]

Central Board of Direct Taxes [Noti. No. S.O. 1784]
Central Board of Direct Taxes [Noti. No. S.O. 1785]
Central Board of Direct Taxes [Noti. No. S.O. 1786]
Central Board of Direct Taxes [Noti. No. S.O. 1787]
Central Board of Direct Taxes [Noti. No. S.O. 1788]
Central Board of Direct Taxes [Noti. No. S.O. 1789]
Central Board of Direct Taxes [Noti. No. S.O. 1790]
Central Board of Direct Taxes [Noti. No. S.O. 1791]
Central Board of Direct Taxes [Noti. No. S.O. 1792]
Central Board of Direct Taxes [Noti. No. S.O. 549(E)]
Central Board of Direct Taxes [Noti. No. S.O. 625(E)]
Central Board of Direct Taxes [Noti. No. S.O. 722(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1113]
Central Board of Direct Taxes [Noti. No. S.O. 1114]
Central Board of Direct Taxes [Noti. No. 1115]
Central Board of Direct Taxes [Noti. No. S.O. 1116]
Central Board of Direct Taxes [Noti. No. S.O. 1228]
Central Board of Direct Taxes [Noti. No. S.O. 1229]
Central Board of Direct Taxes [Noti. No. S.O. 1230]
Central Board of Direct Taxes [Noti. No. S.O. 1231]
Central Board of Direct Taxes [Noti. No. S.O. 1232]
Central Board of Direct Taxes [Noti. No. S.O. 1233]
Central Board of Direct Taxes [Noti. No. S.O. 1382]
Central Board of Direct Taxes [Noti. No. S.O. 1667]
Central Board of Direct Taxes [Noti. No. S.O. 1940]
Central Board of Direct Taxes [Noti. No. S.O. 1594]
Central Board of Direct Taxes [Noti. No. S.O. 1595]
Central Board of Direct Taxes [Noti. No. S.O. 1597]
Central Board of Direct Taxes [Noti. No. S.O. 569(E)]
Central Board of Direct Taxes [Noti. No. S.O. 570(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1005]
Central Board of Direct Taxes [Noti. No. S.O. 1598]
Central Board of Direct Taxes [Noti. No. G.S.R. 756(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1136(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 757(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1032(E)]
Central Board of Direct Taxes [Press Release 14-12-1987]
Central Board of Direct Taxes [Press Release 15-12-1987]
Central Board of Direct Taxes [Noti. No. G.S.R. 537(E)]

Central Board of Direct Taxes [Noti. No. G.S.R. 538(E)]
Central Board of Direct Taxes [Noti. No. S.O. 873(E)]
Central Board of Direct Taxes [Noti. No. S.O. 874(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 645(E)]
Central Board of Direct Taxes [Press Release 07-01-1988]
Central Board of Direct Taxes [Press Release 12-01-1988]
Central Board of Direct Taxes [Press Release 14-01-1988]
Central Board of Direct Taxes [Noti. No. G.S.R. 701(E)]
Central Board of Direct Taxes [Noti. No. S.O. 2469]
Central Board of Direct Taxes [Noti. No. S.O. 2470]
Central Board of Direct Taxes [Noti. No. S.O. 2471]
Central Board of Direct Taxes [Noti. No. S.O. 2216]
Central Board of Direct Taxes [Noti. No. S.O. 2222]
Central Board of Direct Taxes [Noti. No. S.O. 2213]
Central Board of Direct Taxes [Noti. No. S.O. 2214]
Central Board of Direct Taxes [Noti. No. S.O. 2215]
Central Board of Direct Taxes [Noti. No. S.O. 2217]
Central Board of Direct Taxes [Noti. No. S.O. 2218]
Central Board of Direct Taxes [Noti. No. S.O. 2219]
Central Board of Direct Taxes [Noti. No. S.O. 2220]
Central Board of Direct Taxes [Noti. No. S.O. 2221]
Central Board of Direct Taxes [Noti. No. S.O. 2224]
Central Board of Direct Taxes [Noti. No. S.O. 109(E)]
Central Board of Direct Taxes [Noti. No. S.O. 2225]
Central Board of Direct Taxes [Noti. No. S.O. 2226]
Central Board of Direct Taxes [Noti. No. S.O. 2227]
Central Board of Direct Taxes [Noti. No. S.O. 2223]
Central Board of Direct Taxes [Noti. No. S.O. 2228]
Central Board of Direct Taxes [Noti. No. S.O. 2229]
Central Board of Direct Taxes [Noti. No. S.O. 2238]
Central Board of Direct Taxes [Noti. No. S.O. 2239]
Central Board of Direct Taxes [Noti. No. S.O. 2243]
Central Board of Direct Taxes [Noti. No. S.O. 2244]
Central Board of Direct Taxes [Noti. No. S.O. 2245]
Central Board of Direct Taxes [Noti. No. S.O. 2251]
Central Board of Direct Taxes [Noti. No. S.O. 2253]
Central Board of Direct Taxes [Noti. No. S.O. 2254]
Central Board of Direct Taxes [Noti. No. S.O. 2255]
Central Board of Direct Taxes [Press Release 16-02-1988]

Central Board of Direct Taxes [Press Release 25-01-1988]
Central Board of Direct Taxes [Press Release 25-01-1988 (1)]
Central Board of Direct Taxes [Press Release 02-02-1988]
Central Board of Direct Taxes [Press Release 06-02-1988]
Central Board of Direct Taxes [Press Release 09-02-1988]
Central Board of Direct Taxes [Press Release 15-02-1988]
Central Board of Direct Taxes [Press Release 27-01-1988]
Central Board of Direct Taxes [Press Release 15-02-1988 (1)]
Central Board of Direct Taxes [Noti. No. G.S.R. No. 742(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. No. 2(E)]
Central Board of Direct Taxes [Noti. No. S.O. 2230]
Central Board of Direct Taxes [Noti. No. S.O. 2231]
Central Board of Direct Taxes [Noti. No. S.O. 2232]
Central Board of Direct Taxes [Noti. No. S.O. 2233]
Central Board of Direct Taxes [Noti. No. S.O. 2234]
Central Board of Direct Taxes [Noti. No. S.O. 2235]
Central Board of Direct Taxes [Noti. No. S.O. 2236]
Central Board of Direct Taxes [Noti. No. S.O. 2237]
Central Board of Direct Taxes [Noti. No. S.O. 2240]
Central Board of Direct Taxes [Noti. No. S.O. 2241]
Central Board of Direct Taxes [Noti. No. S.O. 2246]
Central Board of Direct Taxes [Noti. No. S.O. 2247]
Central Board of Direct Taxes [Noti. No. S.O. 2248]
Central Board of Direct Taxes [Noti. No. S.O. 2249]
Central Board of Direct Taxes [Noti. No. S.O. 2250]
Central Board of Direct Taxes [Noti. No. S.O. 2252]
Central Board of Direct Taxes [Noti. No. S.O. 2256]
Central Board of Direct Taxes [Noti. No. S.O. 2242]
Central Board of Direct Taxes [Noti. No. S.O. 1035(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. No. 739(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 3(E)]
Central Board of Direct Taxes [Press Release 05-03-1988]
Central Board of Direct Taxes [Noti. No. S.O. 2730]
Central Board of Direct Taxes [Noti. No. S.O. 2731]
Central Board of Direct Taxes [Noti. No. S.O. 2732]
Central Board of Direct Taxes [Noti. No. S.O. 2733]
Central Board of Direct Taxes [Noti. No. S.O. 2734]
Central Board of Direct Taxes [Noti. No. S.O. 2735]
Central Board of Direct Taxes [Noti. No. S.O. 2737]

Central Board of Direct Taxes [Noti. No. S.O. 2738]
Central Board of Direct Taxes [Noti. No. S.O. 2739]
Central Board of Direct Taxes [Noti. No. S.O. 2741]
Central Board of Direct Taxes [Noti. No. S.O. 2742]
Central Board of Direct Taxes [Noti. No. S.O. 2743]
Central Board of Direct Taxes [Noti. No. S.O. 2744]
Central Board of Direct Taxes [Noti. No. S.O. 2745]
Central Board of Direct Taxes [Noti. No. S.O. 2746]
Central Board of Direct Taxes [Noti. No. S.O. 2748]
Central Board of Direct Taxes [Noti. No. S.O. 2749]
Central Board of Direct Taxes [Noti. No. S.O. 2750]
Central Board of Direct Taxes [Noti. No. S.O. 2736]
Central Board of Direct Taxes [Noti. No. S.O. 2740]
Central Board of Direct Taxes [Noti. No. S.O. 2747]
Central Board of Direct Taxes [Noti. No. S.O. 2751]
Central Board of Direct Taxes [Noti. No. S.O. 2821]
Central Board of Direct Taxes [Noti. No. S.O. 2823]
Central Board of Direct Taxes [Noti. No. S.O. 2824]
Central Board of Direct Taxes [Noti. No. S.O. 2825]
Central Board of Direct Taxes [Noti. No. S.O. 3523]
Central Board of Direct Taxes [Noti. No. S.O. 3524]
Central Board of Direct Taxes [Noti. No. S.O. 3525]
Central Board of Direct Taxes [Noti. No. S.O. 3526]
Central Board of Direct Taxes [Noti. No. S.O. 3527]
Central Board of Direct Taxes [Noti. No. S.O. 3528]
Central Board of Direct Taxes [Noti. No. S.O. 2820]
Central Board of Direct Taxes [Noti. No. S.O. 2822]
Central Board of Direct Taxes [Noti. No. S.O. 3396]
Central Board of Direct Taxes [Noti. No. S.O. 3521]
Central Board of Direct Taxes [Noti. No. S.O. 3522]
Central Board of Direct Taxes [Noti. No. S.O. 1514]
Central Board of Direct Taxes [Noti. No. S.O. 1515]
Central Board of Direct Taxes [Noti. No. S.O. 1516]
Central Board of Direct Taxes [Noti. No. S.O. 1517]
Central Board of Direct Taxes [Noti. No. S.O. 1968]
Central Board of Direct Taxes [Noti. No. S.O. 1969]
Central Board of Direct Taxes [Noti. No. S.O. 1970]
Central Board of Direct Taxes [Noti. No. S.O. 1971]
Central Board of Direct Taxes [Noti. No. S.O. 1972]

Central Board of Direct Taxes [Noti. No. S.O. 1973]
Central Board of Direct Taxes [Noti. No. S.O. 1974]
Central Board of Direct Taxes [Noti. No. S.O. 1975]
Central Board of Direct Taxes [Noti. No. S.O. 1976]
Central Board of Direct Taxes [Noti. No. S.O. 2331]
Central Board of Direct Taxes [Noti. No. S.O. 2332]
Central Board of Direct Taxes [Noti. No. S.O. 3232]
Central Board of Direct Taxes [F. No. 197/220/82-IT(A1)]
Central Board of Direct Taxes [Noti. No. S.O. 3]
Central Board of Direct Taxes [Noti. No. S.O. 1977]
Central Board of Direct Taxes [Noti. No. S.O. 1978]
Central Board of Direct Taxes [Noti. No. S.O. 2473]
Central Board of Direct Taxes [Noti. No. F. 4(5) W amp; M/87]
Central Board of Direct Taxes [Noti. No. S.O. 1083(E)]
Central Board of Direct Taxes [Noti. No. S.O. 260]
Central Board of Direct Taxes [Noti. No. S.O. 3231]
Central Board of Direct Taxes [Press Release 23-03-1988]
Central Board of Direct Taxes [Press Release 17-03-1988]
Central Board of Direct Taxes [Press Release 22-03-1988]
Central Board of Direct Taxes [Noti. No. S.O. 201(E)]
Central Board of Direct Taxes [Noti. No. S.O. 202(E)]
Central Board of Direct Taxes [Noti. No. S.O. 204(E)]
Central Board of Direct Taxes [Noti. No. S.O. 203(E)]
Central Board of Direct Taxes [Noti. No. S.O. 119(E)]
Central Board of Direct Taxes [Noti. No. S.O. 196(E)]
Central Board of Direct Taxes [Noti. No. S.O. 195(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 921(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 22(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 446]
Central Board of Direct Taxes [Press Release 26-04-1988]
Central Board of Direct Taxes [Noti. No. UT/310A/DPD (P&R) 77-87-88]
Central Board of Direct Taxes [Noti. No. G.S.R. 80(E)]
Central Board of Direct Taxes [Noti. No. S.O. 2637]
Central Board of Direct Taxes [Noti. No. S.O. 2638]
Central Board of Direct Taxes [Noti. No. S.O. 2639]
Central Board of Direct Taxes [Noti. No. S.O. 2959]
Central Board of Direct Taxes [Noti. No. S.O. 2960]
Central Board of Direct Taxes [Noti. No. S.O. 2961]
Central Board of Direct Taxes [Noti. No. S.O. 2962]

Central Board of Direct Taxes [Noti. No. S.O. 2944]
Central Board of Direct Taxes [Noti. No. S.O. 2945]
Central Board of Direct Taxes [Noti. No. S.O. 2946]
Central Board of Direct Taxes [Noti. No. S.O. 2947]
Central Board of Direct Taxes [Noti. No. S.O. 2948]
Central Board of Direct Taxes [Noti. No. S.O. 2949]
Central Board of Direct Taxes [Noti. No. S.O. 2950]
Central Board of Direct Taxes [Noti. No. S.O. 2951]
Central Board of Direct Taxes [Noti. No. S.O. 2952]
Central Board of Direct Taxes [Noti. No. S.O. 2953]
Central Board of Direct Taxes [Noti. No. S.O. 2954]
Central Board of Direct Taxes [Noti. No. S.O. 2955]
Central Board of Direct Taxes [Noti. No. S.O. 2956]
Central Board of Direct Taxes [Noti. No. S.O. 2957]
Central Board of Direct Taxes [Noti. No. S.O. 2963]
Central Board of Direct Taxes [Noti. No. S.O. 2964]
Central Board of Direct Taxes [Noti. No. S.O. 2965]
Central Board of Direct Taxes [Noti. No. S.O. 2966]
Central Board of Direct Taxes [Noti. No. S.O. 2967]
Central Board of Direct Taxes [Noti. No. S.O. 2968]
Central Board of Direct Taxes [Noti. No. S.O. 2969]
Central Board of Direct Taxes [Noti. No. S.O. 2970]
Central Board of Direct Taxes [Noti. No. S.O. 2971]
Central Board of Direct Taxes [Noti. No. S.O. 2972]
Central Board of Direct Taxes [Noti. No. S.O. 2636]
Central Board of Direct Taxes [Noti. No. S.O. 2958]
Central Board of Direct Taxes [Noti. No. S.O. 3461]
Central Board of Direct Taxes [Noti. No. S.O. 2648]
Central Board of Direct Taxes [Noti. No. S.O. 3255]
Central Board of Direct Taxes [Noti. No. S.O. 2974]
Central Board of Direct Taxes [Noti. No. S.O. 2979]
Central Board of Direct Taxes [Noti. No. S.O. 2980]
Central Board of Direct Taxes [Noti. No. S.O. 2981]
Central Board of Direct Taxes [Noti. No. S.O. 2982]
Central Board of Direct Taxes [Noti. No. S.O. 2984]
Central Board of Direct Taxes [Noti. No. S.O. 2985]
Central Board of Direct Taxes [Noti. No. S.O. 2986]
Central Board of Direct Taxes [Noti. No. S.O. 2987]
Central Board of Direct Taxes [Noti. No. S.O. 3464]

Central Board of Direct Taxes [Noti. No. S.O. 3166]
Central Board of Direct Taxes [Noti. No. S.O. 3167]
Central Board of Direct Taxes [Noti. No. S.O. 3168]
Central Board of Direct Taxes [Noti. No. S.O. 3169]
Central Board of Direct Taxes [Noti. No. S.O. 3170]
Central Board of Direct Taxes [Noti. No. S.O. 3171]
Central Board of Direct Taxes [Noti. No. S.O. 3324]
Central Board of Direct Taxes [Noti. No. S.O. 3325]
Central Board of Direct Taxes [Noti. No. S.O. 3327]
Central Board of Direct Taxes [Noti. No. S.O. 3328]
Central Board of Direct Taxes [Noti. No. S.O. 3329]
Central Board of Direct Taxes [Noti. No. S.O. 3331]
Central Board of Direct Taxes [Noti. No. S.O. 3462]
Central Board of Direct Taxes [Noti. No. S.O. 3463]
Central Board of Direct Taxes [Noti. No. S.O. 3464 (1)]
Central Board of Direct Taxes [Noti. No. S.O. 2975]
Central Board of Direct Taxes [Noti. No. S.O. 2976]
Central Board of Direct Taxes [Noti. No. S.O. 2977]
Central Board of Direct Taxes [Noti. No. S.O. 2978]
Central Board of Direct Taxes [Noti. No. S.O. 2983]
Central Board of Direct Taxes [Noti. No. S.O. 3326]
Central Board of Direct Taxes [Noti. No. UT/507 / DPD/(P & R) 105/ Vol. 1/87-88]
Central Board of Direct Taxes [Noti. No. G.S.R. 321(E)]
Central Board of Direct Taxes [Press Release 06-05-1988]
Central Board of Direct Taxes [Press Release 16-05-1988]
Central Board of Direct Taxes [Press Release 17-05-1988]
Central Board of Direct Taxes [Noti. No. G.S.R. 956(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 948(E)]
Central Board of Direct Taxes [Noti. No. S.O. 875(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 150]
Central Board of Direct Taxes [Noti. No. S.O. 181]
Central Board of Direct Taxes [Noti. No. S.O. 182]
Central Board of Direct Taxes [Noti. No. S.O. 2973]
Central Board of Direct Taxes [Noti. No. S.O. 126(E)]
Central Board of Direct Taxes [Noti. No. F. 4(13)-W&M/87]
Central Board of Direct Taxes [Noti. No. G.S.R. 959(E)]
Central Board of Direct Taxes [Noti. No. S.O. 668]
Central Board of Direct Taxes [Noti. No. S.O. 669]
Central Board of Direct Taxes [Noti. No. S.O. 670]

Central Board of Direct Taxes [Noti. No. S.O. 671]
Central Board of Direct Taxes [Noti. No. S.O. 672]
Central Board of Direct Taxes [Noti. No. S.O. 673]
Central Board of Direct Taxes [Noti. No. G.S.R. 77(E)]
Central Board of Direct Taxes [Press Release 25-03-1988]
Central Board of Direct Taxes [Press Release 13-04-1988]
Central Board of Direct Taxes [Noti. No. S.O. 853]
Central Board of Direct Taxes [Noti. No. F. 12(1)-PD/86]
Central Board of Direct Taxes [Press Release 07-07-1988]
Central Board of Direct Taxes [Noti. No. G.S.R. 332(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 364(E)]
Central Board of Direct Taxes [Press Release 05-07-1988]
Central Board of Direct Taxes [Press Release 13-07-1988]
Central Board of Direct Taxes [Noti. No. S.O. 1100]
Central Board of Direct Taxes [Noti. No. S.O. 854]
Central Board of Direct Taxes [Noti. No. S.O. 855]
Central Board of Direct Taxes [Noti. No. S.O. 856]
Central Board of Direct Taxes [Noti. No. S.O. 972(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 110(E)]
Central Board of Direct Taxes [Noti. No. S.O. 534(E)]
Central Board of Direct Taxes [Noti. No. S.O. 533(E)]
Central Board of Direct Taxes [Press Release 13-06-1988]
Central Board of Direct Taxes [Press Release 10-06-1988]
Central Board of Direct Taxes [Noti. No. S.O. 847]
Central Board of Direct Taxes [Noti. No. S.O. 850]
Central Board of Direct Taxes [Noti. No. S.O. 851]
Central Board of Direct Taxes [Noti. No. G.S.R. No. 405]
Central Board of Direct Taxes [Noti. No. S.O. 106]
Central Board of Direct Taxes [Noti. No. S.O. 125]
Central Board of Direct Taxes [Noti. No. S.O. 179]
Central Board of Direct Taxes [Noti. No. S.O. 180]
Central Board of Direct Taxes [Noti. No. S.O. 280(E)]
Central Board of Direct Taxes [Noti. No. S.O. 281(E)]
Central Board of Direct Taxes [Noti. No. S.O. 133]
Central Board of Direct Taxes [Noti. No. S.O. 124]
Central Board of Direct Taxes [Noti. No. S.O. 126]
Central Board of Direct Taxes [Noti. No. S.O. 107]
Central Board of Direct Taxes [Noti. No. S.O. 108]
Central Board of Direct Taxes [Noti. No. S.O. 109]

Central Board of Direct Taxes [Noti. No. S.O. 848]
Central Board of Direct Taxes [Noti. No. S.O. 110]
Central Board of Direct Taxes [Noti. No. S.O. 111]
Central Board of Direct Taxes [Noti. No. S.O. 112]
Central Board of Direct Taxes [Noti. No. S.O. 113]
Central Board of Direct Taxes [Noti. No. S.O. 114]
Central Board of Direct Taxes [Noti. No. S.O. 115]
Central Board of Direct Taxes [Noti. No. S.O. 116]
Central Board of Direct Taxes [Noti. No. S.O. 117]
Central Board of Direct Taxes [Noti. No. S.O. 118]
Central Board of Direct Taxes [Noti. No. S.O. 119]
Central Board of Direct Taxes [Noti. No. S.O. 120]
Central Board of Direct Taxes [Noti. No. S.O. 121]
Central Board of Direct Taxes [Noti. No. S.O. 122]
Central Board of Direct Taxes [Noti. No. S.O. 123]
Central Board of Direct Taxes [Noti. No. S.O. 127]
Central Board of Direct Taxes [Noti. No. S.O. 128]
Central Board of Direct Taxes [Noti. No. S.O. 129]
Central Board of Direct Taxes [Noti. No. S.O. 130]
Central Board of Direct Taxes [Noti. No. S.O. 131]
Central Board of Direct Taxes [Noti. No. S.O. 2582]
Central Board of Direct Taxes [Noti. No. S.O. 2583]
Central Board of Direct Taxes [Noti. No. S.O. 2584]
Central Board of Direct Taxes [Noti. No. S.O. 2585]
Central Board of Direct Taxes [Noti. No. S.O. 849]
Central Board of Direct Taxes [Noti. No. S.O. 852]
Central Board of Direct Taxes [Press Release 08-09-1988]
Central Board of Direct Taxes [Press Release 13-09-1988]
Central Board of Direct Taxes [Noti. No. S.O. 1854]
Central Board of Direct Taxes [Noti. No. S.O. 1860]
Central Board of Direct Taxes [Noti. No. S.O. 1862]
Central Board of Direct Taxes [Noti. No. S.O. 1857]
Central Board of Direct Taxes [Noti. No. S.O. 1855]
Central Board of Direct Taxes [Noti. No. S.O. 1859]
Central Board of Direct Taxes [Noti. No. S.O. 1856]
Central Board of Direct Taxes [Noti. No. S.O. 1858]
Central Board of Direct Taxes [Noti. No. S.O. 1861]
Central Board of Direct Taxes [Noti. No. S.O. 1813]
Central Board of Direct Taxes [Noti. No. S.O. 1465]

Central Board of Direct Taxes [Noti. No. S.O. 1466]
Central Board of Direct Taxes [Noti. No. S.O. 1455]
Central Board of Direct Taxes [Noti. No. S.O. 1456]
Central Board of Direct Taxes [Noti. No. S.O. 1457]
Central Board of Direct Taxes [Noti. No. S.O. 1458]
Central Board of Direct Taxes [Noti. No. S.O. 1459]
Central Board of Direct Taxes [Noti. No. S.O. 1460]
Central Board of Direct Taxes [Noti. No. S.O. 1461]
Central Board of Direct Taxes [Noti. No. S.O. 1462]
Central Board of Direct Taxes [Noti. No. S.O. 1463]
Central Board of Direct Taxes [Noti. No. S.O. 1997]
Central Board of Direct Taxes [Noti. No. S.O. 1998]
Central Board of Direct Taxes [Noti. No. S.O. 1999]
Central Board of Direct Taxes [Noti. No. S.O. 2000]
Central Board of Direct Taxes [Noti. No. S.O. 2001]
Central Board of Direct Taxes [Noti. No. S.O. 2002]
Central Board of Direct Taxes [Noti. No. S.O. 2003]
Central Board of Direct Taxes [Noti. No. S.O. 2004]
Central Board of Direct Taxes [Noti. No. S.O. 2005]
Central Board of Direct Taxes [Noti. No. S.O. 2006]
Central Board of Direct Taxes [Noti. No. S.O. 2007]
Central Board of Direct Taxes [Noti. No. S.O. 2008]
Central Board of Direct Taxes [Noti. No. S.O. 1981]
Central Board of Direct Taxes [Noti. No. S.O. 1982]
Central Board of Direct Taxes [Noti. No. S.O. 1983]
Central Board of Direct Taxes [Noti. No. S.O. 1984]
Central Board of Direct Taxes [Noti. No. S.O. 1985]
Central Board of Direct Taxes [Noti. No. S.O. 1986]
Central Board of Direct Taxes [Noti. No. S.O. 1987]
Central Board of Direct Taxes [Noti. No. S.O. 1988]
Central Board of Direct Taxes [Noti. No. S.O. 1989]
Central Board of Direct Taxes [Noti. No. S.O. 1990]
Central Board of Direct Taxes [Noti. No. S.O. 1991]
Central Board of Direct Taxes [Noti. No. S.O. 1992]
Central Board of Direct Taxes [Noti. No. S.O. 1993]
Central Board of Direct Taxes [Noti. No. S.O. 1994]
Central Board of Direct Taxes [Noti. No. S.O. 1995]
Central Board of Direct Taxes [Noti. No. S.O. 1996]
Central Board of Direct Taxes [Noti. No. S.O. 992]

Central Board of Direct Taxes [Noti. No. S.O. 1831]
Central Board of Direct Taxes [Noti. No. G.S.R. 903(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1978]
Central Board of Direct Taxes [Noti. No. S.O. 1966]
Central Board of Direct Taxes [Noti. No. S.O. 1967]
Central Board of Direct Taxes [Noti. No. S.O. 1969]
Central Board of Direct Taxes [Noti. No. S.O. 1970]
Central Board of Direct Taxes [Noti. No. S.O. 1971]
Central Board of Direct Taxes [Noti. No. S.O. 1972]
Central Board of Direct Taxes [Noti. No. S.O. 1973]
Central Board of Direct Taxes [Noti. No. S.O. 1974]
Central Board of Direct Taxes [Noti. No. S.O. 1975]
Central Board of Direct Taxes [Noti. No. S.O. 1979]
Central Board of Direct Taxes [Noti. No. S.O. 1980]
Central Board of Direct Taxes [Noti. No. S.O. 1968]
Central Board of Direct Taxes [Noti. No. S.O. 1976]
Central Board of Direct Taxes [Noti. No. S.O. 1977]
Central Board of Direct Taxes [Noti. No. S.O. 1472]
Central Board of Direct Taxes [Noti. No. S.O. 265(E)]
Central Board of Direct Taxes [Noti. No. S.O. 266(E)]
Central Board of Direct Taxes [Noti. No. S.O. 308(E)]
Central Board of Direct Taxes [Noti. No. S.O. 311(E)]
Central Board of Direct Taxes [Noti. No. S.O. 316(E)]
Central Board of Direct Taxes [Noti. No. S.O. 396(E)]
Central Board of Direct Taxes [Noti. No. S.O. 359(E)]
Central Board of Direct Taxes [Noti. No. S.O. 360(E)]
Central Board of Direct Taxes [Noti. No. S.O. 2067]
Central Board of Direct Taxes [Noti. No. S.O. 2069]
Central Board of Direct Taxes [Noti. No. S.O. 2070]
Central Board of Direct Taxes [Noti. No. S.O. 2071]
Central Board of Direct Taxes [Noti. No. S.O. 2072]
Central Board of Direct Taxes [Noti. No. S.O. 2073]
Central Board of Direct Taxes [Noti. No. S.O. 2074]
Central Board of Direct Taxes [Noti. No. S.O. 2127]
Central Board of Direct Taxes [Noti. No. S.O. 2128]
Central Board of Direct Taxes [Noti. No. S.O. 2129]
Central Board of Direct Taxes [Noti. No. S.O. 2130]
Central Board of Direct Taxes [Noti. No. S.O. 2131]
Central Board of Direct Taxes [Noti. No. 2119]

Central Board of Direct Taxes [Noti. No. S.O. 2144]
Central Board of Direct Taxes [Noti. No. S.O. 2118]
Central Board of Direct Taxes [Noti. No. S.O. 2120]
Central Board of Direct Taxes [Noti. No. S.O. 2121]
Central Board of Direct Taxes [Noti. No. S.O. 2115]
Central Board of Direct Taxes [Noti. No. S.O. 2116]
Central Board of Direct Taxes [Noti. No. S.O. 2117]
Central Board of Direct Taxes [Noti. No. S.O. 373(E)]
Central Board of Direct Taxes [Noti. No. S.O. 279(E)]
Central Board of Direct Taxes [Noti. No. S.O. 315(E)]
Central Board of Direct Taxes [Noti. No. S.O. 395(E)]
Central Board of Direct Taxes [Noti. No. S.O. 7518]
Central Board of Direct Taxes [Noti. No. S.O. 7746]
Central Board of Direct Taxes [Noti. No. S.O. 7769]
Central Board of Direct Taxes [Noti. No. S.O. 263(E)]
Central Board of Direct Taxes [Noti. No. S.O. 307(E)]
Central Board of Direct Taxes [Noti. No. S.O. 310(E)]
Central Board of Direct Taxes [Noti. No. S.O. 313(E)]
Central Board of Direct Taxes [Noti. No. S.O. 393(E)]
Central Board of Direct Taxes [Noti. No. S.O. 716(E)]
Central Board of Direct Taxes [Press Release 03-07-1988]
Central Board of Direct Taxes [Noti. No. S.O. 1316]
Central Board of Direct Taxes [Noti. No. S.O. 1313]
Central Board of Direct Taxes [Noti. No. S.O. 526(E)]
Central Board of Direct Taxes [Noti. No. S.O. 527(E)]
Central Board of Direct Taxes [Noti. No. S.O. 528(E)]
Central Board of Direct Taxes [Noti. No. S.O. 529(E)]
Central Board of Direct Taxes [Press Release 05-08-1988]
Central Board of Direct Taxes [Press Release 18-08-1988]
Central Board of Direct Taxes [Noti. No. UT/675/DPD (P&R) 77/Vol. XI/87-88]
Central Board of Direct Taxes [Noti. No. S.O. 1318]
Central Board of Direct Taxes [Noti. No. S.O. 1319]
Central Board of Direct Taxes [Noti. No. G.S.R. No. 857(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1320]
Central Board of Direct Taxes [Noti. No. G.S.R. 353(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1107]
Central Board of Direct Taxes [Noti. No. G.S.R. 351(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 352(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1312]

Central Board of Direct Taxes [Noti. No. S.O. 1317]
Central Board of Direct Taxes [Noti. No. S.O. 1311]
Central Board of Direct Taxes [Noti. No. S.O. 1740]
Central Board of Direct Taxes [Noti. No. S.O. 1741]
Central Board of Direct Taxes [Noti. No. S.O. 1742]
Central Board of Direct Taxes [Noti. No. S.O. 1743]
Central Board of Direct Taxes [Noti. No. S.O. 1744]
Central Board of Direct Taxes [Noti. No. S.O. 1745]
Central Board of Direct Taxes [Noti. No. S.O. 1746]
Central Board of Direct Taxes [Noti. No. S.O. 1747]
Central Board of Direct Taxes [Noti. No. S.O. 1748]
Central Board of Direct Taxes [Noti. No. S.O. 1749]
Central Board of Direct Taxes [Noti. No. S.O. 1750]
Central Board of Direct Taxes [Noti. No. S.O. 1751]
Central Board of Direct Taxes [Noti. No. S.O. 1752]
Central Board of Direct Taxes [Noti. No. S.O. 1753]
Central Board of Direct Taxes [Noti. No. S.O. 1754]
Central Board of Direct Taxes [Noti. No. S.O. 1755]
Central Board of Direct Taxes [Noti. No. S.O. 1756]
Central Board of Direct Taxes [Noti. No. S.O. 1757]
Central Board of Direct Taxes [Noti. No. S.O. 1766]
Central Board of Direct Taxes [Noti. No. S.O. 1767]
Central Board of Direct Taxes [Noti. No. S.O. 1768]
Central Board of Direct Taxes [Noti. No. S.O. 1769]
Central Board of Direct Taxes [Noti. No. S.O. 1770]
Central Board of Direct Taxes [Noti. No. S.O. 1771]
Central Board of Direct Taxes [Noti. No. S.O. 1772]
Central Board of Direct Taxes [Noti. No. S.O. 1758]
Central Board of Direct Taxes [Noti. No. S.O. 1759]
Central Board of Direct Taxes [Noti. No. S.O. 1760]
Central Board of Direct Taxes [Noti. No. S.O. 1761]
Central Board of Direct Taxes [Noti. No. S.O. 1762]
Central Board of Direct Taxes [Noti. No. S.O. 1763]
Central Board of Direct Taxes [Noti. No. S.O. 1764]
Central Board of Direct Taxes [Noti. No. S.O. 1765]
Central Board of Direct Taxes [Noti. No. G.S.R. 458(E)]
Central Board of Direct Taxes [Noti. No. S.O. 264(E)]
Central Board of Direct Taxes [Noti. No. S.O. 309(E)]
Central Board of Direct Taxes [Noti. No. S.O. 312(E)]

Central Board of Direct Taxes [Noti. No. S.O. 314(E)]
Central Board of Direct Taxes [Noti. No. S.O. 394(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1607]
Central Board of Direct Taxes [Noti. No. S.O. 1608]
Central Board of Direct Taxes [Noti. No. S.O. 410(E)]
Central Board of Direct Taxes [Noti. No. S.O. 2669]
Central Board of Direct Taxes [Noti. No. S.O. 2670]
Central Board of Direct Taxes [Noti. No. S.O. 2671]
Central Board of Direct Taxes [Noti. No. S.O. 2672]
Central Board of Direct Taxes [Noti. No. S.O. 2747]
Central Board of Direct Taxes [Noti. No. S.O. 2748]
Central Board of Direct Taxes [Noti. No. S.O. 2751]
Central Board of Direct Taxes [Noti. No. S.O. 2752]
Central Board of Direct Taxes [Noti. No. S.O. 2753]
Central Board of Direct Taxes [Noti. No. S.O. 2749]
Central Board of Direct Taxes [Press Release 26-10-1988]
Central Board of Direct Taxes [Noti. No. S.O. 2219]
Central Board of Direct Taxes [Noti. No. S.O. 2220]
Central Board of Direct Taxes [Noti. No. S.O. 2221]
Central Board of Direct Taxes [Noti. No. S.O. 2222]
Central Board of Direct Taxes [Noti. No. S.O. 2750]
Central Board of Direct Taxes [Noti. No. S.O. 2754]
Central Board of Direct Taxes [Noti. No. S.O. 2760]
Central Board of Direct Taxes [Noti. No. S.O. 2761]
Central Board of Direct Taxes [Press Release 25-11-1988]
Central Board of Direct Taxes [Press Release 20-11-1988]
Central Board of Direct Taxes [Noti. No. S.O. 999(E)]
Central Board of Direct Taxes [Noti. No. S.O. 379(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1064(E)]
Central Board of Direct Taxes [Noti. No. S.O. 936(E)]
Central Board of Direct Taxes [Noti. No. S.O. 919(E)]
Central Board of Direct Taxes [Noti. No. S.O. 2277]
Central Board of Direct Taxes [Noti. No. S.O. 2426]
Central Board of Direct Taxes [Noti. No. S.O. 2427]
Central Board of Direct Taxes [Noti. No. S.O. 2428]
Central Board of Direct Taxes [Noti. No. S.O. 2429]
Central Board of Direct Taxes [Noti. No. S.O. 2514]
Central Board of Direct Taxes [Noti. No. S.O. 2514 (1)]
Central Board of Direct Taxes [Noti. No. S.O. 2515]

Central Board of Direct Taxes [Noti. No. S.O. 2278]
Central Board of Direct Taxes [Noti. No. S.O. 2279]
Central Board of Direct Taxes [Noti. No. S.O. 2507]
Central Board of Direct Taxes [Noti. No. S.O. 2508]
Central Board of Direct Taxes [Noti. No. S.O. 2509]
Central Board of Direct Taxes [Noti. No. S.O. 2510]
Central Board of Direct Taxes [Noti. No. S.O. 2511]
Central Board of Direct Taxes [Noti. No. S.O. 2512]
Central Board of Direct Taxes [Noti. No. S.O. 2926]
Central Board of Direct Taxes [Noti. No. S.O. 2927]
Central Board of Direct Taxes [Noti. No. S.O. 2928]
Central Board of Direct Taxes [Noti. No. S.O. 2929]
Central Board of Direct Taxes [Noti. No. S.O. 2930]
Central Board of Direct Taxes [Noti. No. S.O. 2931]
Central Board of Direct Taxes [Noti. No. S.O. 2932]
Central Board of Direct Taxes [Noti. No. S.O. 2933]
Central Board of Direct Taxes [Noti. No. S.O. 2934]
Central Board of Direct Taxes [Noti. No. S.O. 2935]
Central Board of Direct Taxes [Noti. No. S.O. 2936]
Central Board of Direct Taxes [Noti. No. S.O. 2937]
Central Board of Direct Taxes [Noti. No. S.O. 2938]
Central Board of Direct Taxes [Noti. No. S.O. 2939]
Central Board of Direct Taxes [Noti. No. S.O. 2940]
Central Board of Direct Taxes [Noti. No. S.O. 2941]
Central Board of Direct Taxes [Noti. No. S.O. 2942]
Central Board of Direct Taxes [Noti. No. S.O. 2980]
Central Board of Direct Taxes [Noti. No. S.O. 2981]
Central Board of Direct Taxes [Noti. No. S.O. 2982]
Central Board of Direct Taxes [Noti. No. S.O. 2983]
Central Board of Direct Taxes [Noti. No. S.O. 2984]
Central Board of Direct Taxes [Noti. No. S.O. 2986]
Central Board of Direct Taxes [Noti. No. S.O. 2986 (1)]
Central Board of Direct Taxes [C. No. 125(1)/ADM/88-89]
Central Board of Direct Taxes [C. No. 125(1)/ADM/88-89 (4)]
Central Board of Direct Taxes [C. No. 125(1)/ADM/88-89 (3)]
Central Board of Direct Taxes [C. No. 125(1)/ADM/88-89 (2)]
Central Board of Direct Taxes [Noti. No. 125(1)/ADM/88-89]
Central Board of Direct Taxes [Noti. No. G.S.R. 1146(E)]
Central Board of Direct Taxes [Noti. No. S.O. 2892]

Central Board of Direct Taxes [Noti. No. S.O. 2893]
Central Board of Direct Taxes [Noti. No. S.O. 2894]
Central Board of Direct Taxes [Noti. No. S.O. 2895]
Central Board of Direct Taxes [Noti. No. S.O. 2896]
Central Board of Direct Taxes [Noti. No. S.O. 2897]
Central Board of Direct Taxes [Noti. No. S.O. 2898]
Central Board of Direct Taxes [Noti. No. S.O. 2899]
Central Board of Direct Taxes [Noti. No. S.O. 2900]
Central Board of Direct Taxes [Noti. No. S.O. 2901]
Central Board of Direct Taxes [Noti. No. S.O. 2902]
Central Board of Direct Taxes [Noti. No. S.O. 2903]
Central Board of Direct Taxes [Noti. No. S.O. 2904]
Central Board of Direct Taxes [Noti. No. S.O. 2905]
Central Board of Direct Taxes [Noti. No. S.O. 2906]
Central Board of Direct Taxes [Noti. No. S.O. 2907]
Central Board of Direct Taxes [Noti. No. S.O. 2908]
Central Board of Direct Taxes [Noti. No. S.O. 2909]
Central Board of Direct Taxes [Noti. No. S.O. 2910]
Central Board of Direct Taxes [Noti. No. S.O. 2911]
Central Board of Direct Taxes [Noti. No. S.O. 2912]
Central Board of Direct Taxes [Noti. No. S.O. 2913]
Central Board of Direct Taxes [C. No. 1(A)/Estt/88-89]
Central Board of Direct Taxes [C. No. 1(A)/Estt/88-89 (2)]
Central Board of Direct Taxes [C. No. 1(A)/Estt/88-89 (3)]
Central Board of Direct Taxes [Noti. No. S.O. 2914]
Central Board of Direct Taxes [Noti. No. S.O. 2915]
Central Board of Direct Taxes [Noti. No. S.O. 2916]
Central Board of Direct Taxes [Noti. No. S.O. 2917]
Central Board of Direct Taxes [Noti. No. S.O. 2918]
Central Board of Direct Taxes [Noti. No. S.O. 2919]
Central Board of Direct Taxes [C. No. 1(A)/Estt/88-89 (4)]
Central Board of Direct Taxes [C. No. 1(A)/Estt/88-89 (1)]
Central Board of Direct Taxes [C. No. 1(A)/Estt/88-89 (5)]
Central Board of Direct Taxes [Noti. No. S.O. 3104]
Central Board of Direct Taxes [Noti. No. S.O. 3106]
Central Board of Direct Taxes [Noti. No. S.O. 3107]
Central Board of Direct Taxes [Noti. No. S.O. 3234]
Central Board of Direct Taxes [Noti. No. S.O. 3235]
Central Board of Direct Taxes [Noti. No. S.O. 3236]

Central Board of Direct Taxes [Noti. No. S.O. 3347]
Central Board of Direct Taxes [Noti. No. S.O. 3348]
Central Board of Direct Taxes [Noti. No. S.O. 3232]
Central Board of Direct Taxes [Noti. No. S.O. 3426]
Central Board of Direct Taxes [Noti. No. S.O. 3427]
Central Board of Direct Taxes [Noti. No. S.O. 3233]
Central Board of Direct Taxes [Noti. No. S.O. 2920]
Central Board of Direct Taxes [Noti. No. S.O. 2921]
Central Board of Direct Taxes [Noti. No. S.O. 2922]
Central Board of Direct Taxes [Noti. No. S.O. 2923]
Central Board of Direct Taxes [Noti. No. S.O. 2924]
Central Board of Direct Taxes [Noti. No. S.O. 2925]
Central Board of Direct Taxes [Noti. No. G.S.R. 102(E)]
Central Board of Direct Taxes [Noti. No. S.O. 143(E)]
Central Board of Direct Taxes [Noti. No. S.O. 3540]
Central Board of Direct Taxes [Noti. No. UT/217/0/DPD (P&R) 77/Vol. XII/88-89]
Central Board of Direct Taxes [Noti. No. S.O. 619(E)]
Central Board of Direct Taxes [Noti. No. S.O. 3579]
Central Board of Direct Taxes [Noti. No. S.O. 3676]
Central Board of Direct Taxes [Noti. No. F. 15(l)PD/88]
Central Board of Direct Taxes [Noti. No. G.S.R. 478(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 477(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. No. 540(E)]
Central Board of Direct Taxes [Noti. No. S.O. 551(E)]
Central Board of Direct Taxes [Noti. No. S.O. 588(E)]
Central Board of Direct Taxes [Noti. No. S.O. 69]
Central Board of Direct Taxes [Noti. No. S.O. 70]
Central Board of Direct Taxes [Noti. No. S.O. 71]
Central Board of Direct Taxes [Noti. No. S.O. 72]
Central Board of Direct Taxes [Noti. No. S.O. 73]
Central Board of Direct Taxes [Noti. No. S.O. 148(E)]
Central Board of Direct Taxes [Press Release 07-11-1988]
Central Board of Direct Taxes [Press Release 07-03-1989]
Central Board of Direct Taxes [Press Release 03-03-1989]
Central Board of Direct Taxes [Press Release 06-03-1989]
Central Board of Direct Taxes [Noti. No. S.O. 182]
Central Board of Direct Taxes [Noti. No. S.O. 183]
Central Board of Direct Taxes [Noti. No. S.O. 184]
Central Board of Direct Taxes [Noti. No. S.O. 185]

Central Board of Direct Taxes [Noti. No. S.O. 186]
Central Board of Direct Taxes [Noti. No. S.O. 187]
Central Board of Direct Taxes [Noti. No. S.O. 188]
Central Board of Direct Taxes [Noti. No. S.O. 189]
Central Board of Direct Taxes [Noti. No. S.O. 190]
Central Board of Direct Taxes [Noti. No. S.O. 191]
Central Board of Direct Taxes [Noti. No. S.O. 192]
Central Board of Direct Taxes [Noti. No. S.O. 193]
Central Board of Direct Taxes [Noti. No. S.O. 194]
Central Board of Direct Taxes [Noti. No. S.O. 195]
Central Board of Direct Taxes [Noti. No. S.O. 196]
Central Board of Direct Taxes [Noti. No. S.O. 197]
Central Board of Direct Taxes [Noti. No. S.O. 198]
Central Board of Direct Taxes [Noti. No. S.O. 199]
Central Board of Direct Taxes [Noti. No. S.O. 200]
Central Board of Direct Taxes [Noti. No. S.O. 201]
Central Board of Direct Taxes [Noti. No. S.O. 202]
Central Board of Direct Taxes [F. No. 176/88/86-IT(A1)]
Central Board of Direct Taxes [Noti. No. S.O. 1196(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1197(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1201(E)]
Central Board of Direct Taxes [Noti. No. S.O. 72(E)]
Central Board of Direct Taxes [Noti. No. S.O. 75(E)]
Central Board of Direct Taxes [Noti. No. S.O. 131(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1202(E)]
Central Board of Direct Taxes [Noti. No. S.O. 73(E)]
Central Board of Direct Taxes [Noti. No. S.O. 74(E)]
Central Board of Direct Taxes [Noti. No. S.O. 134(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 805(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 376(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 377(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 378(E)]
Central Board of Direct Taxes [Noti. No. 1-CA(7)/3/89]
Central Board of Direct Taxes [Noti. No. S.O. 289(E)]
Central Board of Direct Taxes [Noti. No. S.O. 132(E)]
Central Board of Direct Taxes [Noti. No. S.O. 133(E)]
Central Board of Direct Taxes [Press Release 01-04-1989]
Central Board of Direct Taxes [Noti. No. G.S.R. 383(E)]
Central Board of Direct Taxes [Noti. No. S.O. 349(E)]

Central Board of Direct Taxes [Noti. No. S.O. 347(E)]
Central Board of Direct Taxes [Press Release 30-03-1989]
Central Board of Direct Taxes [Press Release 31-03-1989]
Central Board of Direct Taxes [Noti. No. F. 3/14/86-NS]
Central Board of Direct Taxes [Noti. No. S.O. 361(E)]
Central Board of Direct Taxes [Noti. No. S.O. 566]
Central Board of Direct Taxes [Noti. No. S.O. 839(E)]
Central Board of Direct Taxes [Press Release 19-05-1989]
Central Board of Direct Taxes [Noti. No. G.S.R. 874(E)]
Central Board of Direct Taxes [Press Release 12-04-1989]
Central Board of Direct Taxes [Noti. No. G.S.R. 914(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 915(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 1024(E)]
Central Board of Direct Taxes [Noti. No. S.O. 517]
Central Board of Direct Taxes [Press Release 26-04-1989]
Central Board of Direct Taxes [Noti. No. G.S.R. 382(E)]
Central Board of Direct Taxes [Noti. No. F. 4(5)/W&M/88]
Central Board of Direct Taxes [Noti. No. G.S.R. 38(E)]
Central Board of Direct Taxes [Press Release 31-05-1989]
Central Board of Direct Taxes [Press Release 29-05-1989]
Central Board of Direct Taxes [Press Release 05-06-1989]
Central Board of Direct Taxes [Noti. No. G.S.R. 381(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 5(E)]
Central Board of Direct Taxes [Noti. No. S.O. 367(E)]
Central Board of Direct Taxes [Press Release 03-06-1989]
Central Board of Direct Taxes [Noti. No. G.S.R. No. 550(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 606(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. No. 626(E)]
Central Board of Direct Taxes [Noti. No. S.O. 258(E)]
Central Board of Direct Taxes [Noti. No. S.O. 282(E)]
Central Board of Direct Taxes [Noti. No. S.O. 284(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 46(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 41(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 497(E)]
Central Board of Direct Taxes [Noti. No. S.O. 243(E)]
Central Board of Direct Taxes [Noti. No. S.O. 163(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 81(E)]
Central Board of Direct Taxes [Press Release 03-07-1989]
Central Board of Direct Taxes [Press Release 06-07-1989]

Central Board of Direct Taxes [Press Release 03-07-1989 (1)]
Central Board of Direct Taxes [Noti. No. S.O. 259(E)]
Central Board of Direct Taxes [Noti. No. S.O. 260(E)]
Central Board of Direct Taxes [Noti. No. S.O. 477(E)]
Central Board of Direct Taxes [Noti. No. S.O. 261(E)]
Central Board of Direct Taxes [Noti. No. S.O. 283(E)]
Central Board of Direct Taxes [Noti. No. S.O. 533(E)]
Central Board of Direct Taxes [Press Release 26-07-1989]
Central Board of Direct Taxes [Noti. No. S.O. 285(E)]
Central Board of Direct Taxes [Noti. No. S.O. 1031(E)]
Central Board of Direct Taxes [Noti. No. S.O. 547(E)]
Central Board of Direct Taxes [Noti. No. S.O. 564(E)]
Central Board of Direct Taxes [Noti. No. S.O. 664(E)]
Central Board of Direct Taxes [Noti. No. S.O. 668(E)]
Central Board of Direct Taxes [Noti. No. S.O. 688(E)]
Central Board of Direct Taxes [Noti. No. S.O. 697(E)]
Central Board of Direct Taxes [Noti. No. S.O. 546(E)]
Central Board of Direct Taxes [Noti. No. S.O. 563(E)]
Central Board of Direct Taxes [Noti. No. S.O. 663(E)]
Central Board of Direct Taxes [Noti. No. S.O. 665(E)]
Central Board of Direct Taxes [Noti. No. S.O. 694(E)]
Central Board of Direct Taxes [Noti. No. S.O. 667(E)]
Central Board of Direct Taxes [Noti. No. S.O. 696(E)]
Central Board of Direct Taxes [Noti. No. S.O. 666(E)]
Central Board of Direct Taxes [Noti. No. S.O. 686(E)]
Central Board of Direct Taxes [Noti. No. F. 3/33/89-NS. II]
Central Board of Direct Taxes [Press Release 29-08-1989]
Central Board of Direct Taxes [Press Release 05-04-1989]
Central Board of Direct Taxes [Noti. No. G.S.R. No. 792(E)]
Central Board of Direct Taxes [Noti. No. S.O. 279(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 430(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 583(E)]
Central Board of Direct Taxes [Press Release 07-06-1989]
Central Board of Direct Taxes [Press Release 12-09-1989]
Central Board of Direct Taxes [Noti. No. S.O. 721(E)]
Central Board of Direct Taxes [Noti. No. S.O. 720(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 812(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 853(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 854(E)]

Central Board of Direct Taxes [Noti. No. S.O. 750(E)]
Central Board of Direct Taxes [Noti. No. S.O. 803(E)]
Central Board of Direct Taxes [Press Release 26-10-1989]
Central Board of Direct Taxes [Press Release 11-07-1979]
Central Board of Direct Taxes [Noti. No. S.O. 695(E)]
Central Board of Direct Taxes [Noti. No. G.S.R. 793(E)]
Central Board of Direct Taxes [F. No. 197/170/89-IT(A-I)]
Central Board of Direct Taxes [F. No. 197/181/88-IT(A-I)]
Central Board of Direct Taxes [F. No. 197/66/87-IT(A-I)]
Ministry of Commerce and Industry [Notification No. 50/2025-26]
Ministry of Commerce and Industry [Public Notice No. 37/2025-26]
Ministry of Communications and Information Technology [Noti. No. G.S.R. 909(E)]

State Rules, Regulations and Order [8]

Jammu and Kashmir Municipal Corporation (Removal of Difficulties) second Order, 2020
Jammu and Kashmir Epidemic Diseases, Malaria and Dengue Regulations, 2020
Jammu and Kashmir Epidemic Disease (COVID-19) Regulations, 2020
Jammu and Kashmir Clinical Establishments (Registration and Regulation) Rules, 2020
Jammu and Kashmir Stamps (Payment of Duty by Means of e-Stamping) Rules, 2020
Jammu & Kashmir Boiler Rules, 2021 (1)
Jammu and Kashmir Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Ombudsman and Legal Proceedings) Rules, 2020
Jammu and Kashmir Taxi Aggregator Rules, 2020

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - https://www.instagram.com/scctimes_/

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

